

[Shri L. N. Mishra]

From Howrah to Amta—that proposal has been agreed to. The Chief Minister was here. There was the problem for a track. We discussed with the Chief Minister and Shri S. S. Ray went to Calcutta and he met with all the M.L.As of the area. They are agreeable to have a broad-gauge line and that is approved.

Saharanpur—this is also there.

About other railway lines, it is very difficult for me to say straightway.

About Gauhati, I have already explained. It will be there. (Interruptions).

MR. DEPUTY-SPEAKER: Order, please order.

श्री रामचन्द्र बिकल : शाहदरा-सहारनपुर लाइन के बारे में भी तो बतायें ।

श्री एल० एन० मिश्र : वह मंजूर हो चुकी है ।

श्री रामचन्द्र बिकल : मंजूर तो घाट महीने हुए तब हो गई थी । लेकिन चलेगी कब ?

SHRI L. N. MISHRA: Our respectable Member Shri Tewari raised a question about the approach road. If it was maintained earlier, why it should not be maintained now. I will look into it.

About the issue of passes for drought areas, I do not think it will be a feasible proposition. I will look into it.

SHRI VASANT SATHE: Why is it not feasible?

SHRI L. N. MISHRA: It was said that UP is a very big State and there is no new proposal. But Saharanpur is in UP and the line from Lucknow to Samastipur is also in UP. About Orissa, there is provision in my original

budget speech for access to Paradip port. About Madhya Pradesh also I have mentioned in my original budget speech.

About bonus, it is very difficult for me to say now. We have to wait for the Pay Commission's recommendations. Even now there is a very heavy burden on the railways. About bonus, my mind is open and I cannot say anything at this stage. (Interruptions).

MR. DEPUTY-SPEAKER: Nothing more on the railway budget will go on the record now. (Interruptions).

14.07 hrs.

GENERAL BUDGET, 1973-74— GENERAL DISCUSSION

MR. DEPUTY SPEAKER: We now take up the general discussion on the General Budget. There is a remarkable lack of interest on the part of speakers from the opposition on the first day of discussion on the General Budget. Shri Dinen Bhattacharyya, who was to initiate the debate, wants to speak tomorrow. Shri Bhogendra Jha, Shri Murugnadam and others from the opposition are absent. In the circumstances, I will call Mr. Bhagat to initiate the debate.

SHRI B. R. BHAGAT (Shahabad): Sir, the Finance Minister, when he presented this year's budget, set certain immediate objectives as against the long-term objectives. These are, to neutralise the inflationary pressures that have been generated in the economy over a number of years, to improve growth through a vigorous effort of increasing savings and investments, to achieve a greater viability in the external front to achieve self-reliance, to make a big dent into the unemployment situation through increasing both urban and rural employment and lastly to cater to the most neglected sections of society, known as weaker sections and to provide the basic minimum needs to the large majority of people. These are

the immediate objectives. Finally when he wound up, he said the long-term objective is to achieve self-reliance in the context of social justice. I shall try to analyse the budget from the objectives as set out by the Finance Minister himself.

The background of the budget, as has been very frankly and sincerely presented by the *Economic Survey*, is a grim one. I congratulate the Finance Minister and the Finance Ministry, especially the new Chief Economic Adviser, who has put a new style of frankness and lucidity in presenting the *Economic Survey*. He has made it clear even to a layman who is not familiar with the economic jargons, to know how the situation is developing, what are the economic factors operating in the country. That itself shows that the current year is going to be a very very difficult year. He has analysed the situation of the economy from all angles, with all the postulates of economic indicators, and has come to this conclusion. Therefore, the task of the Finance Minister is a difficult one.

If you see that targets of the Fourth Plan and actual performance during the Fourth Plan, there are great shortfalls in achievement. Although in the first two years of the Plan there was a very significant growth, in the last two years there has been very pitiable growth, less than two per cent, and that is mainly because of the shortfall in agricultural production which registered a net fall of 1.5 per cent last year. This year also, even if we do achieve 104 million tonnes the position will be more or less *status quo*, if not a marginal fall. When you have a situation like this, when there is a fall in agricultural production, which accounts for 50 per cent of our national economy and provides viability and resilience to our economy in terms of prices, when we have witnessed an industrial stagnation leading to acute shortages in critical sectors like steel, non-ferrous metal or certain types of machinery, then you can understand the enormity of the problems that we are confronted with.

Therefore, in the situation in operation in the economy for the last two or three years, when the industrial growth is not encouraging—although last year the growth has been 7 per cent and we can look forward to a higher growth in the coming year—the background of the budget is lopsided industrial development, leading to critical shortages, completely unbalanced economy and the poor performance of the agricultural sector. Coupled with that is the compelling situation because of Bangladesh, drought and various other factors. Because of these reasons the budget has necessarily to contain a dose of deficit financing. Last year the Finance Minister himself mentioned the figure of over Rs. 700 crores. If you take into account the overdraft of Rs 481 crores it comes to nearly Rs. 1,200 crores. The economy would have picked up if only agricultural production had registered a growth.

The Fourth Plan provided for a net output of 129 million tonnes of food-grains. Two years ago we reached the figure of 108 million tonnes. Last year the production was 104 million tonnes. This year it may be less than even 104 million tonnes. If next year the crop is very good, according to our expectations, we may go up to 108 million or 110 million tonnes, may be a little more if we are very lucky. Considered in that context, as against the target of 123 million tonnes, we are struggling near about 104 million or 105 million—or 108 million tonnes if good luck favours us—it is not a very significant performance and it reduces our per capita availability of foodgrains.

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It is in the context of correcting such an economic situation that the budgetary operation has to be undertaken. I will come to the saving and investment ratios later on. The Finance Minister has rightly claimed that he has made 23 per cent increase in the Plan outlay, at least Rs. 500 crores, last year.

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This year also, he had made a substantial increase in budget outlay for Plan purposes, something like 345 crores of rupees over the last year. Therefore, in this context, unless there is a sharp increase in agricultural production, unless the industrial production registers a much larger growth than 7 per cent and unless certain critical sectors of the economy which we have to look to, provide resilience to the economy, this large budgetary operation is also a factor of generating inflationary potential. That is what has happened. The task is a difficult one. The budgetary proposals that he has undertaken is a sound one. But, the background and the picture becomes entirely different when the performance is lacking. When you undertake a large investment and then the results are not available, it creates its own problem. That is what has been happening.

In this background, I entirely agree with the Finance Minister and the type of Budget that he has presented. This year, the one single step that he has taken is to bring down the gap—the deficit financing—to a very very reasonable level. Even if I agree that he may have to provide Rs. 150 crores to meet the impact of the recommendations of the Pay Commission, still, as against more than Rs. 700 crores, the deficit financing at the end of last year, it should not be more than Rs. 250 crores at the end of the current year. I think this is the one single step that he has taken to mop up or reverse the inflationary pressure that is being generated. I entirely agree with the assessment that if we have a good monsoon, if our agricultural production goes up and if the trend of sharp increase in industrial production continues, as I think it must, and steps are taken to give it a further momentum, we may be able to stabilise the economy and look forward to a higher growth and higher employment and achieve the other immediate objectives that he has set out. Therefore, let us see what is going to happen.

I mentioned about the production factor. First of all, we have to look into and take care of the agricultural sector. It is not that promising except wheat production, where really a big impact has been made and a big breakthrough has been achieved. But, we have to achieve such a breakthrough with regard to rice. We have to utilise all our organisational, technical and scientific facilities to make the impact. Then, there are other factors like pulses, which provide protein to our people and oilseeds etc. In respect of each of these items, we have to go forward on a selective basis. Our country is yet to evolve a technique for rain-fed areas and dry farming. If you analyse the situation, the spurt in prices, particularly in foodgrains, is because large areas are facing drought where coarse grain is grown. This has put a pressure on the economy. Our country is having 23 per cent of assured irrigation and 77 per cent of our lands are still dependent on rain. Therefore, unless a strategy is developed with regard to the production of coars-grains, or with regard to cotton, jute and oilseeds etc., we are not going to achieve the results that we have set out. Meanwhile, Irrigation potential is also to be rapidly increased.

In the industrial sector, the progress achieved, has been due to the utilisation of the existing capacity. In the Fourth Plan itself, both in the public sector as well as in the private sector, the financial targets—leave aside the physical targets—that were to be achieved, were not achieved. With regard to steel, oil and certain other critical areas, the position has been that investments and results—input output—have not been to the extent possible. This should have been achieved and that is the reason why the physical targets have been lacking. With regard to oil, a country like Rumania, has 400 rigs in operation. It is one twelfth of our size. What is the position with us today. We are having only 40 rigs in operation in our country today. It has been so far the last 10 years. When we do

not put in investments, how do we expect to get returns? Ten years of complete stagnation; I am surprised to see.

The Finance Minister has also put self-reliance as the main object. I agree. The Approach to the Fifth Plan puts self-reliance as the main object. That is absolutely essential. Take, for example, oil. It is said that our requirement of oil at the end of the Fifth Plan, 1978-79, will be 30 million tonnes. Today, at the end of the Fourth Plan, at the end of this year, our production will be 20 million tonnes. It is 10 million tonnes more. The crude oil production is 7 million tonnes today. At the end of the Fifth Plan, the Plan does not provide for more. It will be only 7.7 million tonnes. They do not expect any crude oil production in the next five years.

What will be the result? It means they will be importing 20 million tonnes or more of oil from outside. What does it mean in terms of foreign exchange? By 1980, we will be importing rupees one thousand crores worth of oil. All our exports earnings will go into that. I am only giving one example.

Self-reliance can be achieved in two ways. Firstly, we have to increase the exports. It is true that this year's exports have achieved 23 per cent growth. But it is known that that includes exports to Bangladesh. If you exclude that—as it does not mean any addition to our balance of payments; it is met by loans and grants—the growth is 18 per cent only.

You see the international monetary situation. The Economic Survey very ably points that there is complete chaos in the international monetary situation. Our rupee is overvalued with the dollar and, with respect to pound, it is under-valued because our rupee-dollar ratio is changed—it is only 3 per cent. They have changed the dollar-pound ratio. Pound is re-valued to the extent of over 8 per cent. The result is that our exports

to U.K., to European countries and to Japan are over-valued. Therefore, the net increase is not 18 per cent. It is much less. I do not know exactly how much less, may be, say, 7 per cent or 5 per cent less.

The Finance Minister has been fighting a very valiant battle in the International Monetary Fund, taking up the interest of under-valued countries. International payments should not be linked to dollar. We have decided to keep our parity with pound because of the main interest that we have, that is, to protect our exports. It is a correct decision. But ultimately we have to come to some other exchange, whether it is the S.D.R. or the paper gold, as we call it. We have to fight a big and long battle. It is a rich-man's club. I know the difficulties he is facing. I am only underlining the fact that our exports will continue to be plagued by uncertainties and external factors over which we have no control. Unless there is some discipline, some rule of law that prevails in international monetary exchange situation, the developing countries' external economic viability will always be endangered.

Secondly, in order to achieve self-reliance, we must achieve self-reliance in our steel production, in our oil production in non-ferrous metals, and in fertiliser. Much has been said about India achieving a dominant role in South-East Asia after the liberation of Bangladesh. Our foreign economic policy has never been to achieve a dominant role or pressurise any country. We are for co-operation; we are for equal opportunities to all countries, big and small. In order to achieve self-reliance, in order to withstand the pressures of neo-colonial powers, the new world forces, the super powers, we have to do that.

It has been said by certain Western economists that unless a country has 75 million tonnes of steel and 25 million tonnes of oil, its own production, it cannot withstand the pressures of any outside world power. We will

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be continuously put to pressures by every world power unless we achieve self-reliance.

In the steel sector also, I am surprised, today we have a production capacity of 9 million tonnes of steel. What we are producing is around 5 million tonnes. This is just a little over 50 per cent. For want of time, I do not want to go into the reasons for this. But the fact is that we are not able to produce to our full capacity. At the end of the Fifth Plan, I do not know what we will see. We have estimated a production of only nine million tonnes. It means that, at the end of the five-year period, we will only be reaching the targeted production as we have today; I do not know whether in this period we do not visualise that there will be any expansion in steel programme, whether our demand for steel will still be nine million tonnes or at the end of the Fifth Plan our demand for steel will be very much higher. The hon. Finance Minister says that the long-term objective is to achieve self-reliance. But these basic elements of self-reliance are missing. We have to correct our goals; otherwise we will be seriously handicapped in those things. This applies to fertiliser also which we are importing in hundreds of crores of rupees every year.

Then, regarding savings, if you see the position, you find that the savings and investment ratio has been going down. Savings recorded an increase of 13.5 per cent in 1965-66, but since then continuously, from 1966-67 to 1969-70, our savings was going down. That was the reason why the Fourth Plan could not achieve its objective. If you do not have a high rate of savings, you cannot achieve a high rate of investment. To achieve a self-reliance economy, a country must have a minimum of 15 per cent savings. If you have 17 per cent savings and 18 or 19 per cent of investment, the country is supposed to have a good rate of savings and investment. One-fifth of the GNP, 20 per cent of the G.N.P. must be invested and it must

be met nearly by an equal amount of savings. The Fifth Plan provides for 17 per cent savings. Today the saving is 10 per cent. You can see the extent of resources mobilisation—almost doubling the resource mobilisation. That is true because we have doubled the Plan amount—from nearly Rs. 16,000 crores to Rs. 35,000 crores in the public sector. All these call for a very high level of performance, a very high level of overall performance. What do we see today? It calls for vast structural changes. Social justice means that it should be complete production-oriented; production relations between the communities and classes must change. The distribution system should go to help the weaker sections of the society and the large bulk of the consuming people. It means complete structural change of the society. It will mean structural change in the Budget itself.

Today we depend so much on particular type of taxes. The Public Sector is assuming a predominant role in the Fifth Plan. But its contribution to the national exchequer has been negative so far. This year, the total public sector contribution is minus Rs. 19 crores. I do not know how long the Finance Minister will be extending his budgetary or tax resources, how long he will depend on present structure of taxes alone. A high degree of performance in the public sector is absolutely essential. The Fourth Plan provided for a certain amount of contributions—Rs. 200 crores every year. In the Fifth Plan, a much higher level of contribution has to come from the public sector. The investments must bring in results. To that extent, his budgetary structure will change. A surplus from the public sector and higher savings from the public will ensure that. Today the bulk of resources is coming from taxation sources. The bulk of the resources should come from contribution by the public sector, from the contribution of national savings and borrowings. And the marginal rate of savings has to grow almost to 35 per cent. The Central Government savings itself has to go up to 35 per

cent. You can imagine that for every rupee that we generate, we have to save 35 paise of that. That is the marginal rate of savings. It has to depend upon therefore and it calls for high level of performance. That has been our objective. We have been planning, we have been going forward. Our budgetary policies have been correct, but because of certain critical lag in performance, the entire picture has been unbalanced and therefore, I think time has come and I am glad that certain steps that have been taken in modernising the management structure of the public sector—I am sure and I am one of those who welcome it—will bear fruit. A step has just been taken, it has to be further extended.

Much has been said about our bureaucratic structure. One relevant factor in this, which is for both production as well as for social justice is: how are we going to solve the land problem? The Planning Minister said the other day that 5 million acres will be available for distribution. I wish to know—he could not give the figures—how are these five million acres to come from different States? How are they going to be distributed because we have accepted the strategy very carefully, and very deliberately that our country will be a country of small peasant proprietors, our country will be a country of small farms and it has been shown in many countries like Japan and various other countries that small farms can lead to higher output and, therefore, what does it call for? It calls for a high level of land administration. It is not only the land reform, but the reform of the land administration which necessary.

A feature of the land administration to-day is that the farmer has to run and has to undergo serious difficulties in getting various inputs and other facilities. Whether it is credit, fertilisers or various other things, he has to go from pillar to post...

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SHRI R. S. PANDEY (Rajnandgoan): No water.

SHRI B. R. BHAGAT: Tomorrow everything has to be available to him. It should be at his doorstep as you make it available when you set up the industry. That is the land administration in the new context.

Five million acres also have to be distributed. If you do it through red-tape, through the bureaucratic structure, I think it will open the biggest scope for corruption. It cannot be done by Fatwaris. Therefore, the people have to be involved. The young people, the youth of the country have to be involved. How are we going to organize them? How this land is going to be distributed and given to the needy people? Then and then only, it can create a basis for social justice in at least half the sector of the economy. In the industrial sector, we are trying to achieve social justice in different manner, by controlling the monopolists and by increasing the public sector and like that and by the high performance, we will be able to do that. Therefore, the third aspect of this big structural change is the distribution system. The rise in prices has shown this—how vulnerable our economy is and unless we reach a high level of industrial and agricultural production, a high level of GNP growth and a well extended and sound distribution system, it will continue to be bleak. The cycle of monsoon which leads to sometimes our having 7 per cent and 8 per cent growth in agriculture and then we suddenly slip down to 15 or 2 per cent negative growth in agriculture, brings forth a lot of problems, budgetary and various other problems and, therefore, unless we insulate the economy against these cycles and further we have a higher assured irrigation of from 23 to 40 per cent of the cultivated area in five to ten years—I hope in five years—unless we reach to 40 per cent assured irrigation, our agricultural production will continue to be pla-

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gued by the cycle of two years of bad crop and two years of good crop. In 1966-67 when we had a serious situation, we thought of the public distribution system, but as we got a good crop next year, we all forgot about it. That should not be the case now. I am glad that it has now become a part and parcel of the permanent policy, that we have a public distribution system which will ultimately take care of the essential requirements of the people and a beginning has been made in the foodgrains from next year, next April, that is, next month. It is a challenge. I am glad our Party has taken up the challenge because this will be a single factor of revolutionising the administration. This will be a great single factor achieving a break-through in our administration, in our outlook and in our training the cadre in the public sector or in bringing about land reforms. But the urgency here is that as they will fail, it cannot be done through red-tape. Food distribution and prices affect everybody and if the cost of distribution is so high that you have to charge a higher price to the consumer and consequently to pay a higher price to the producer and if you are not able to contain the prices, you will have to meet it through subsidy and the subsidy will run into Rs. 400 or 500 crores every year and even now.

Any mis-management is not only bound to wreck the system but create widespread discontent. We have to ensure that such discontent never happens. We have got to meet this challenge and we have got to bring about the involvement of the people of the country. The youth should be involved in this programme too and there should be proper orientation given to see that there is all-round success in this programme. We have to look at the present picture in the light of the difficult situation which we face and in the light of the objectives which we have set before ourselves, namely, to

bring about a self-reliant society based on socialism. We have to bring about structural changes and external viability in our exports and in our balance of payments position. We should step up our investments. If we do all this, it is a good beginning. One sparrow does not make a summer. One budget alone will not achieve everything we want. The Budget can only show the direction and it shows a good direction, and a correct direction. If the expectations of the economy on the agricultural and industrial front are realised, and if we are able to build up a good distribution system, we will be able to have stable economy and with rising investments and savings we will be able to achieve the desired rate of growth. In this context the Budget is a good budget, a well-conceived Budget which sets our course rightly. We all wish that the Finance Minister has the good luck and the country has the good luck.

श्री बीरोन्द्र झा (जयनगर) : उपाध्यक्ष महोदय, यह बजट हमारे समक्ष प्रस्तुत करने समय माननीय वित्त मंत्री जी ने इस समय जो सरकार का उद्देश्य है, जिसे इस सदन में बार-बार दोहराया गया है, उसे फिर एक बार दोहराया है। उन्होंने कहा—“यह सरकार अधिक सामाजिक न्याय और ग्राम-निर्भरता के साथ तेजी से अधिक विकास करने के लिए पूरी तरह बचनबद्ध है। मैं अपने भाषण में जो प्रस्ताव पेश करूँगा उन का उद्देश्य उस मूल उद्देश्य को प्राप्त करना है। तो सामाजिक न्याय के साथ आर्थिक विकास का समन्वय करने के लिये यह बजट, अपने दावे के मुताबिक, उन्होंने प्रस्तुत किया है।

उपाध्यक्ष जी, अपने भाषण के क्रम में उन्होंने समाजवाद के लक्ष्य के रूप में इस बजट को एक कदम क रूप में गिना है। मैं अधिक बहस में नहीं जाना चाहता—कछ दिन पहले राष्ट्रपति जी के अभिभाषण पर हुई बहस को समाप्त करते हुए प्रधान मंत्री जी ने भी कहा था—“उनका समाजवाद राष्ट्रीयकरण

के साथ एक क्षमते में बढ़ते समझा जाना चाहिए।” मैं समझता हूँ हम में से कोई ऐसा नहीं समझता है, किसी को यह भ्रम नहीं है। किस भ्रम का खण्डन किया है उन्होंने मुझे पता नहीं है, क्योंकि हम सभी समझते हैं जब तक यह राज सत्ता पंजीपतियों के हाथ में है, तब तक जो राष्ट्रीयकरण होगा, वह सरकारी पंजी के रूप में है, स्टेट केपिटल के रूप में है। इसलिये जिन कारखानों का उद्योगों का हम राष्ट्रीयकरण करते हैं, वह भी समाजवाद नहीं है। तो हमें वह भ्रम नहीं है प्रधान मंत्री जी उस का दावा भी नहीं करती हैं, तो उन्होंने खण्डन किस का किया है। शायद इस बात पर जोर देने के लिए जिम की पृष्ठभूमि बजट में दी गई है, जितने करोड़पति देश में हैं, जिन्होंने देश के उद्योग को अपने हाथ में लेकर भागों के विकास को रोक रखा है और उन्हें इस बजट में पूरी तरह जो संरक्षण दिया गया है शायद उसी के सैद्धांतिक रूप में प्रधान मंत्री ने कहा था कि राष्ट्रीयकरण ही उनका समाजवाद नहीं है। इस बजट में जो कुछ दिक्कतें गिनाई गई हैं वह कुछ सही हैं—बंगला देश का मामला, विस्थापितों का भ्राना और उस वक्त जो हमारे देश ने उसका मुकाबला किया उम पृष्ठभूमि में देश को अपने को धन्यवाद देना है, सरकार भी अपने को उगके लिए धन्यवाद दे दे तो हमें कोई एतराज नहीं है, तो उम मुसीबत की घड़ी में जब हमने देखा संसार का सबसे बड़ा साम्राज्यवादी देश जिसे दोम्न समझने में कुछ लोग नुने हुए थे वह हमें खंडित करने पर और हमें मुसीबत में डालने पर तुला हुआ था, उस वक्त हमने सही दोम्न का चयन किया, भारत सोवियत संधि की, देश का आह्वान किया और समस्त देश के जनगण ने उसका साथ दिया। उसके परिणाम ने दिखला दिया है कि पाकिस्तान के लिए भी अच्छा काम हुआ है क्योंकि पाकिस्तान में भी बोटों से चुनी हुई सरकार पहले पहल कायम हुई। उसमें हमारा भी योगदान है। तो वह अच्छे काम के लिए जिसके लिए हम सब को गर्व

होना चाहिए, मैं उनको इसमें शामिल नहीं करता हूँ जो उस समय भूल नीति के विरुद्ध थे जो भारत सोवियत संधि के ही विरुद्ध थे। मैं आशा करता हूँ आज वा कल वे अपनी गलती को महसूस करेंगे।

इसके बाद सूख का सवाल एक संकट के रूप में दिखाया गया है। हम सभी जानते हैं सूखा कोई अचानक बात नहीं है। इस विशाल देश में जब तक सिंचाई का प्रबन्ध नहीं होगा जब तक बाढ़ नहीं रोकेंगे, नमोवेश कोई भी साल ऐसा नहीं हुआ है और न ही होगा जबकि कहीं पर सूखा न हो या कहीं पर बाढ़ न हो। इसलिए इस नाम पर अगर हम कोई विशेष संकट की बात करें तो कम से कम बजट के लिए योजना के लिए और सरकार के लिए यह बात क्षम्य नहीं हो सकती है। तब तो इसका मतलब यह है कि बजट की आवश्यकता नहीं है, योजना की आवश्यकता नहीं है क्योंकि जब अच्छी वर्षा हों जायेगी तो हमारा कुछ काम चल जायेगा। सवाल यह है कि किस हद तक इस बजट के जरिए हम उस सूखे पर चोट करते हैं, किस हद तक इस बजट के जरिए हम मूल्य वृद्धि पर चोट करते हैं। जब इस चीज को हम कसते हैं तो हमें निराशा होती है। अन्तोलपदान पिछले साल कुछ कम हुआ, महंगाई बढ़ी लेकिन हद जानना चाहते हैं महंगाई बढ़ने से करोड़ों की जेब पर चोट पड़ी, करोड़ों की जेब कतरी गई, पिक पाकेटिंग हुई तो वह पैसा गया कहा क्या आकाश में चला गया? इस महंगाई के चलते लूट हुई तो वह पैसा हुआ क्या? क्या यह सही है या नहीं कि देश के व्यापार और मुमाफाखोरों ने अरबों की लूट की बंगला देश की विपत्ति के बावजूद और सूख के बावजूद? जब ममस्त देश त्याग करता है, अभी भी देश त्याग क सकता है, इस महंगाई की मुसीबत को देश झेल सकता है अगर यह विश्वास हो जाये कि हम सब कुर्बानी कर रहे हैं, एक समान लक्ष्य के लिए कुर्बानी कर रहे हैं लेकिन क्या यह सब नहीं है कि बंगला देश की विपत्ति में, सूखे

[श्री मोनेत्र झा]

श्रीर मंहगई में इस देश में एक ऐसा बर्ग रहा है जिसने व्यापार में अरकों का मुनाफा लूटा और इस विपत्ति का लाभ उठाया ? क्या यह भी सही नहीं है कि उस तबके को सरकार ने दंडित नहीं किया बल्कि उसे इनाम भी दिया । इस साल के बजट में भी उस तबके को छूट दी गई है । इसीलिए मैं कहता हूँ यह बजट निर्दोष नहीं है क्योंकि इस प्रकार से जो जनता को लूटने वाले हैं, जो मुनाफाखोर और चोरबाजार हैं उनको पूरा संरक्षण, इममें दिया गया है । पिछले साल लगभग 70 रुपए क्वींटल गेहूँ का दाम किसान को दिया गया लेकिन अब 130, 140 और 150 रुपए क्वींटल गेहूँ बिक रहा है । यह जो मुनाफा कुछ थोक व्यापारी ले रहे ह यह तो कम उत्पादन के चलते उन को घाटे का सवाल नहीं है जबकि किसानों को ज्यादा दाम नहीं मिला । कम उत्पादन के बावजूद किसानों को 70-72 रुपए क्वींटल से ज्यादा दाम नहीं मिला लेकिन यह जो 140 और 150 रुपए क्वींटल गेहूँ बिक रहा है उसके बेचने में यह सरकार जिम्मेदार है और वित्त मंत्री जी जिम्मेदार हैं । पिछले साल भी कई बार हमने प्रश्न उठाया था और वित्त मंत्री जी ने उसका खंडन किया था । गतवर्ष बजट और प्रश्नों के दौरान पूछा था क्या देश में एक भी थोक व्यापारी ऐसा है जो अपने पैसे से थोक व्यापार करता हो ? सभी व्यापारी बैंकों से पैसा लेकर गल्ले को बैंकों के गोदाम में रखकर गल्ले का संकट पैदा करता है और गल्ले की मांग को बढ़ाकर ह्योढे दूने दाम पर उसको बेचते हैं । इसलिए इस मुनाफाखोरी में भारत सरकार, हमारा वित्त विभाग और हमारे बैंक जिम्मेदार रहे हैं और सरकार, ने यह नीति नहीं अपनाई कि—मुनाफाखोरों को एक तरफ उत्पादकों को, किसानों को लूटने के लिए और दूसरी तरफ उपभोक्ताओं को लूटने के लिए मीका न दे । और कुछ यह न भी करते लेकिन कम से कम अपना पैसा न देते । लेकिन

इस घर में धाग लग गई घर के चिराग से । अपने पैसे से, सरकारी पैसे से मुनाफाखोरी कराई गई है, बैंकों के पैसे से मुनाफाखोरी कराई गई है । राष्ट्रीय-कृत बैंकों का पैसा देकर सारे देश को लूटा गया है जिसके लिए सरकार की नीति पूर्णतया जिम्मेदार है और जिसके बारे में वित्त मंत्री जी ने शायद जानकर यह अनजाने कोई जिक्र नहीं किया है ? इसलिए खतरा यह है कि यद्यपि गेहूँ के थोक व्यापार को लेने का निर्णय हो चुका है, चावल का थोक व्यापार एक साल के लिए टाल दिया गया है । नो इस चीज के टालने में, जो चावल का थोक व्यापार इस साल लिया जाना था और एक साल के लिए टाला गया है, पूंजीवाद को एक बुनियादी संरक्षण है । चूंकि ग्राम जनगण की राय से सरकार को चलाना है इसलिए उनके हित की बातें सरकार करेगी लेकिन दूसरी तरफ चूंकि पूंजीवाद और पूंजीपतियों के खिलाफ करना है इसलिए काम तो पूंजीपतियों के ही हित में होगा । इस संकट के चलते देश गहरे संकट में पड़ता जा रहा है । चावल के थोक व्यापार को लेने की बात कही गयी है शुरु में, गही कही गई लेकिन बाद में उसे टाला गया ? नतीजे में एक मुसीबत देश को हाथ लग गई । चावल के बड़े उत्पादक और चावल के थोक व्यापारियों ने ऐसा संकट पैदा किया जिसका सबूत हमें आन्ध्र में मिला है । आन्ध्र के उम इलाके में, मैं रायलसीमा की बात नहीं कहता, मैं तेलंगाना की बात नहीं कहता जो कुछ उपेक्षित हैं बल्कि डेलटा इलाका जो सबसे अधिक उपजाऊ इलाका है वहां के बड़े बड़े भूस्वामी जो चावल के उत्पादन कर रहे हैं, जो इलाका सूखा पाड़ित भी नहीं रहा है, वह बहुत हद तक थोक व्यापारी बन चुके हैं—उन सभी ने मिलकर जो संकट पैदा किया है, जो आग उन्होंने लगाई है यदि गरीबों की और से ऐसी आग लगी होनी तो पता नहीं नकली विद्रोह के नाम पर क्या किया जाता । वे बागी जिन्होंने करोड़ों

की बर्बादी की है उनको यहां पर मेहमान बनाकर बुलाया जाता है, निमंत्रित किया जाता है, प्रधान मंत्री की और से उनके सामने भाषण होता है लेकिन फिर जो नतीजा हो रहा है वह हम देख रहे हैं। जो भूस्वामियों ने एक बिद्रोह वहां पर किया और वह बिद्रोह राष्ट्र हित के खिलाफ ऐसी घड़ी में किया गया। बस मालिक, थोक व्यापारी और बड़े बड़े भूस्वामियों ने सभी ने मिलकर चोट की और यह सरकार उनके सामने झुक गई तथा चावल के थोक व्यापार को लेना एक साल के लिए टाल दिया गया।

गेहू के बारे में भी हम जानते हैं कि अभी व्यापारी दकटठे हुए थे, उन्होंने हड़ताल की धमकी दी है और उन्हें आशंका है कि यह सरकार उनके सामने अग्रणी तरीके से न सही तो कुछ न कुछ झुक जाये (व्यवधान) भाषण में शायद न झुके लेकिन अग्रण में झुक जाये। अभी तक जो परम्परा रही है और जो व्यवहार रहा है उसी में यह आशंका पैदा होती है। बिना मंत्री जो इस बात का पूरी तरह से खण्डन करेंगे, सरकार इसका पूरी तरह खण्डन करे—यह हम चाहेंगे। और तब जो उपद्रव फैलाने का काम करते हैं उनके खिलाफ उचित कार्यवाही करे तो देश उसका स्वागत करेगा और हम भी उसका स्वागत करेंगे।

जिन मूल उद्देश्यों को बजट में रखा गया है, इस दौर में हम एक तरह उत्पादन बढ़ाने का काम करेंगे और इसीलिए इस बजट में शायद जितने बजट पहले प्रस्तुत किए गए थे उनसे ज्यादा अप्रत्यक्ष कर का बोझ जनगण पर दिया गया है। बजट में इस बात को कहा गया है आम जनगण के एक हिस्से को सबसे निचले हिस्से को छोड़ने का प्रयास किया गया है, एक हद तक सही है लेकिन जितने बड़े अप्रत्यक्ष कर का बोझ पड़ा है खासकर मध्यम वर्ग तबके पर या उच्च मध्यम वर्ग के तबके पर ही पड़ा है और अप्रत्यक्ष कर के बोझ

से जनगण का कोई भी हिस्सा अप्रत्यक्ष या अप्रत्यक्ष रूप से बंचित नहीं रह सकता है। जो अप्रत्यक्ष करों का इतिहास है शुरू से ही बढ़ता गया है। 1950-51 में 55.4 प्रतिशत अप्रत्यक्ष कर का बोझा दिया गया था कुल बजट के राजस्व का 1960-61 में वह 65 प्रतिशत हो गया, 1970-71 में 71.2 प्रतिशत हो गया और इस बार का जो अंदाजा है उस के अनुसार लगभग 80 प्रतिशत हो जाएगा। तो यह अप्रत्यक्ष कर का बोझा, और दूसरी ओर बड़े पूँजीपतियों को पूरा तरह छूट, यह सरकार को मूल पूँजीवादी नीति को नगरे रूप में देश के सामने रखना है।

यह कहते हैं कि उत्पादन बढ़ाने के लिये हम बातवचन तैयार कर रहे हैं। तो क्या देश के टजारदार ही उत्पादन बढ़ाने में सक्षम होंगे या वृद्धा मकमे ? क्या देश का उत्पादन वही बढ़ा सकेगा या बढ़ाना चाहते हैं ? क्या उन का हित उत्पादन बढ़ाने में है ? क्या हम न नहीं देखा कि पिछले दौर में उत्पादन घटा कर उन्होंने अपना मुनाफा बढ़ाया है। जब देश का ऋण शक्ति नहीं बढ़ती है, तीन चौथाई अबादी खेती पर निर्भर है और करोड़ों लोग बेकार हैं पैसा नहीं है, जब नियमित आय वाले लोगों के पास अर्थशक्ति नहीं है ऐसी स्थिति में देश में आंतरिक शक्ति के अभाव में देश में माल की बिक्री घटती है, और घटती है तो यह इजारेदार उत्पादन बढ़ा कर नहीं, अपनी चीजों के दाम घटा कर नहीं, बल्कि उत्पादन घटा कर अपना मुनाफा बढ़ा कर महंगाई के जरिये अपना मुनाफा कायम रखते हैं और देश की उत्पादन वृद्धि को कुटिल करने हैं।

इसी को ले कर हमने देखा, हमारे माननीय बक्शाण साहब के पहले ज. भा. र. जी भाई थे उन्होंने कहा था कि रिंगेसन

[श्री भोगेन्द्र झा]

आया है, सस्ती आयी है जब कि योजना बन्द होने के बाद भी 400 कारखाने बड़े भिल मालिकों ने बन्द कर दिये। सस्ती इसलिये आ गयी कि माल बिक नहीं रहा था इसलिये उन्होंने कारखानों को बन्द कर दिया, और उम से सभी माल की कीमत बढ़ती चली गयी। जब कि होता यह चाहिये था कि त्रयशक्ति के अभाव से कीमत घटनी चाहिये थी। लेकिन उत्पादन घटा कर कीमत को उन्होंने बढ़ाया था। तो देश के इजारेदार छोट लोगों को बढ़ने देना नहीं चाहते, मझोले कारखाने वालों को बढ़ने देना नहीं चाहते, दूसरों को अपने ममान नहीं लाना चाहते। मंग कहना है कि इजारेदारों का खात्मा देश के उत्पादन को बढ़ाने के लिये जरूरी है। पूँजीवादी व्यवस्था के अन्दर, व्यक्तिगत पूँजी की व्यवस्था के अन्दर भी उत्पादन बढ़ाने के लिये इजारेदारों का खात्मा जरूरी है। लेकिन हम बजट के जगिये विन्न मंत्री ने ठीक उल्टा किया है। उन को 100 फीसदी छूट दी है जिस से वह और भी देश के उत्पादन को कुंठित करेंगे। छोटे और मझोले उत्पादकों को कारखाने के क्षेत्र में नहीं आने देंगे। इस का लम्बा इतिहास है इसलिये मैं उस में जाना नहीं चाहता। यह उन के हित के खिलाफ है कि वह छोटे और मझोले लोगों को बढ़ने दें। जो छूट दी गयी है उन को कह दिया गया कि तुम अजादी के साथ देश के उत्पादन को, अपना मुनाफा बढ़ा कर, देश के उत्पादन को घटाने के काम के लिये तुम आगे बढ़ जाओ।

जोत का सवाल हमारे सामने आया है, मैं उस के ब्यारे में नहीं जगऊँगा, लेकिन कुछ ऐसी नीतियों के अमर एक आध साल से विचार होता आ रहा था जिस से छोटे उत्पादकों को सहायता दी जाय। कृषि क्षेत्र में, उद्योग के क्षेत्र में। प्रीफरेंशियल रेट आफ इंटरेस्ट का सवाल था वित्त मंत्री

जी ने खुद जोर दिया था, निर्णय भी हो चुका है, लेकिन इस बजट के द्वारा हम बात का कोई संकेत नहीं मिलता है। कुछ लोगों को चुनना अलग बात है, मगर सारे देश के पैमाने पर निचले और मझोले तबके के लिये क्या यह प्रीफरेंशियल रेट आफ इंटरेस्ट लागू करने जा रहे हैं जिस से बड़ पैमाने पर ज्यादा उत्पादक आये, जिस से लाखों व्यक्ति जो आज बेकार हैं चाहे इजीनियर हों ओवरसीयर हों, या जो कृषि में थोड़ा पैसा वचा सकते हैं वह वह पैमाने पर हर एक जिले में, हर एक अनुमंडल और प्रखंड में कुछ उद्योगों को बढ़ा सकें भारत को सम्पूर्ण विकास के लिये हम मामले में पूँजीवादी देशों में भी, मिसाल के लिये जापान को ले वहाँ भी बड़े इजारेदारों को रखते हुए, छोटे उद्योगों को बढ़ावा दिया गया है। क्या हम बजट में कोई छूट ऐसे लोगों को दी गयी है, उम लिये कोई प्रोत्साहन का रास्ता खाला गया है? नहीं खोला गया है। इजारेदारों को पूरा प्रोत्साहन है मगर छोट तबके के लिये जिस से वह ज्यादा प्रोत्साहन पा सकें, ज्यादा मुावधा पा सकें, सारे देश के पैमाने पर अपने कर्ज बैंकों से ले सकें, और सहूलियत सूद की दर पर ले सकें, इस की कोई गुंजायश इस बजट से नहीं है। इसलिये हमें चिन्ता है कि देश के उत्पादन में वृद्धि नहीं हो सकती। वित्त मंत्री ने कहा कि 5 प्रतिशत की उत्पादन वृद्धि ज्यादा नहीं है, हम भी मानते हैं कि ज्यादा नहीं है, इस से ज्यादा की वृद्धि हमारे लिये आवश्यक है। तो उस वृद्धि के लिये छोटे और मझोले उत्पादकों को बढ़ावा देना, बड़ पैमाने पर कारखानों को खोलने के लिये उन्मुक्त करना और उन को सहायता देना, उस के लिये बजट में कोई संकेत नहीं है। तो छोटी और बड़ी पूँजी को बढ़ाने के लिये प्रोत्साहन में कमी और इजारेदारों के लिये भी फीसदी छूट, यह तो

बहुत ही बुरे दिनों का सकेत है । समाजवाद का उद्देश्य तो छोड़ दीजिये, जनतांत्रिक पूँजीवादी व्यवस्था के लिये, एक राष्ट्रीय जनतांत्रिक व्यवस्था के लिये भी जो कदम होना चाहिये उस में यह बजट सहायक नहीं होने जा रहा है । कई मानों में यह बजट बाधक होने जा रहा है ।

इसी सदर्भ में कृषि के उत्पादन के बारे में इस बजट में रोना रोया गया है, और यह सही है कि उत्पादन में बाग़बार, पहले भी ख़तरों की घटती बची थी, कुछ कमी हुई है । इस बार फिर यह घटी बची है, हमारा मामला इस बात का कि प्रस्तुत करती है कि भूमि सुधार किये बग़ैर कृषि उत्पादन बढ़ने वाला नहीं है । भूमि सुधार के मामले में वित्त मंत्री की पार्टी ने कलकत्ते में एलान किया था कि 1973 वर्ष को भूमि सुधार का कर्कश रूप में लागू करने के वर्ष के रूप में मनायेंगे, भूमि का बटवारा करेंगे । लेकिन हम सभी जानते हैं कि वित्त मंत्री के अपने राज्य में, महाराष्ट्र का जो नया भूमि हदबन्दी कानून है वह पूरी तरह से बेकार है, बाहियत है, उस के अधीन एक भी बड़े भू-स्वामी की जमीन नहीं ली जायगी । माननीय भगत जी ने 50 लाख एकड़ की बात कही है, जो मेरी राय में ज्यादा नहीं है, उस से भी ज्यादा जमीन मिल सकती है । लेकिन उस दिशा में इस इरादे से कोई उठता नहीं दिखायी देता । वित्त मंत्री ने अपने बजट में उत्पादन बढ़ाने के लिये, बेकारी दूर करने के लिये, ग्रामीण क्षेत्रों में विकास लाने के लिये कोई ठोस कदम नहीं उठाया है । ग्रामीण क्षेत्रों में विकास के लिये पहली बात यह है कि जो मेहनत करने वाले हैं उन को अपनी जमीन मिले, उस के बाद उन को कर्जा मिले सहूलियत की दर पर जिस से बेकारी भी दूर हो और उत्पादन भी बढ़ सकें ।

अभी हाल में लाल बहादुर इस्टीमेट, पन्ना के अनुगृह नारायण सिंह, इस्टीमेट के विशेषज्ञों ने सम्मेलन किया था, पूणिया और बिहार के अन्य जिलों में जाच के लिए गए थे, और आज ही के 'ग्राम्स आफ इंडिया' अखबार में उन्होंने ने कहा कि किस तरह से 10,000 एकड़ जमीन वाले लोग बिहार में मिनिस्टर हैं, और कानून के मुताबिक 15 एकड़ में ज्यादा फालतू जमीन नहीं है, अर्थात् देखने पर इतना बड़ा फार्म है, लेकिन कागज़ पर 15 एकड़ से ज्यादा फालतू जमीन नहीं है । ऐसे लोग आज मिनिस्टर बने हुए हैं, जितने लोग मिडिकेट और जम्सब में थे वे सब रिटायर कर काग्रेस में पहुँच गए हैं । पहुँचे इसलिए नहीं कि बड़े लोकप्रिय हो गए हैं, पहुँच गए इसलिए है कि उन को भीतर से दखल करो क्योंकि बाहर में परास्त नहीं कर सकते । 1971-72 के चुनाव में जनता ने जो विश्वास दिया उस का दुर्ग्रहण आज वह कर रहे हैं । जो 1971, 1972 में पिछले साल बागला देश के मामले में इन में खिलाफ थे वे सभी इन के ऊपर भीतर से कब्जा करने लग गए हैं, और यह सरकार मूल रूप में उन नीतियों पर चल रही है । तो देहात में बेकारी दूर करने के लिए, ज्यादा उत्पादन बढ़ाने के लिए जमीन का बटवारा हो, और थोड़ी जमीन लोगों को मिले, उन के लिए विशेष राहत वित्तीय व्यवस्था के जरिए सारे देश के पैमाने पर हो, इस का कोई सुझाव इस बजट में नहीं दिया गया है । यह अत्यंत निराशा की बात है । सारे देश के पैमाने पर छोटे खेतिहारों को जिन को मार्जिनल फार्मर्स कहते हैं, जिन की ताबाद दो तिहाई है, उन को सहायता देने के लिए, ज्यादा जमीन देने के लिए, बजट में कोई व्यवस्था नहीं है । इसलिए बेकारी कम करने में यह बजट थोड़ा सा भी सहायक होगा इस में संदेह होता है । जब छोटे उद्योग बड़े पैमाने पर न बड़ें, और भूमि का वितरण बड़ी तेजी से कर के उन को सहूलियत दर पर

(श्री भोगेश्वर झा)

पैसे न दिए जायें तो बैंकारी का सवाल हल करना एक सपना देखने के बराबर होगा।

मैंने पिछली बार भी इस सवाल को उठाया था, वित्त मंत्री ने कह दिया कि यह वित्तीय नियम के खिलाफ है, आप नहीं समझते हैं इसलिए ऐसा कह रहे हैं। अभी भी जो उत्पादन में कमी हुई है उसका एक बहुत बड़ा कारण मिचलाई की उचित व्यवस्था न होना है। राजस्थान नहर, गडक नहर, पश्चिमी कोसी नहर, या श्रीगंभी जो पेंसी योजना देश में हेजिन के जर्जियन पवामो लाख एंडेज जमीन मिचल होगी उनको जल्दी पूरा किया जाए। जहां तक राजस्थान नहर गयी है, कुछ इलाका अब बगला बन चुका है, जो कल तक रेगिस्तान था। वह थार का इलाका है। पेंसी की कमी के कारण उनको पूरित में बाधा पड़ती है।

15.00 hrs.

बैंकों का यह हाल है कि पिछले तीन सालों के अन्दर बैंकों में जमा 67 प्रतिशत हुआ है, जो एक जवाब के जरिए मुझे मालूम हुआ है, और कर्ज का वितरण उसमें से 57 प्रतिशत हुआ है। मैं समझता हूँ कि अगर इस तरह से पैसा जमा रहा बैंकों के पास तो कल घाटे का सवाल पेश होगा क्योंकि बैंकों को अपना सूद देना पड़ेगा लेकिन बैंकों को उनका सूद नहीं जायेगा। मैं पूछना हूँ कि बैंकों का यह पैसा, केन्द्रीय सरकार बड़ी योजनाओं को अपने हाथ में ले कर क्यों नहीं लगा सकती? वह पैसा इबने वाला नहीं है। वह कामज के नोट गेहूँ होकर, चावल हो कर और कपास हो कर निकलेगी और देश के उत्पादन में वृद्धि होगी। यह राज्य सरकारों द्वारा अपना पैसा बड़ी बड़ी योजनाओं में लगाने की बात नहीं है। राजस्थान का इलाका हमारा सरहदी इलाका है। बीकानेर के इलाके का

राजस्थान नहर से उधार हो सकता है। लेकिन इस के लिए वित्त मंत्री और वित्त विभाग आड़े आ रहा है कि इस काम के लिए हम पैसा नहीं देंगे। इतनी बड़ी योजनाओं के लिए अगर आप बैंक से पैसा नहीं देंगे तो बैंकों का पैसा उपयोग में नहीं आयेगा। वह पड़ा रहेगा और आप घाटे की ओर बढ़ते रहेंगे। एक तरफ पैसा काम में नहीं आ रहा है और आप को सूद देना पड़ रहा है दूसरी तरफ देश खाद्यान्न मकद में पड़ रहा है और घोषित नीति के खिलाफ मजबूर हो कर हमको अमरीका से गन्ना मगाना पड़ेगा। उस गन्ने में धन्गा डालने की जो बात है, वह एक अलग मामला है। अमरीका में मक्का और घतूरा साथ ही पैदा होने हैं, लेकिन यह उनको नीति का हिस्सा है क्योंकि अमरीका की नीतियों के बारे में कहा जाता कि वहां पीछे में धात करने का प्रयास होता है। क्यूंकि वहां चीनी जब सोवियत रुम को जा रही थी तब अमरीका ने उस जहाज को घेरा था और उसको अपने ही आई एन ए में कैमिकनी पेंसी चीजे मिला दी थी जिसने चीनी को खराब करा दिया, ताकि वह चीनी सोवियत रुम खायें तो फिर वह दुबारा उसको क्यूंका से न ले। जब अमरीका हमारी नाकेबन्दी किए हुए था पिछले साल उस समय उसको जो निराशा हाथ लगी क्या उसका ही जबाब तो वह घतूरा भेज कर नहीं दे रहा है? लेकिन यह अलग मामला है।

हमको मजबूर हो कर जो बाहर से मगाना पड़ रहा है उसकी पूंछभूमि में मैं आग्रह करता हूँ कि अगर पुराने वित्त विशेषज्ञ राय न दें तो कायदे को बदल कर राजस्थान, गंगा और पश्चिम कोसी नहरों को और इस तरह की दूसरी योजनाओं को केन्द्रीय सरकार अपने हाथ में ले कर बैंकों से उनको फाइनेंस करे। यह कोई अनहोनी बात नहीं होगी। एक समय था जब बड़े बड़े वित्त विशेषज्ञ कहा करते थे कि राष्ट्रीयकरण देश के हित

के खिलाफ होगा, सामाजिक नियंत्रण आना चाहिए। वह कहाँ करते थे कि बैंक चौपट हो जायेंगे, लेकिन राष्ट्रीयकरण के बाद हम ने देखा कि बैंकों में जमा धन कितना ज्यादा बढ़ गया है और कोई संकट नहीं आया।

ऐसी स्थिति में जिस बात की ओर मैं इशारा करना चाहूँगा वह यह कि जिस दौर से हम आये हुए हैं, अर्थात् महगाई की वृद्धि से उस के इस बजट से रुकने का साबल नहीं है। महगाई में वृद्धि होने जा रही है और यह बजट उस को और ज्यादा बढ़ायेगा, और कई मामलों में तो यह महगाई बढ़नी शुरू भी हो गई है। महगाई में वृद्धि तो स्वाभाविक है और मबो की जेबो पर चोट पड़ेगी और बड़े पैमाने पर अमनतोप भी व्यक्त होगा। अमनतोप का बेजा इस्तेमाल होना शुरू भी हो गया है। हम ने आंध्र में एक चीज को देखा है और अभी भी वह खतरा सामने है। वित्त मंत्री के अपने गज बम्बई में जो घटना हाल में हुई है उन को भी हम ने देखा है। (व्यवधान) आज बम्बई ने जिन बात का सबूत दिया है वह सिर्फ एक ही स्थान में नहीं है। हम ने देखा कि एक तरफ मुसलिम लीग और जन सच मिल जाते हैं और चोट करते हैं। आंध्र में यह लोग मिल गए हैं, अभी यह अलीगढ़ यूनिवर्सिटी के सवाल पर दिल्ली में एक सम्मेलन हुआ। यह सब सुनियोजित चीजें चल रही हैं और उन के पीछे कोई सिद्धांत या नीति की बातें नहीं मालूम पड़ रही हैं।

एक समय था जब जन संघ एक अखण्ड भारत की बात करता था, भाषावार राज्यों के खिलाफ था। वही आज तीग, चालिस या पचास राज्यों की बात करता है जिस से वह एक इलाके को दूसरे इलाके के साथ लड़ाये और टकराए। इस तरह ने भारत को खण्ड खण्ड करने का प्रयास हो रहा है। अगर इस तरह से अमनतोप बढ़ेगा तो वह उस का बेजा इस्तेमाल करने से बाज

नहीं आयेगा। पहले बम्बई में हुआ, फिर आंध्र में और उस के बाद दूसरे यों में होगा। बम्बई में तो खतरे की घटी बज भी चुकी है। ऐसी स्थिति में कठोर कदम उठाने की जरूरत है।

हम को चाहिए कि हम महगाई न बढ़ने दें और महगाई बढ़ाने वाली ताकतों को नियंत्रण में रखें, यह न ही कि वह चोर बाजारी भी करे और उन को खुली छूट भी दी जाये, जैसा मोदी साहब के मामले से हुआ। आज सबों का मालूम है कि नजर-बन्दी का वारंट हटाने के बावजूद वह मुजरिम है। और वही मुजरिम जिन के ऊपर मुकदमा चल रहा है, ग्वयम् ग्वनर्ग जाह साहब का मजबान रहा है। साफ बात है कि कोई भी मामली अफसर उन के ऊपर हाथ उठाने की हिम्मत नहीं करेगा। जो चोरबाजारी कर रहे हैं, देश के गांव जर्म कर रहे हैं, उन्हें आत पुरस्कृत कर रहे हैं, जो भीतर रहे या बाहर ग्व उगत गम्मान पायेगे। लेकिन जो एक वक्त परेशान है अगर वह अमनतोप को व्यक्त करने के लिए मही कदम उठाने हैं तो आप उन का जाठी में और गाली में दमन करने हैं और हाल में भी यह हुआ है। भूमिमुधार कानून लागू करने के लिए जो लोग बड़ रहे हैं उन में से, आप जानते हैं कि मेरे क्षेत्र में सात नेता एक साथ कत्ल कर दिए गए कत्ल करने वालों में से एक साहब जो एक साल पहले मिडिकेट में थे, अब बिहार के डिप्टी स्पीकर हैं। उन्हें जेल में होना चाहिए था, पुलिस डायरी और मेमो आफ विडेस के कानून के मुताबिक उन को जेल में होना चाहिए था। लेकिन वे जेल में नहीं हैं। डिप्टी स्पीकर हैं। हर जगह पर लोग मबूत को खत्म करने पर नगे हुए हैं। बिहार के इतिहास में ऐसा कभी नहीं हुआ कि सात नेताओं की राजनीतिक हत्या एक साथ कर दी जाये बिना किसी टकराव के या बिना किसी मुकाबले के। एक तरफ कानूनों को लागू करने के लिए, भूमि-

श्री भोगेन्द झा

सुधार कानून है, चोरबाजारी के खिलाफ कानून है, प्रयास करता है सरकारी यन्त्र और भूस्वामियों को मदद के लिए, चोरबाजारियों की मदद के लिए चला जाता है, लेकिन दूसरी तरफ जो मुमराह करते हैं देश को, जैसे आंध्र में, उन को दावम देते हैं, जो कानून को भंग करते हैं उन को बहने है कि हम निकाल दोगे तो वह कहते हैं कि हम अब निकलेंगे, अब उठेंगे अब, बैठेंगे, और उम तरह से उठ बैठ वह कर रहे हैं। लेकिन किसी कांग्रेस के नेता में यह ताकत नहीं है कि वह कहे कि अलग हो जाओ। इस लिए आंध्र में तोड़ने वाले कांग्रेसी अलग है, जोड़ने वाले कांग्रेसी अलग है, कौन अग्रणी है और कौन नकली है किसी को यह कहने की हिम्मत कांग्रेस पार्टी में नहीं है। देश की मज से बड़ी पार्टी का यह हाल है जिस को 1971 में सारे देश ने अपना विश्वास दिया था और आशा की थी कि खेने की घड़ी में हम बजट के जरिए एक ऐसा आधार तैयार करेंगे जिस में हम उन शक्तियों को रोक जो बमजोर हैं और उन शक्तियों को मजबूत कर जो देश की एकना, देश के विकास और सामाजिक न्याय के पक्ष में हैं। वह आधार इस वित्त बजट के जरिए नहीं तैयार किया गया है।

बहुत रोज में हम परेशान हो रहे हैं विदेशी मुद्रा के मामले को ले कर और आज हाल यह हो गया है कि विदेशी मुद्रा सूद की अभावगी में तो चली जाती है, लेकिन विदेशों से मिलने वाला कर्ज नहीं के बराबर हो गया है, लगभग शून्य हो गया है। क्या यह सम्भव नहीं है कि बिना दुश्मनी किए हुए हम दस साल के लिए हम अमरीका को और जिन मुल्कों को विदेशी मुद्रा के रूप में हम को सूद की बड़ी रकम देनी पड़ रही है उन को देना रोक दें? चूंकि हम मुसीबत में हैं इस लिए दस साल तक उन को देना हम रोक दें और जो पैसा इस तरह से बचे उस को हम दूसरे

कामों में लगायें। मैं आशा करता था कि इस साल के बजट के जरिए वित्त मंत्री कोई ऐसा सुझाव देश के सामन रखेंगे। यह कोई बड़ा क्रांतिकारी कदम नहीं है, बहुत से देशों ने इस काम को किया है लेकिन ऐसा करना हमें लिये अनिवार्य हो गया है।

मैंने एक प्रश्न पूछा था कि हम जो चीज बाहर भेज सकते हैं और चीज हम दूसरों से ले सकते हैं उन का आदान प्रदान क्यों न करें? जो जवाब मिला उस में मुझे बड़ी निराशा हुई। कहा गया कि उस में डिफिकल्डिनेशन हो जायेगा उस लिए हम ऐसा नहीं करेंगे डालर और पाउंड का जो विश्व मकट है उस का प्रभाव हमारे ऊपर पड़ा है। बिना रुपए का अवमूल्यन किए हुए हमारे रुपए का अवमूल्यन हो गया है। मैं समझता था कि अपने बजट भाषण में वित्त मंत्री उस पर कुछ प्रकाश डालेंगे कि यह चोट हम पर कहा तक पड़ी है और वहेगे कि हम उन के साथ ही व्यापार करेंगे जिन के साथ हमारा व्यापार रग्यो में होता है। लेकिन इस डर में कि वही यह पक्षपात न मान लिया जाये, हमें यह लिखित जवाब मिला है ऐसा नहीं किया जा सकता। मैं कहता हूँ कि आज हम उन से भी व्यापार करते हैं जो हम में केवल सोना पाउंड या डालर मागते हैं। यह क्या पक्षपात नहीं है? इस बजट में उस नीति पर कोई चोट नहीं की गई है।

ऐसी स्थिति में मैं समझता हूँ कि यह बजट शुद्ध पूँजीवादी बजट है। कोई भी पूँजीवादी राज्य व्यवस्था वाली सरकार का ऐसा ही बजट हो सकता है। इसीलिए जो इस व्यवस्था में विश्वास करते हैं उनको बबराहट नहीं है, उन्होंने खुशियां जाहिर की हैं। सदन में कुछ लोग जिन को न अपने बारे में शक है और न दूसरे लोगों के बारे में और उन्होंने भी खुशियां जाहिर की हैं। यह सी फीसदी करोड़ पतियों और इजारेदारों के हित में बजट जाता है। इस बजट के जरिए देश में असन्तोष

फैलेगा, महगाई बढ़ेगी। मैं आशा करता हूँ कि कांग्रेस के लोग भी उन अनन्तोप का नेतृत्व करेंगे और साम्प्रदायिक तत्त्वों को और फूटवादी तत्त्वा का माका नहीं देगे कि वे लोगों को गुमराह कर मके। जन आन्दोलन का वे भी नेतृत्व करेंगे एसी मैं आशा करता हूँ। भ्रमजीवी हो, कलम से काम करने वाले हों, हाथ से काम] और मेहनत करने वाले हो, हथौड़े से मेहनत करने वाले हो, खुदरा दूकानदार हो सब को एक मजबूत जन आन्दोलन के रूप में सरकार के सामन आना होगा। अगले सप्ताह ६म मार्च मे देश के लाखों लाख भ्रमजीवी टय पार्लियामेंट के सामने आते जा रहे है , देश के कोने कोने से वे आग, देश की एकता और देश की अखण्डता का सवृत ले कर आयेगे, कन्याकुमारी से ले कर काश्मीर तक और काठियावाड से ले कर मणिपुर तक, देश के कोने कोने से लोग आयेगे और इसलिय आयेगे कि सरकार नें मतदानाओं को जो वचन दिया था, जो विश्वास दिलाया था, उस पर भ्रमल करे, दश का आगे बढ़ाए। अगर गेमा होता है तो जिम तरह से देश की जनता ने 1970-71 में हमारा साथ दिया था आगे भी वह हमारा साथ देगी। अगर हम उनकी प्रति की और आगे नहीं बढ़े तो फिर संकट बढ़ेगे आन्दोलन होंगे। छोटी उम्र तक के बच्चों ने गाना शुरु कर दिया है फिल्म का गाना, वादा किया है तो निभाना पड़ेगा, जो आपन वादे किए हैं उनको आप पूरा करें। मैं समझना था कि इस बजट के जरिय कम से कम उसका कोई संकेत दिया जाएगा। लेकिन ऐसा नहीं किया गया है। अगर अब भी ऐसा नहीं होता है और सरकार अपनी नीति में परिवर्तन नहीं करती है तो देश के करोड़ों जन गण शान्तिपूर्ण जन आन्दोलन के रास्ते पर आगे बढ़ेंगे और बलों की सब दीवारें गिरेंगी और कांग्रेस समेत सभी जनतंत्र प्रेमी एक मंच पर खड़े होंगे, एसी मैं आशा करता हूँ ताकि अराध्वादी, सम्प्रदायवादी और फूटवादी तत्त्वों का हम मुकाबला कर सकें और उनको लोगों को गुमराह करने का मौका न मिले।

SHRI C. M. STEPHEN (Muvatu-puzah): Mr. Deputy-Speaksr, Sir I rise to support the budget proposals. But to say so is not to say that I am fully satisfied with, or that I am not disturbed by, the board economic picture which is unfolding itself before the country in the year under review. The picture is far from encouraging. The year of the budget is a very important year, a very crucial year. Two years have passed after this Parliament was elected on a clear mandate and we are entering the third year. We are in the final year of the Fourth Plan. We are going to the Fifth Plan. Therefore, the year 1973-74 is a very important year and this year has got to be made an occasion for a retrospective review of the developments in the economic front from the year that we were elected to this Parliament.

The Finance Minister has correctly pin-pointed and enumerated the objectives we have in view. I must compliment him for the clarity and definiteness with which the objectives have been delineated. I remember, in 1971-73 when he presented the budget speech he said that we must be able at least to crystallize and clarify the objectives and strategies we have to pursue.

When I was speaking on the General Budget last year, I complained that the picture was not clear. I am happy that in this year, very specifically and very clearly, he has said what exactly are the objectives we have in view, in framing the Budget proposals and in pursuing the economic policies.

But, nevertheless, the economic condition in this country is far from satisfactory. This is a matter which has been clearly admittedly the Government themselves, as is borne out by the Economic Review.

Now, in the course of the last three years, including 1973-74, the revenue side of the Government and the investment side of the Government have gone up very considerably. I was just making a comparison. In 1970-

[Shri C. M. Stephen]

71, the revenue receipts were Rs. 3391 crores. In 1973-74, the revenue is Rs. 4837 crores, an increase of about Rs. 1500 crores—about 45 per cent increase. The capital receipts have also gone up considerably. Therefore, on the receipts side we have made considerable advance. People have contributed considerably to the Exchequer. Considerable resources have come into the hands of the Government, to the tune of about Rs. 2000 crores in the course of the last three years. On the other hand, Sir, people have loaned to the Government considerable amount. Whereas the internal debt in 1970-71 was Rs. 7466 crores, the internal debt in 1973-74 is Rs. 10441 crores—an increase of Rs. 3,000 crores. The external debt in 1970-71 was Rs. 6576 crores and it is today Rs. 7560 crores, an increase of about Rs. 1000 crores. The internal debt and external debt together, the increase effected, from 1970-71, the moment we took over is about Rs. 4000 crores. Altogether, the other liabilities apart, about Rs. 6000 crores of additional resources are coming into the hands of the Government on a yearly basis. Therefore, resources which have been mobilised and which have been made available to the Government have increased considerably. On the resources side, nobody can complain.

With all these budgetary arrangements, what exactly is the economic picture? The economic picture is far from satisfactory. It is extremely distressing.

On the agricultural front, the production has gone down. But it is satisfying that the production is not lower than the average year, except of course, the year of 1970-71. In spite of the fall in production, agricultural production is still the highest, barring that one year.

On the industrial front production has gone down. Employment has not moved up; prices are spiralling up and the amounts that we have to pay as debt services are moving up. Alto-

gether, the picture is not very satisfactory. The effort the Finance Minister made was to grapple with the situation and to face up to the situation as best as he could. Drought situation developed, famine conditions prevailed, prices moved up and to meet all these, the Finance Minister has given considerable financial cushion to the total tune of about Rs. 600 crores, in the course of the last year: Emergency agricultural production—Rs. 190 crores; Relief operations Rs.—145 crores, Assistance to the States—about Rs. 55 crores, Loans to the States—Rs. 153 crores, Food subsidy about Rs. 17 crores. These amounts were pumped in. This was inevitable. It had to be. But, what is the result? The result is inevitable. In a year, where the deficit was expected to be Rs. 250 crores, it has moved up to the tune of Rs. 550 crores. On the receipts side, Capital and Revenue, the increase from the budgeted estimate is to the tune of Rs. 715 crores. Hence, altogether for meeting the contingencies and to take over the cooking coal and other concerns, we had to put in about Rs. 635 crores, we should have been able to break-even at least Rs. 250 crores. Nevertheless, the deficit has moved up to Rs. 500 crores. Maybe inevitable. Nevertheless, the deficit position is before us. The deficit position has its inescapable repercussions on the price front. Who is exactly suffering? It is only the fate of the common man that I am trying to project here. It is for us to find a solution.

With has the price-spiralling taken place? We are told that there was a drought. But the drought position brought down the agricultural production not abysmally low, only lower than what was the production in 1970-71. That is all. Taking into account other years, the production is still high. Therefore, we should have been able to keep the prices in check. But we were not able to do because the deficit financing had come in. Maybe, nobody has to be blamed for it. The developments were such that deficit

financing had to be resorted to. What increase. The capital receipts have I am trying to say is that altogether the conditions are such that we cannot take a complacent attitude with respect to the future. Whatever may be confident assertions, whatever may be the bold position we take, whatever may be the rosy anticipations that we may try to cultivate in our mind, the position does not seem to be promising for something very good for the future.

Now, the State Budgets are coming in. The general tune is deficit, from State to State. You have, of course, written off the State over-drafts or adjusted the over-drafts to the tune of Rs. 412 crores. It is just carrying over the debt to some other account. The deficits are still remaining there. You may be adjusting their over drafts but they have their own needs and they need money. The deficits State Budgets are coming in. You cannot take into account the deficit of Central Budget only. The deficit of the Central Budget and the deficits of State Budgets have got to be taken together. The overall deficit is going to be as would appear from the State Budgets that are coming in rather too heavy which may have inevitable repercussions on the price rise.

It is here that we have got to concern ourselves. We have given a definite promise to the people that the prices will be controlled. However, the deficit position, as is well known, is a draft on the common man, on the resources of the community. That hits the common man most. The important question is: How to keep the price position at an even level. Certain structural changes are necessary. Unless we are able to effect structural changes whereunder the elementary necessities of the common man could be had at a reasonable price, I do not think we will be able to keep the price level at a comfortable level. It is likely to go up further. This is a challenge that we have to face.

We are trying to take over the foodgrains trade. There are divergent

voices coming up. Be that as it may; are we clear about our objective. Are we going to take over the foodgrains trade in a very serious manner? When you say, you are going to take over the marketed surplus, are you going to touch the real problem? Taking over the marketed surplus means how much? What is going to be the change effected thereby? Are you or are you not going to take over the entire trade in foodgrains? Are you going to make some structural changes whereby distribution to the common man could be guaranteed at a definite price? As indications are, nothing is to be seen that we are prepared to go ahead with it.

One thing is clear that the prices are moving up, not necessarily because of the production has crashed down. The prices are going up because they are being manipulated. If the planning has got any meaning, the essential commodities will have to be provided to the common man. The Finance Minister speaks about structural changes. In part B of his Budget Speech, he has made a mention of structural changes. May I ask in all humility what structural changes are taking place in this country? Of course, the banks were nationalised. On the financial apparatus side, there is a structural change. But, even there, is the structural changes far-reaching enough, deep enough? Has it served the purpose for which nationalisation took place? That depends on the direction in which the bank credit is being given. An analysis has got to be made as to how much bank credit is going to whom how much is the common man getting, how much has gone to small entrepreneurs. Various schemes are there. But the proof of the pudding is in the eating. Is the common man getting the credit? Are industries coming up on the basis of credit from banks, or is the credit being given, pumped out, to the big houses and concerns? I do not know. I am only asking for information. This sort of an analysis is absolutely necessary.

[Shri C. M. Stephen]

The names of directors on the Reserve Bank Board of Directors have been published. I do not want to comment on anything concerning the Reserve Bank of India, but I find that persons who are supposed to be known to be the biggest citadels of money are put on the Board of Directors. If the purpose is to take it to the common man, my submission is that the sort of structural change that we want must come in

Then I come to the question of black money. How are we attacking black money? It remains a challenge. In spite of the great mandate that we got, in spite of the solid backing that this Parliament is able to give to the Government, in spite of the unchallenged power that the Government is able to command, how is it that a few people, having the black money, are showing faces at us and making fools of us? Is it not possible to devise some measure whereby we can attack it? Last year, we passed a law. The law said that any property which is purchased with an undervaluation in the registered document could be taken over. One year has gone by. I am seeking of the Finance Minister the information as to how many cases have been taken? Could we not take over any single property so far, during the course of 12 months? Has there been no undervaluation which has taken place in the course of 12 months? It is not enough that Government have good intentions. It is necessary that the apparatus of the Government moves in to implement the declared policies and intentions of the Government. When Parliament passed that law, that extraordinary law, it should have been apparent to the officials, to the bureaucracy of this country, to the people who are in charge of it, that proceedings have to be initiated against people who are selling or buying properties with undervaluation. It is absolutely clear that hundreds and thousands of registrations must have been taking place. Otherwise, there was no need for such a law. The very fact that we passed

a law shows that we were convinced that undervaluation was taking place. Twelve months have gone by. Still, why is it that no action has been taken against them?

Coming to the question of hoarding, how are we handling it? We have got the Maintenance of Internal Security Act. This Act is both for the State Government and for the Central Government to enforce. I was depressed this morning when I heard Mr. Annasaheb P. Shinde, while answering a question, said that they were advising the State Government. Is it a matter in which we have absolutely no responsibility? Where we are satisfied that hoarding is taking place do we not have the jurisdiction or the power to initiate proceedings? Or, are we merely a stand at the door of the State Government with the advice to take action against those persons? Are we so helpless? The picture is this that the common man is oppressed by the monopolists, is oppressed by the hoarders, oppressed by persons who are indulging in profiteering. The common man is looking at us to defend him against these anti-social forces which are attacking him. He will judge us by the action that we take to defend him. We will be judged by the massive action that we take or we show ourselves eager to take for the purpose of defending the common man.

We must proceed ahead in pursuit of the intentions which we have incorporated in this Budget. I must congratulate the Finance Minister for the provisions he had made in the Budget. Development has not been cut down. Plan provisions are increased. Rs 150 crores are given so that spillover schemes are taken up. The country is made ready to take up the Fifth Plan. Rs 125 crores of last year is to be continued this year also, so that employment opportunities are generated in the country. The solicitude and the anguish of the Finance Minister for the difficulties of those who are unemployed are more than apparent in this Budget. It is for the

bureaucracy and the various departments of the Government of India to implement the schemes in such a manner that we realise the objectives which we have got in view.

Here is another instance of gap between Governmental earnestness and bureaucratic sluggishness. Provisions have been made to augment housing schemes. In Kerala we took them up and one lakh housing scheme was launched. We took it up, depending upon Government promise that Rs. 150 for development of land will be given. The Prime Minister came there and inaugurated certain houses which we constructed. Then it was said that not Rs. 150 but only 50 per cent will be given. For whom and for what purpose is this cut-down done? When a commitment is made it should be honoured.

The policies are good and intentions are good. But the essence of the matter is its implementation. In the process of implementation structural changes are necessary, not only in the part of State Governments but in our whole economic front. Land reforms have got to be implemented. Proper public distribution system is necessary.

I congratulate him in the matter of taxing luxury goods. What matters is not so much the amount that you get as the principle involved. If you want to use only luxury goods you must pay through your nose. Luxury goods must be taxed in favour of mass production of goods needed for mass consumption. That has to be the policy which we have to implement in the long run.

I welcome the budget proposals to the extent they go in spite of my own feeling that the economic picture is not good enough. All the same, I am sure that we will go ahead and solve the problems of our people. I support the Budget.

SHRI VIRENDRA AGGRWAL
(Moradabad): We as a nation are com-

mitted to radical change, social transformation and economic reconstruction. Service to Daridra Narayan and Artik Swaraj are the twin mottos of our economic life. To achieve the basic minimum to 220 million people now living below the poverty line is a national objective. But, Sir, *per capita* availability of pulses has gone day showed a sharp fall to 381.2 gms. in 1971-72 from 419.1 gms. in 1969-70. It is equally true that the net *per capita* availability of pulses has gone down to 47 gm- as compared to 51.9 gms. in 1969-70. Further, the consumption rate of other essential items of commodities like edible oils, sugar and cotton cloth has also gone down during the last two years.

15.36 hrs.

[**SHRI K. N. TIWARI** in the chair.]

Sir, I would like to know from the Finance Minister whether we are going forward or backward. This is the simple question which I would like to ask the Finance Minister. While we talk glibly of '*garibi hatao*' what is happening is that beggary is growing. The economic policies are to be judged entirely by performance. But it is unfortunate that this economic policy, of which we are talking so much and so loudly, results or has resulted only in economic stagnation and widely prevalent corruption.

Sir, the Indian people are greatly known for their idealism. But it is unfortunate that this idealism has been replaced by an ideology, and because of this ideology the common man has paid a heavy price. The high cost of the ideology is so much that the common man really is feeling the pinch.

Rapid growth of State monopolies is the essence of democratic socialism. Day in and day out we blame the bureaucracy but we still pursue the policy of bureaucratisation of the entire economy. Why? This ideology has actually perpetuated poverty both

[Shri Virendra Agarwal]
 in terms of galloping prices and greater unemployment, we know that the prices since 1969-70 have gone up from 171.6 to 211.4 in December 1972. We also know that during the last one year the prices have gone up by 15 per cent. Similarly, the number of job-seekers has gone up from 40.68 lakhs in 1971-72 to 68.79 lakhs in 1972. The future looks rather bleak and I can say with all possible force at my command that the present political leadership has found itself thoroughly incompetent to deliver the goods.

The Finance Minister has talked greatly in terms of five objects, and they are:

1. Curbing inflation through judicious combination of demand management, increased production of basic wage goods and public distribution system.
2. Improvements in growth prospects of vigorous efforts to increase the rate of saving.
3. Greater social justice, reduction in disparities of income and consumption.
4. Rapid increase in employment opportunities.
5. Step-up in exports—restraint on imports—promotion of self-reliance.

There is hardly anybody in the country who would differ with these national objects. But what do we see in the Budget? The Budget has turned out to be a pedestrian search for additional taxes which is entirely devoid of new economic thinking. The Budget lacks direction, and has done nothing to effectively combat the massive inflation which has played havoc with the poor.

This budget, to me, is entirely inflationary, anti-poor and anti-people. This budget has done nothing either to generate saving, or to promote economic and industrial growth or to

create employment opportunities for the teeming millions and to improve the living standards of 220 million people. If we see what the Finance Minister has done during the last four years, we see that a heavy and massive dose of deficit financing and additional taxation has been placed on the economy. If you just see the taxation figures, in 1969-70 it was Rs. 248 crores, in 1970-71 it was Rs. 170 crores in 1971-72 it was Rs. 293 crores, in 1972-73 was Rs. 183 crores and now it is Rs. 293 crores. Similarly, the figures of deficit financing are: 1969-70, Rs. 50 crores; 1970-71 Rs. 359 crores; in 1971-72 Rs. 519 crores and 1972-73 Rs. 550 crores. Thus while we have raised more than Rs. 1,000 crores as taxes during the last four years, we have had deficit financing to the extent of Rs. 1,500 crores during these years.

The Finance Minister is very fond of talking of a philosophy. If I were to describe it in simple words, the Government's philosophy is to go on squandering the nation's resources on non-plan and non-development expenditure and at the end of the year lost and grab as much as it can in the name of socialism, development and defence.

SHRI C. M. STEPHEN: No stronger words than that?

SHRI VIRENDRA AGARWAL: The Finance Minister has raised more than Rs. 1689 crores during the last one year over and above the budgetary allocations. These Rs. 1689 crores, to me it looks, he has squandered on current consumption; it has not gone for any planned development in the country.

The growth rate has, on the other hand, come down to 1.5 per cent. I have been pleading with the Finance Minister that it is not mobilisation of resources through additional taxation and deficit financing every year but better management and utilisation

of resources which is urgently required, if he is really keen to take the country forward. The economic policy needs to be so designed as to acquire larger revenues by creating more wealth rather than this sort of resource mobilisation. Poverty and unemployment in urban and rural areas can never be tackled by budgetary provisions but only by creating an effective Machinery to help lakhs of small entrepreneurs for whom more and more attractive areas of agricultural and industrial production should be reserved without any loopholes. The new climate for a higher growth rate can be achieved only by reversing the present fiscal policy. If the Finance Minister expects to revive the economy, if the private sector is to step up production, if he wants employment to be generated, the whole process of taxing the country every year and having a massive dose of deficit financing must be reversed. Bold incentives for savings, retained profits for reinvestment and new investments are very necessary for economic revival.

What do we see? In 1972-73, the Finance Minister talked of the budget being essentially growth-oriented. I would like to know exactly how much plan outlay he has set for 1973-74.

MR. CHAIRMAN: His group has a total of 35 minutes. His whip has indicated that there are two speakers, himself and Shrimati Vijaya Raje Scindia. He can take half the time and she the other half.

SHRI VIRENDRA AGARWAL. I will take 30 minutes and she 10.

In 1972-73, the central plan allocation was stepped up by Rs. 332 crores as against the proposed Rs. 135 crores in 1973-74. The income in Central, State and Union territories in 1972-73 was Rs. 710 crores. In 1973-74, it is claimed to be Rs. 345 crores. If Rs. 150 crores for advance action on the Fifth Plan is excluded, the Central allocation probably except for

power will be down in size in 1973-74. For agriculture, it will be down by Rs. 28 crores, for industry and minerals, it will be down by Rs. 35 crores; for transport and communication, it will be down by Rs. 36 crores. The budget speaks rather poorly for the state of planning in the country, and it is rather misleading to claim that it will be Rs. 345 crores, which is nine per cent above the last allocation; while our prices are rising at the rate of 15 per cent, it will be a rise in growth rate actually in real terms less than zero? This is what I want to ask. The Finance Minister claims that our Plan outlay has gone up. I plead with the Finance Minister that the Plan outlay has gone down, and this year, the growth rate was 1.5 per cent. I can predict that next year, the growth rate will be minus zero.

We have talked a great deal about the of the public sector. We have heard that in the public sector we must acquire the commanding heights and must have a dominant position in the economy. But we want to know to what extent the public sector has proved to be the pace-setter for increasing the public and household savings. You will see at present that, while the Government saving has remained at 1.5 per cent for the last 20 years, its revenues have increased ten-fold. Again, every three out of each five household savings get into the hands of the Government. Thus, the household savings have been soaked to such an extent that there is hardly any scope for any non-governmental activity.

The Government investment has also taken a back seat, because there is a propensity for the Government to go on spending by way of current consumption expenditure. The additional yield of Rs. 1,000 crores in 1972-73 which is spent on current consumption is a clear indication in that direction.

In the matter of Government undertakings, according to your report on currency and finance for 1971-72, there

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is a dis-saving of Rs. 30 crores to Rs. 50 crores. I want to know whether the public sector is not a parasitic—almost like lynch sucking the blood of the nation rather than a source of blood and energy which we need. At the moment, what we need is not a lynch but a functional socialism rather than a parasitic socialism which has placed a heavier burden on the people.

Now I come to price stability. The Finance Minister has claimed, and I know the spokesmen of the Finance Minister immediately after the presentation of the budget claimed, that the price increase will not be more than 0.4 per cent. To me, it looks rather absurd and foolish on the part of the Finance Ministry's spokesmen to make such a claim. We know that within the first week of the presentation of the budget, the prices have shot up by one per cent. This sort of bluff on the people will not yield results in this country. This sort of bluff must stop. We must know actually why the prices are rising at a faster rate.

We know the Finance Minister has talked a great deal about financing of Rs. 85 crores. We know that the Pay Commission report is still to come where we expect an additional burden of Rs. 135 crores. While we know that the Government of India is taking over the wholesale trade in foodgrains, the Government have not yet given us the estimates of the wholesale trade. I know that it will cost to Government not less than Rs. 400 crores. We also know that the Finance Minister has not taken into account the food subsidy. If these are taken into account, deficit financing for the current year will be much higher than Rs. 85 crores. I will not be surprised if it goes beyond the limit specified for 1972-73.

Sir, my hon. friend has just mentioned about the State Governments' budgets. 11 State Governments have shown a budget deficit which exceeds Rs. 245 crores. One could make a very

safe estimate that the prices during 1973-74 would rise at least by 15 per cent. This is what the Government should understand in clear-cut terms.

If prices rise by 15 per cent with this budget, you can very well understand the implications and its impact on the economy and also on the budget of the poorman.

I now come to the point about self-reliance. We all know that the disturbances in international currency have already devalued the Indian rupee by 19.15 per cent *vis-a-vis* the special drawings. We also know that the cost-push effect of the new parity rate along with the increase in the duties on machinery, raw cotton, stainless steel and copper will be quite sizable. The Finance Minister has followed a negative approach for he is not interested in utilising the capacity of the public sector plants in the country. This will never bring economic swaraj which he talks about. Economic swaraj in the country can be guaranteed only by raising our exports for which the budget has done nothing. He must have granted certain fiscal incentives for export promotion.

The budgetary deficit is kept at the figure of Rs. 377 crores. He may very well ask: if you say all this, how are we to meet this budgetary deficit? If I were the Finance Minister of this country, I would have told the Government: there is no use going to deficit financing or taxation. I would have raised resources by regeneration of wealth; you can have massive resources, massive revenues which could certainly meet the requirements of the country. But the Finance Minister has taken to the easier path of taxing the country, taxing the poor. Everybody knows that ratio between industrial growth and revenue is 1 to 1.6. We know that during the last year the industrial growth rate had gone up by 7 per cent with the result that the tax collection had gone up from 3872

crores in 1971-72 to Rs. 4538 crores in 1972-73; it was a rise of Rs. 665 crores or 17 per cent. If we can achieve an industrial growth rate of 9 per cent, we can have additional revenue of Rs. 650 crores. With 12 per cent growth rate, we can get Rs. 800 crores additional revenue. I do not see why more impetus need not be given for investment through generation of larger savings and positive encouragement to work and earn more. That is how the Government can raise massive resources. If an industrial growth rate of 18-20 per cent could be achieved, the Finance Minister will never be required to go in for additional taxation or deficit financing; I can assure an income of Rs. 1000 crores at that growth rate.

If the Finance Minister is really keen, he should give certain fiscal incentives to corporate institutions, if he wants industrial production to go up.

- (i) public and private limited companies should be uniformly taxed at 50 per cent. The surtax which is a tax on efficiency should be removed
- (ii) Since all Bangladesh levies have been withdrawn, the surcharge on corporate taxation which was introduced along with them should also be abolished.
- (iii) The proposed initial depreciation allowance which will be introduced will not take care of the increased replacement cost. Ways have to be found to provide for additional depreciation which will meet the increased cost of replacement of assets.
- (iv) Incentives for development of backward areas are welcome. However, to enlarge the benefit of development the number of specified backward districts should be increased.

If these fiscal incentives could be guaranteed, I am sure the industrial growth rate will further be stepped up and it may go up to that extent when it will give larger revenues to the Government.

Sir, at the moment we all know that India is the highest taxed nation of the world. The maximum marginal rate of tax with surcharge is 97.75 per cent. Mr. B. R. Bhagat has already said that the low rate of savings is the real reason for our economic stagnation. So long as you do not raise the rate of savings, you can never step up the rate of investment, with the result that this economic stagnation will be a permanent feature of the national economy. Therefore, I would request the Finance Minister and plead with him to introduce successive incentives which can carry a higher saving—not less than 15 per cent. I will suggest, Sir, only four suggestions to raise the rate of savings:—

- (i) Savings which go directly to finance productive assets, for example, bank deposits, industrial securities, fixed assets, etc., should be treated on the same basis as provident fund and life insurance.
- (ii) The maximum marginal rate of taxation as suggested by the Wanchoo Committee should be brought down to 75 per cent.
- (iii) Wealth-tax on income yielding assets should be allowed deduction in computing income arising therefrom.
- (iv) The tax exemption limit must be raised to Rs. 10,000.

These are the four suggestions. If they are introduced, I can assure the Finance Minister that the rate of savings will go up to 15 per cent.

I wanted to request the Finance Minister that if he could raise utilisation capacity of the public sector

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from 38 to 55 per cent, Government can raise another Rs. 500 crores and that is how the self-financing of public sector unit should be the criterion for judging performance of economy.

Lastly, I plead with the Finance Minister to accept the recommendations of the Wanchoo Committee which can give at least Rs. 1400 crores to the Finance Minister for meeting the national deficit.

Sir, the Finance Minister, I feel, by presenting the Budget has convinced the nation that he lacks determination to build the national economy. We all know that slogans cannot build the nation, nor Sir, ideology can raise production. The common men are determined to move forward. The poor has acquired the will and determination to bring about a radical change in the attitude, but the economic policy has let him down. It is the economic policy which has not allowed the common man to move forward. It is the crux of the entire problem and we go on paying lip sympathy to the common man, which hardly impresses the common man. Sir, very little has been done, and whatever has been done points out that a lot remains to be done. The economic policy has proved wrong and it is statesmanship on the part of the leaders to concede their mistakes and learn from past experience. Sir, the nation must move at a faster rate. The growth rate must be higher than what it is. That can be the surer strategy to build a new India, otherwise we are moving towards economic chaos.

श्री बी० पी० मोर्षे (हापूड) : सभापति जी, आज हमारे आदरणीय वित्त मंत्री, चव्हाण साहब का जन्म दिन है और यहाँ पर बजट भी डिस्कस हो रहा है इसलिए हम उनको मुबारकबाद देना चाहते हैं।

सभापति श्रीवृष : सारे हाउस की तरफ से उनको मुबारकबाद है।

SHRI AMRIT NAHATA (Barmer) :
Mr. Chairman, Sir, in order to have an objective appreciation of this Budget I would like to take you back to 1967. That year we had a war two years before 1967. We had a war two years before this year. We had two successive droughts before 1967. We have had two successive droughts before 1973. We had a heavy dose of deficit financing and inflationary trends in 1967 and we have had vast inflationary trends disturbing our economy by this year also.

Shri Morarji Desai had his birthday on 29th February that year, and Shri Chavan has his birth day today. Sir, under these similar parallel circumstances what do we find? In 1967 Shri Morarji Desai raised up his hands, surrendered to the economic pressures, refused to invest in productive purposes, gave a holiday to planning.

Today, the present Finance Minister, in his Economic survey says: 'A substantial increase in productive investment is a major task facing the economy in 1973-74' Then he says.

"The achievement of a high level of economic activity in 1973-74 will provide the right psychological atmosphere for the launching of the fifth five year plan."

16.00 hrs.

Here are two extremely opposite attitudes towards the economy. Today we find the Finance Minister preparing himself to face the challenges, to be equal to them and to meet them. To that extent; I would heartily compliment him and congratulate him on his boldness.

Between 1967 and 1973 there are other basic differences. Then we had a war only on one front. In 1971 we had a war on two fronts. At that time we had no burden of refugees. This time we had a back-breaking burden of refugees. The

famine relief operations this year have been on a massive and much larger scale than in 1967. Had we been working under the same conditions as we were doing in 1967, the inflation and deficit financing would have been of a much greater magnitude than what it actually is. The basic difference is today we have nationalised banks, which we did not have in 1967. The total advances to the private sector by the nationalised banks in 1972 was Rs. 490 crores but in 1966 it was Rs. 700 crores. On the other hand, the advances by the nationalised banks to the Government have been progressively increasing. In 1967, nothing was advanced to Government. But in 1970 they advanced Rs. 180 crores, in 1971 they advanced Rs. 300 crores and 1972 Rs. 500 crores. That means, Rs. 980 crores new have been advanced by the nationalised banks to the Government. The deposits with nationalised banks have been progressively increasing. In 1970, they increased by 15 per cent and in 1971 by 17 per cent. This positive deflationary action by our nationalised banks has come to us as a great relief. Otherwise our economy and our Finance Minister would have been in a terrible soup. This justifies the hope and the demand of those who wanted bank nationalisation.

The strategy spelt out by the Finance Minister in this budget is such that no democratic citizen can take exception to it. The strategy spelt out is, inflationary pressure to be contained through demand management; increased production and better distribution system; increased rate of savings and investment; higher exports and restraint on imports; rapid increase in employment opportunities; reduction in disparities in income and consumption and basic minimum needs to the people. This six-pronged strategy is the most sound and scientific strategy that the Finance Minister and the Planning Minister are adopting today. I am happy that the *Economic Survey* pre-

sented to this House has a distinct imprint of our planners and there is a very close coordination and cooperation between the Planning Ministry and the Finance Ministry. This year's budget, being the last budget for the fourth plan and the budget which is making preparations for the fifth plan, needs very close coordination with the planners. In the *Economic Survey* the last sentence is very significant. It says:

"...it will be necessary to take many hard decisions even though they may hurt entrenched vested interests."

Similarly, the Fifth Plan Approach Document also says:

"Even the 5.5 per cent rate of growth calls for, besides much efficiency in planning and implementation, hard decisions rigorous discipline and major sacrifices."

I would like to analyse whether and to what extent this budget takes hard decisions, enforces rigorous discipline and sacrifices on those who can afford them.

The total investment for the Plan last year was Rs. 4,011 crores. The total investment this year is Rs. 4,356 crores, which means 8 per cent increase in the Plan outlay. I agree with my learned friend, Shri Aggarwal, to that extent, though I am diametrically opposite to him when he indulges in blackmailing tactics on behalf of the big business houses of this country. I agree with him to this extent that 8 per cent increase in the Plan outlay would be more than neutralised by the increase in prices. I am constrained to agree with him there that there is not going to be any considerable increase, as far as plan investment is concerned, and the need as delineated by the Finance Minister himself in the *Economic Survey* is for a much larger investment for productive purposes. That would naturally put a much more onerous responsibility on the

[Shri Amrit Nahata]

Finance Minister to mobilise far more resources, far greater resources, than he has been able to so far.

I would like to cast a glance over the picture of the economy, about which my learned friend, Shri Aggarwal, was very eloquent, I mean the economy of the private sector. In 1968-69 the total profits of 209 top private enterprises was Rs. 45 crores. Last year the profits of these 209 enterprises was Rs. 97 crores, which is more than double. The profits earned by foreign private companies in India in 1968-69 was Rs. 33.2 crores, in 1969-70 it was Rs. 39.9 crores and in 1970-71 it went up to Rs. 52 crores. While their profits are increasing, the total investments in the private sector are progressively going down. In 1968-69 the total investment in the Private sector was Rs. 96.4 crores which went down to Rs. 86.7 crores in 1970-71 and further down to Rs. 77.7 crores in 1971-72. These are Reserve Bank figures and they speak eloquently of the capital on strike. Yet, their representatives, Shri Palkhiwala and Shri Aggarwal try to blackmail.....

MR. CHAIRMAN: He should try to conclude because there are many Members wanting to speak.

SHRI AMRIT NAHATA: I was saying that these tactics of pressurising the government, intimidating the government, by the big business houses must be resisted. In the name of more investment and more growth, they want more concessions. But the history of their records show that their profits have been increasing while their investments have been coming down.

With regard to employment, last year, the employment in the public sector increased by 5.3 per cent, whereas, employment in the private sector increased only by 0.2 per cent. No employment was given by the private enterprise and there was no investment by the private enterprise. Their

profits go on increasing and yet they claim that they can give more savings and more investment. They cannot.

It is in this context that I would like to analyse certain concessions given by the Finance Minister. 20 per cent depreciation allowance, concessions for research and development, concessions for exploring markets for foreign trade, and concessions in the form of exemption of 20 per cent profits for investment in the backward areas—all these concessions amount to a total of about Rs. 100 crores to the private sector; whereas, the attempts of the Finance Minister to mobilise resources from this sector would yield only Rs. 11 crores. Now, Sir, it is known that the private sector in our country has all these years, failed to do any research or development work. It is almost certain that these concessions would be abused by them. Their Managers, executives and Directors would employ their wives and relatives in the name of laboratory assistants and research scholars, only to take advantage of these tax concessions. They will go abroad on jamborees and on luxury tours and the expenses incurred by them would be credited to this concession and they would take undue advantage.

As far as backward areas are concerned, I have mooted a proposal to the Finance Minister. This concession of 20 per cent in profits may give some temptation to big business houses who, ordinarily, are not interested in the development of industries in these areas. If we really want that industries should develop in the backward districts, specially in the border districts and hilly districts, and if we really want industrialisation in the backward areas, my suggestion would be to exempt small industries, up to an investment of Rs. 25 lakhs only, and not bigger industries, from excise duty for a period of 10 years. You are not getting any excise duty from these areas. This will encourage small industries to set up industries in the backward areas, rather than this 20 per cent concession in profits.

Last year, Shri Chavan had given a warning that development rebate on plant and machinery would be withdrawn from 31st March this year. He has not carried out that warning. I would like the Finance Minister to reiterate and confirm, that this rebate would be withdrawn. Experience all over the world, even in the developed countries, has shown that development rebate does not lead to any investment in the private sector, and this is the experience in our country also. This must be withdrawn.

Then I come to direct taxes on Hindu undivided family. It has been estimated by knowledgeable authorities that tax avoidance and evasion, under the cover of Hindu undivided family amounts to about Rs. 200 crores. But, the proposal of the Finance Minister would yield only Rs. 7.5 crores. Similarly, Sir, it has been estimated that a proper scheduling of wealth tax can yield a revenue of Rs. 300 crores. But, at present, it is only Rs. 43 crores. Similarly, this national merger of agricultural income in the assessable income, is not going to yield much. I would request the Finance Minister to take a hard decision and announce that the entire income from agriculture would be assessed for income-tax purposes as any other income. The present merger of the two incomes is only national and is not going to yield much. I would urge upon the Finance Minister to discuss with the State Chief Ministers and see that the other proposals of the Raj Committee for mobilising income and resources from the countryside are implemented.

As far as the indirect taxes are concerned, I do not want to play to the gallery, and I welcome them. But what is the purpose? If the purpose is only to increase the revenue, it does not serve the purpose for which our planners have drawn that Approach document. If the purpose is re-distribution of consumption, then, I would submit, the Finance Minister has been hesitant.

I would give some very staggering figures to show how the entire deve-

loping, planning and budgeting has been to cater to 25 per cent of our population. The H.M.T. Factory in the public sector has invested about Rs. 4 crores for manufacturing automatic watches, each costing Rs. 400. The Bombay-Poona T.V. complex investment is to the tune of Rs. 100 crores and annual expenditure is Rs. 50 crores. The total investment on synthetic fibres which is a costly fibre used by the upper middle-class is about Rs. 400 crores. Then, 75 luxury hotels are under construction which will require an investment of Rs. 150 crores. The Jumbo jets, the modernisation of airports, the T.V. manufacture, the liquor, the cosmetics, etc. all these luxury items, envisage an investment of more than Rs. 300 crores.

Now if the purpose is only to get more revenue, you tax them. I am for it. But that is not enough. If a redistribution of consumption is made, a bold and hard decision will have to be taken to reserve these luxury items only for export and the internal consumption must be totally stopped. Further, the tapping of resources from where they belong to, depriving the private sector of finances from the public sector institutions, that is, the resources must come from the private sector, unless these hard decisions are taken I am afraid, the deficit financing will increase next year also.

Take, for example, the defence expenditure of Rs. 1600 crores. In America, McNamara introduced economy in defence budget without affecting defence preparedness. I would suggest that an expert committee should be set up which should suggest ways and means of effecting at least 10 per cent economy without affecting our defence preparedness. That will go a long way to help our economy.

Lastly, this year, Rs. 220 crores have been earmarked for famine relief operations. Out of Rs. 220 crores, only Rs. 2 crores have gone to Rajasthan. I do not want the Rajasthani to carry the feeling that Rajasthani is being discriminated against because the Finance Minister is not a Rajasthani.

DR. MAHIPATRAY MEHTA (Kutch): Mr. Chairman, Sir, I totally agree that 1972 was the worst year that the nation had experienced since Independence. Also, taking into consideration the special circumstances during this year, upto this time I do agree that the Finance Minister has tried his best. But I expected much more than this, to call it a socialist Budget.

I would definitely go by the objectives prescribed by him while I put up my ideas. But before doing that, we have to take into consideration the Herculean task that we are going to undertake to improve the lot of the people. For that, we have to take stock of it first. It is a well-known fact that almost 50 per cent of our nation lives below the poverty line, specially so in rural areas. It is estimated that 38 per cent of people in rural areas and 34 per cent of people in urban areas live much below the so-called poverty line fixed up at the 1961 prices. Obviously, the question will be asked what are the reasons that such a vast majority of the people, such a large magnitude of the people, live in such a degrading poverty in spite of 25 years of Independence and 20 years of planning

Naturally the reason is very simple and obvious that our population growth has been 2.5 per cent while the growth of national income has been 3.5 per cent. This ratio can never lead us anywhere else. The disease is so big. If you see the other aspects that is, the unemployment, it is estimated that 100 million people are either unemployed or they do not get regular jobs.

In Employment Exchanges the number enrolled is nearly five millions out of which 50 per cent are educated including graduates and engineers. I know, thousands and thousands do not get themselves enrolled realising its futility.

It is not only unemployment. How many people do not even have shel-

ters? Millions and millions of people go to big cities to earn their livelihood. But where are they put up? You find that so many are living in slums of basins or payments. Nearly two million people are putting up in Bombay in slums, nearly 1½ millions in Calcutta and nearly seven lakhs in Madras. Even in Delhi, nearly one million people are putting up in slums.

This is not the only thing 40,000 persons in India live by selling their blood. If you see the number of beggars, it was estimated—I think, in 1971—that it was more than one million. This is the picture of the present day India after 25 years of Independence and 20 years of planning. The measures that are proposed in the Budget are not sufficient to cure the disease. That is why, I would not call it a socialist Budget. The disease is so big in the body; it is a cancer; it requires a surgical operation. The measures that have been suggested in the Budget will not lead us anywhere.

I appreciate the advocacy of my hon. friend, Shri Amrit Nahata. He agrees that rich people are allowed to invest less and earn more profit, they have been left untouched. In this Budget not a single person in the corporate sector is touched.

Today we are faced with the huge task of removing the poverty of the people. Punish the past to warn the future. Let us, scientifically, analyse the past, where we have committed blunders what we have done, and go accordingly in the future.

We are following a mixed economy for the last 25 years. And this is the picture of India that is before us. Still we persist in that and say that we will follow that. It will not lead us anywhere. My hon. friend, Mr. Stephen, rightly said that these exploiters are not only spared but are put on responsible positions. Can we please both the exploiters and the exploited? There is nobody in the

world who can please everybody. By the mixed policy, we want to please both the exploiters and the exploited. In this, I do not think, we will be able to please anybody. They try to please some few hundreds and are running the future of so many millions. The question is whether we should insist on this mixed economy.

Political economy is a social science. It has fixed rules. In science, the principles are universal, not American or Russian or Indian. Political economy has fixed laws, fixed rules. Expert knowledge and able implementation are the things which can deliver the goods. I know, politically, this Party has an advantage because of the wonderful victory that it achieved; the whole nation sharpened its arms and fastened its girdles to give that victory. Why cannot we have economic victory also? We can achieve economic victory also if we take other bolder steps.

Sir, let me tell you that the black money is the ruling thing today. No deal is done in big cities without black money. As has been rightly pointed out, not a single case has been caught so far. Not a step has been taken in this Budget, except exempting the Hindu Undivided Families and taxing agricultural and non-agricultural income in accordance with the Raj Committee's report. While I do welcome this, what about black money which is the main thing, which really controls the finances of the whole country? It is not the Finance Minister who controls the finances. It is not he who can check the price-line and all that. It is the black money which controls. The whole price-line, the price spiral is controlled by this black money. You will find, not a single bold step has been taken which can control this thing. We were talking about demonetisation, but we have done nothing in this direction.

Sir, I really had expected much more. Look at the histories of the various countries of the world. Look at Russia or America or China or England which had passed through our own circumstances. Gold was the only thing which was openly withdrawn from public circulation. In India what did we do? In India we adopted partial control in the past, which only resulted in confusion. If we totally withdraw gold from public circulation tomorrow, I am sure, the price will come down tomorrow. Much of the smuggling will go.

It is said that this small deficit financing of Rs. 85 crores will act as a check on the price spiral. It is correctly said that after the Pay Commission's report comes, this deficit will go up three times. The State employees will also demand their share, and the peasants and labourers will also follow, and this will enlarge the gulf of the deficit.

I welcome the relief measures....

MR. CHAIRMAN: Please conclude. Your time is up.

DR MAHIPATRAY MEHTA: 5 minutes more...

MR. CHAIRMAN: No. Only 3 minutes....

DR. MAHIPATRAY MEHTA: Sir, I have many things to say, but there is no time. I come from a constituency...

MR. CHAIRMAN: Everybody comes from a constituency....

DR. MAHIPATRAY MEHTA: This is a border area. Why do you cut off my speech, Sir? I should say about the problems of my constituency also at the same time.

I welcome whatever relief measures are given to the backward and famine-stricken areas. But these relief measures are not good, they take away the morale of the people, they

[Dr. Mahipatray Mehta] make them beggars. What is the permanent solution about it? Planning is always man-made, it is never nature-made. I know river Narmada. Many millions of cusecs of water flows unnecessarily into the sea. We can have every year Rs. 2500 crores of production which is being wasted. There is no other hope for Rajasthan, Kutch and the desert areas except for Narmada. We are very happy now, at the end of so many years, 25 years or so, that this has been given to a person for whom everybody has full respect and there is no question of any doubt in anybody's mind that this is going to come only on the basis of merit and justice, and not political awards or political decisions, because we know, some of the earlier decisions were political decisions. Gujarat is a very quiet State in the whole of India, and that is why sometimes it is taken as a weakness. I am sorry the hon. Finance Minister is not here.

Regarding the relief measures for scarcity and for drinking water, this was estimated to be Rs. 8 crores. I don't understand how they have come to Rs. 0.5 crores. I come from an area where the people do not get even a morsel of food a day. It is a national calamity. Let the whole of India share this calamity. There are places which have got in plenty but they are prohibited from sending here. My plea is this: Let the whole of India share this national difficulty. Wherever national difficulties are there, they are limited to some States, some areas. Why should this be so? How can we have integration of this country in this way? Food prices have gone up very high. There is no food at all. The labourers and working people earn their daily wages by sweat and blood, but where is the food for them? After a few days, starvation deaths take place. It is then certified to be due to 'malnutrition' but malnutrition is caused by whom? This is caused by ourselves, by having this system. It

is a general feeling in Gujarat that it has been given step-motherly treatment. There are plenty of problems still remaining pending. The prices of fuel oil and diesel fuel oil are still to be fixed up. Even as regards royalty on gas, where the Prime Minister has given the award, it is not being implemented. I do not know, there are so many such problems, because Gujarat is a peace-loving State. Do we want such peace-loving people to go in the path of violence as today we find in India. What are the reasons? Let us go into the reasons why there has been this trouble in Andhra. It was because of the regional disparity between Andhra and Telangana. It was because the development had not reached the needy areas of Telangana; they had been neglected. Whatever has been done and said here, I will say that we are going in a way to appease everybody, all the classes proportionately. But there are more down-trodden people. Actually, the backward districts have to be looked after. But, Sir, it is not only the loans that will help. I come from a village which is backward. There is one village named Madgia where Rs. 2 crores have been put in fixed deposit, but there is nothing. Money is not the only criterion. Money is in plenty, but where is the infrastructure? There is no water, no electricity. Even a short extension of railway line from Gandhi Dham to Bhuj is denied. Similarly, I can assure you, if from Gandhi Dham to Lakhpat a railway line is assured, the salt that India produces today, as much equal salt will be produced only by Gujarat in the south. And in the north there are minerals. A few of the very precious minerals like uranium, bauxite, lignite, and even gold, can come out in plenty, and we can give employment to a minimum of fifty thousand people. It is an estimated thing on both the sides, Salt and salt-allied industries can come. As I told you, some infrastructure is required here and there. Anyway, some efforts have been st-

tempted in this Budget; some steps have been taken. That is the only solace. There is a train going towards this path of socialism. Still, I would request the Prime Minister, while supporting this Budget, to take a bolder step and take courage in both the hands, as we have still to go a long distance to achieve the objective.

SHRI B. R. SHUKLA (Bahraich): Mr. Chairman, Sir, the Budget for 1973-74 has been presented against the grim realities prevailing in the economic situation of the country. The Budget which has been presented this year is not a mere cashier's account of expenditure and revenue but it is a budget of a nation-builder based on socialistic lines. It is realistic without losing the social objectives for which we made a commitment in the year 1971 when we assembled in this august House. Now, many hon. Members from this side and from the side of the Opposition have criticised the Budget from different points of view. I think it is high time that we should not be lost in the conflict of catchwords and clash of ideologies. The time is to take a realistic assessment of the situation. If all the points of criticism which have been voiced here from the Opposition side are placed together and presented as a whole probably India should not have existed as a country on the surface of this earth. But the very fact that we have been able to survive this shock and strain caused by the war between India and Pakistan and we were successful in getting Bangladesh emerged as a sovereign state and the fact that we have been able to withstand the shock of the drought, which overtook the country in 1972, redounds to the credit of the soundness of the economy.

Where is the actual deficiency in our policy? To my mind, the base of our economy is predominantly agricultural. If something radically goes wrong with our agricultural policy in this country, no economy

based on agriculture can have any sound footing. Therefore we have to tackle the question of agriculture. If the masses of the people have two square meals a day, if they have some cloth to cover their bodies with and a firm roof under which they can live, we can certainly usher in an era of economic prosperity and plenty in the country.

Why is agriculture failing in the country? In spite of our tall talk about the increase in irrigation facilities, we have failed very miserably to provide facilities to the agriculturists facilities in the shape of irrigation, good seed, fertiliser etc.

It is said there has been failure of rains. This failure occurs almost after every five years. Therefore, we should have been on our guard. We should have been cautious in planning our economy so that such periodic calamities should be averted.

You will find that vast areas of agricultural and in the country are without any irrigation facilities. Why? Because when voices are raised for these facilities, we are not heard. There is anarchy as between the functioning of the Central and State Governments. The Central Government make huge allocations. They go to the state level. There there is a regular tug-of-war as to which district or part of a district should get the allocation for tube-wells, canals and other irrigation facilities. If this state of war between the Centre and the States and between one region and another continues, even successive five year plans would not be able to provide these facilities. Hence my suggestion is that adequate irrigation facilities and fertilisers should be placed on a top priority basis.

Then the cultivator should not be thrown at the mercy either of the F. C. I. agencies or the monopolist in foodgrains. The F. C. I. purchases grains at an abnormally low price

[Shri B R Shukla]
and it auctions the same at a very high price. The result is that the poor cultivator is deprived of incentive.

There should not be this talk that the farmers have suddenly grown very rich, they earn Rs 6,000 per annum income per acre. These are all bogus data advanced by persons who have nothing to do with agriculture, who have nothing to do with cultivation.

Then it is said that Birlas and Tatas have not done enough for the country and they are only blood suckers. Without holding a brief for the capitalists and private enterprises I would say for God's sake and for the sake of the country do not scare the private capitalists because they are equally interested in the production of goods which should be utilised by the people in the country which could be available for export. If production is not boosted up if the sources of production dry up, then mere nationalisation of sources of production is not going to deliver the goods.

A month ago we nationalised the coal industry. Now actually coal is not available in the market. We have enough of sugar. No sweetmeat shop has been closed for want of sugar. The restaurants are not suffering from dearth of sugar. Hotel keepers are not without sugar. Only the poor peasants living in the villages have to go without sugar. On the one hand we have plenty of sugar, on the other there is scarcity of it.

There are stocks of wheat grain available at Rs 150 a quintal. There are stocks of wheat and rice available. Why not seize the stocks and regulate the price under the Essential Commodities Act? These are realistic questions to which we have to apply our minds.

Then comes administrative deficiency. All over the country in 1972, we had a ferment in the country, students' strike, merchants' strike, strike

in Andhra, strike in Assam. Instead of frittering away the energy we should concentrate on construction in the country on welfare lines. We are frittering away energies only in putting down forces working against law and order.

There is failure because there is appeasement. Anti-social elements. Somehow or other the impression has gone round the country and is deep in the minds of the people that the Government is not going to deliver the goods unless buses are burnt, wagons are destroyed, shops are looted and buildings belonging to public sector industries are destroyed. We have to change this psychology. We want that the policy of Government should be firm. We should always be prepared to listen to reason when it comes in time. But the voice of reason is always relegated to the background. We listen only when things go wrong, when crores of rupees worth property is destroyed. We should listen to reason in time.

This is the function of the Government. All the forces of reaction and left adventurism have ganged up to defeat our social objective. We should wake up to the danger in time before they actually knock at our gates. But I have no pessimistic outlook. At least I still have faith and optimism in the basic commitment which the party which is saddled with the responsibility has made to the people. To us the *garibi hatao* was not merely a slogan. It was not a mere catchword to catch votes. It was a deep and sincere commitment made to the people and it is a happy note the Finance Minister has not budged an inch from the social objective for the removal of regional disparities and regional imbalances. He has made provision for 20 per cent deduction in profits in these regions. The subsidy to the investor has been raised. A provision has been made for the removal of unemployment both among the educated and the uneducated. Road construction is going on on a very large scale. It is one thing to say that nothing has been done in Maharashtra or Rajas

than or Gujarat. (Interruptions). It is true that much more should have been done. But to criticise the Government that nothing has been done is merely a misstatement; rather it is a gross misstatement of facts. He all this not been done, you can think of the picture which would have been there. The streets and the markets would have been littered with dead human bodies and corpses, had the Government not taken such substantial measures of relief on a gigantic scale. We have turned the corner and certainly we have now confidence

Nationalisation of sugar industry is long over due. We made this announcement in the Bombay session. There was talk between the Centre and the State as to which is the competent constitutional authority to bring in legislation. But then we have done nothing.

Bureaucracy has been criticised, so also politicians had been criticised. For the time being let us sink our differences. I welcome the speech delivered by Shri Jha of the Communist party of India. We are one in breaking up the monopolies and want to boost up production. For that purpose, people's involvement in the implementation is necessary. Bureaucracy by its very nature is conservative and reactionary, it is security-minded. It does not believe in the policy of change. But at the same time we have democratic socialism and our policy has to be implemented by a permanent cadre of Services. If the persons who are at the helm of affairs, day in and day out, by their practices and professions and outlook impress upon bureaucracy that this policy should be implemented, no servant of the Government could afford to go against the wishes of the Ministers, if the Ministers are serious. Therefore it is no use simply criticising bureaucracy as reactionary. If they are a hurdle, change the law, if they cannot be reformed.

Therefore, my submission is this: increase all facilities for agricultural production; nationalise the sugar in-

dustry and punish those who do not implement the accepted policies of the Government.

श्री गंगा चरण दीक्षित : (खंडवा) :
महापति महोदय, जिस बुद्धिमत्ता चतुराई, सूझबूझ और साहस के साथ वित्त मंत्री महोदय ने यह आय-व्ययक पेश किया है उसके लिए उनकी मराहना किये बिना हम नहीं रह सकते। सरसरी तौर पर बजट का विम्लेषण करने पर यह स्पष्ट दिखाई देता है कि हमारी अर्थात् व्यय-जा जटिलता के ऐसे भवर में फंस गई है कि वित्त मंत्री को सिवाय इधर में कुछ जोड़ने और उधर से कुछ तोड़ लेने के और कोई दूसरा रास्ता उनके पास नहीं था। उन्होंने कुछ इधर से जोड़ा, कुछ उधर से तोड़ा लेकिन और तोड़ में उन्होंने जो सूझबूझ, जो बुद्धिमत्ता और जो मन्तुलन बनाया वह प्रशंसनीय है और उन्होंने बजट ऐसी मजबूरी के कारण तो बनाया ही बल्कि उस मजबूरी को उन्होंने प्लास्टिक सर्जरी के कुशल हाथों के कौशल से सुसज्जन कर दिया यह कहे बिना नहीं रह सकते और यह निमकोच कहा जा सकता है कि पुजी निवेश में बढ़ोत्तरी आर्थिक अवस्था को मजबूत बनाने का एक मार्ग है और पुजी निवेश में बढ़ोत्तरी के लिये सिवाय कराधान के और कोई दूसरा रास्ता नहीं है। अगर पुजी निवेश शून्य में नहीं बढ़ सकती जो कुछ कर लगाये गये हैं या जो करो में वृद्धि की गई है वह न्यायसंगत है। वह वृद्धि तो करनी एक लाचारी थी लेकिन उस लाचारी में उन्होंने बड़े मन्तुलन रूत में उसको पूरा किया है।

अभावग्रस्त देशों या विकासशील देशों के बजटों की तुलना में विकसित देशों के बजट से करें तो वह अनौचित्य है। विकासशील देशों के बजट और विकसित देशों के बजट में आकाश-माताल का अन्तर होता है। बजट में कर लगाने मात्र का काम नहीं है, वह केवल वर्तमान को ही प्रतिबिम्बित नहीं करता है, बल्कि भविष्य की तरफ भी निर्देश

[श्री गंगा चरण दीक्षित]

करता है। वर्तमान स्थिति, अन्तर्राष्ट्रीय स्थिति और हमारी आज की राष्ट्रीय स्थिति को देखते हुए बजट का निर्माण करना पड़ता है। चाहे भारतवर्ष हो या कोई भी देश हो, उसकी अच्छाई और बुराई, के मापदण्ड का अनुमान उसके बजट से किया जा सकता है, या यो कहे कि बजट उसके कसौटी पर कसा जा सकता है जिससे मालूम हो सके कि वह देश आत्म-निर्भर है या नहीं।

किसी भी देश की सामाजिक या आर्थिक स्थिति उस देश की उत्पादक शक्ति पर निर्भर करती है। और हमारे देश की उत्पादक शक्ति कृषि से सम्बन्ध रखती है। कृषि की उन्नति की तरफ हमने कुछ किया है या नहीं किया है? जब हम उस पर विचार करते हैं तो यह बात जरूर स्पष्ट होती है कि हम उतनी उन्नत दशा में नहीं पहुँच सके हैं जितने हमने आश्वासन दिये थे या जितने नारे लगाये थे। लेकिन यह बात जरूर है—वे दिन अभी भूले नहीं हैं जब पिछली सदी में—1801 से लेकर 1901 तक इस देश में 31 अकाल पड़े थे और उन 31 अकालों से हमारे देश के 4 करोड़ आदमी अकाल में ग्रस्त हुए काल कबलित हो गये। लेकिन आज अकाल पड़ने के उपरान्त भी हमारा सूखाग्रस्त देश होने के उपरान्त भी हमने देखा—सी सी रुपये मन क भाव से गेहूँ विदेशों से खरीद कर लोगों का पालन-पोषण किया गया। दूर की बात नहीं, 1945 और 1946 में जब बंगाल में अकाल पड़ा था, डेढ़ मिलियन आदमी भूख से पीड़ित हो कर अन्न न मिलने के कारण मर गये थे। तो कृषि के उत्पादन की तरफ भी हमने ध्यान दिया है।

मेरे एक विरोधी भाई ने कहा कि उद्योगों की तरफ, विशेषकर पिछड़े क्षेत्रों के उद्योगों की ओर, कोई ध्यान नहीं दिया गया। उद्योगों के लिये भी हमने कहा है—पिछड़े हुये इलाकों में जो लोग उद्योग लगायेंगे, उनको हम राहत

देंगे, प्रायः-कर से छूट देंगे। इतना ही नहीं अगर कोई पिछड़े क्षेत्रों में उद्योग लगायेगा, उसकी हम सहायता भी करेंगे। पिछड़े क्षेत्रों के उन जिलों में जहाँ उद्योग लगाने का कार्यक्रम बनाया गया है, उनकी सख्या पिछले बजट में 161 थी, लेकिन उसको भी बढ़ा कर हमने अब 265 कर दिया है। इसलिये यह नहीं कहा जा सकता कि उद्योगों की तृष्टि से हमने कुछ नहीं किया है। हमने काम किया है लेकिन उसकी गति जरूर मध्यम है और एक अभावग्रस्त क्षेत्र में उसकी गति मध्यम होगी हा, हमकी एक विकसित देश के साथ तुलना नहीं की जा सकती।

मैं एक बात जरूर कहना चाहता हूँ मेरे एक भाई ने कहा था कि हम बजट में दर्शन मिलता है—लूटमार का या गरीबों की हत्या करने का। मैं कहता हूँ कि इसमें वह दर्शन नहीं हैं बल्कि हम गीता के महत्व का दर्शन मिलता है। हमारे वित्त मंत्री जी ने वित्तीय जगत में गीता के समत्व दर्शन की फिलामफ्री को प्रतिपादित करने की कोशिश की है और देश में मनोबल और त्याग की अपेक्षा की है। इसमें केवल एक बात की ओर जरूरत है, जो पूरी नहीं हुई है—नेन त्यक्तेन मजीथा—कि जरूरत को यदि पूरा किया जाय तो वित्त मंत्री जी ने जिस त्याग की अपेक्षा की है, गीता के जिस समत्व दर्शन को हमारे बजट में लाकर रखा है, वह पूरा हो सकता है।

इसके बाद में अपने प्रदेश मध्य प्रदेश की थोड़ी सी बातों का जिक्र करना चाहूँगा। बिस्तार में मध्य प्रदेश इस देश का सबसे बड़ा राज्य है। इतना बड़ा और कोई राज्य नहीं है। लेकिन उस प्रदेश की आज हालत क्या है? बिस्तार की निगाह के आज जितनी भूमि बहा पर कायम करने लायक है उसकी केवल 8 प्रतिशत भूमि ही सिंचित है और शेष सारी भूमि अस्तिचित है। 84 हजार एकड़ में गेहूँ और 93 हजार एकड़ में चना अस्तिचित

[श्री बंभाचरण दीक्षित]

भूमि में बोया जाता है। सिंचाई की कोई व्यवस्था न होते हुये भी यह अधिक भन्न उपजाने वाला प्रदेश गिना जाता है। सिंचाई की दृष्टि से देखें तो भारतवर्ष में सबसे कम 8 प्रतिशत सिंचित भूमि वहां पर मिलेगी। अधिकतर भन्न पैदा करने के लिये वहां के कृषक मानसून पर निर्भर रहते हैं। यदि शरद-कालीन वर्षा होती है तो उसके पश्चात् कुछ अधिक फसल हो जाती है। इसके बावजूद भी वह प्रदेश दूसरे प्रदेशों को देता है। वहां पर बनों के उत्पादन के इतने क्षेत्र हैं कि संयुक्त राष्ट्र संघ के एक प्रोफेसर क्रिस्ट ने कहा कि मध्य प्रदेश के बन इतने उपजाऊ हैं कि वहां इमारती लकड़ी करीब करीब 92 मिलियन घन मीटर पैदा हो सकती है जब कि इस समय केवल 9 मिलियन घन मीटर का ही उपयोग हो रहा है।

सिंचाई के साथ साथ यदि यातायात के साधनों की धोर देखें तो मध्य प्रदेश में यातायात के मार्गों की भी उतनी ही कमी है। मध्य प्रदेश सात प्रदेशों से जुड़ा हुआ है—आंध्र, उड़ीसा, महाराष्ट्र, गुजरात, राजस्थान, बिहार और उत्तर प्रदेश। लेकिन एक दो प्वाइंट ही ऐसे हैं जहां पर सीमा की सड़कों का पूरे वर्ष भर उपयोग किया जा सके। वहां पर जो डाकूओं का बोलबाला है उसका मुख्य कारण यही है कि आवागमन के रास्ते नहीं हैं। आदिवासी जिस इलाके में रहते हैं उस इलाके में भी आवागमन के मार्गों का अभाव है। वस्तर एरिया को आप देखें वहां पर बहुत अधिक खनिज पदार्थ हैं लेकिन वहां पर आवागमन के साधन नहीं हैं। किसी अच्छे नेता ने कहा है कि छत्तीसगढ़ भारतवर्ष का ग्लासगो बन सकता है यदि उसकी धोर उचित रूप से ध्यान दिया जाये। वहां पर रेल के मार्ग नहीं हैं। वहां पर आयात और निर्यात करने के कोई साधन नहीं हैं। इन सब बातों को देखते हुये मैं वित्त मंत्री का ध्यान आपके द्वारा आकर्षित करना चाहता हूँ कि मध्य प्रदेश की उपेक्षा

न की जाये। यदि मध्य प्रदेश की उपेक्षा नहीं की गई और उसके जितने साधन हैं उनका दोहन करने के लिए यदि सामग्री मिली, वित्तीय सहायता मिली तो दीर्घ काल से पिछड़े राज्य की संज्ञा को त्याग कर वह भारत का काम-धेनु बन सकता है। मैं इस धोर मंत्री महोदय का ध्यान दिलाना चाहता हूँ कि मध्य प्रदेश में, जैसे एक कहावत है :

और यदि मैं उसके बदले यह कहूँ कि :

Water, water everywhere; But not a drop to drink.

और यदि मैं उसके बदले यह कहूँ कि .
water, water everywhere; but not a drop to irrigate Madhya Pradesh.

तो यह बिलकुल सही होगा। बड़ी बड़ी नदियां वहां पर बहती हैं लेकिन उन नदियों का उपयोग दूरमे प्राप्त कर सकते हैं और मध्य प्रदेश को जितनी मात्रा में उनका उपयोग करना चाहिए उतना उपयोग वह नहीं कर सकता है। यह विधि की बिडबना है। शुक्ला जी ने कहा हम प्रान्तों का रोना न रोवें लेकिन यदि सेंट्रल गवर्नमेंट के धामे हम भिक्षाम् देहि पात्र लेकर न जायें तो कहा जाये ?
17.00 hrs.

मैं शुक्ला जी ने कहना चाहता हूँ कि यहीं मंच है जिस के जरिए हम अपनी मांगों आप के सामने रख सकते हैं। इसलिए मेरा निवेदन है कि मध्य प्रदेश को जो अभी तक उपेक्षा की जा रही है वह न की जाय।

आप ने जो मुझे समय दिया उस के लिये मैं आप का बहुत आभारी हूँ।

SHRI C. H. MOHAMED KOYA (Manjeri): Mr. Chairman, Sir, in spite of the claim made by the previous speaker that the Budget is based on the principle of Gita, I cannot but point out that the burden of taxation on the common man increases every year. First there is taxation by the Centre; then there is taxation by the

[Shri C. H. Mohamed Koya]
State and there is taxation by the local bodies also.

The prices go up and the workers and Government employees agitate for better wages. The Central Government is compelled to increase the emoluments of their employees inevitably the increased emoluments of Central Government employees have a repercussion on the State Government employees. The State Government employees also agitate for a parity with the emoluments of Central Government employees. But the Centre does not give a helping hand to the States for increasing the emoluments of their employees.

Now, the Pay Commission's Report is on the anvil. It is certain that they will recommend an increase in the emoluments of Central Government employees. Surely, there will be an agitation in States for increasing emoluments of State Government employees. Some of the States which have exhausted their means of taxation will find it very difficult to make both ends meet. So, it is the duty of the Central Government to give some assistance to the States. The State Governments will surely be in difficulty, financially, to implement the recommendations of the Pay Commission. This they will be compelled to do. It is the duty of the Central Government to help the State Governments in meeting their extra expenditure because of their appointing the Pay Commission and recommending the pay increase without taking into confidence the States.

The whole system of the Centre State financial relations should be reviewed because the States now find it very difficult to pull on. Coming as I do from a very backward State, I wish to point out that all the income from the local taxes is spent on paying the employees in the State. The States really depend on Central grants even for day-to-day expenditure. We have got a certain share from the Income-tax revenues. But the surcharge on income-tax goes to the Centre. It goes completely to the Centre. The Centre

was so very careful in seeing that they do not increase the rate of income tax so that they can take all the income surcharge on income-tax that they can take all the income out of that for themselves.

Then, we have got the problem of unemployment. My State has got an additional problem of education unemployment. The unemployment schemes of the Centre are not productive, not very effective. I would feel that the Government of India should allot a bulk grant to the States, perhaps with the direction that so many people should be employed. The schemes are prepared at the Centre which do not suit the conditions in the States. These schemes should not be enforced on the States. The States should have a say on this. They must be their own masters so far as the unemployment schemes are concerned.

We have, for example, got the problem of our traditional industries like coir, cashew etc. But, in spite of the recommendations of the Planning Commission, the bureaucracy stands in way, whether it is starting new industries in the State or helping the traditional industries. Even if the Central Government is pleased to help, the bureaucrats raise various objections, various hurdles either to destroy the scheme or to postpone it.

About prices, in spite of all efforts, they could not arrest the rise in prices, and the taxation ultimately falls on the common man. Even though the Finance Minister was careful to tax only luxury goods, he could not escape from taxing the common man. Take, for example, the tax on petrol. There is a feeling that the tax on petrol will affect only the rich people who have motor cars. But that is not so. It really affects the bus passengers indirectly. (Interruption)

To arrest the rise in prices, it has been suggested that Government will take over the distribution, the wholesale trade on foodgrains. In principle

I am not against it, but I would like to know whether Government has got the machinery to do it. The other day Shri S. Mohan Kumaramangalam was saying that the price of coal had gone up because Government could not make the necessary arrangements for distribution, nationalisation came so suddenly and they could not arrest the price rise. I would like to know whether Government have got the machinery to implement the scheme and what is the guarantee that it will not give rise to further increase in prices. That is our experience as far as nationalised industries are concerned. For example we have nationalised the transport system in Kerala and it runs at a loss perhaps because of mismanagement. Therefore I would like to give a word of caution to the Government that they should not just jump into this kind of thing without making proper arrangement.

Much has been said about the help to be given by the Centre to backward areas. And every State was claiming that it was backward. We have a criterion to fix the backwardness of a district. But, really speaking, these districts are not given any assistance, and the schemes are not implemented properly.

Before I conclude I would like to say something about the remark made by Shri Bhogendra Jha that the Muslim League has got some alliance with Jan Sangh or something like that. Perhaps, it is because of some information about the Aligarh Muslim University Convention.

SHRI K. LAKKAPPA (Tumkur)
How is that relevant to the Budget?

SHRI C. H. MOHAMED KOYA On general discussion of the Budget, the policy can be discussed. Mr. Lakkappa was perhaps not here or was sleeping when the other hon. Member raised this question.

As I said, this was perhaps due to the misconception of the Aligarh Muslim University Convention which was

held yesterday and the day before. No Jan Sangh member attended it, even though we would have welcomed it.

Mr. Trilokhi Singh of the Ruling Congress attended the conference. This conference is to ventilate the feelings of the community about the Aligarh University Act which was pushed through in this House. The community feel strongly about it. Not only the Muslim League but other parties also felt strongly about it. Even the Ruling Congress representative also attended and other parties attended. I am very sorry to find that Mr. Jha without just trying to understand what had really happened, jumped into certain conclusions. I do not think he has the right to say which party we should align and which we should not. He should say only facts when he mentions such things in this responsible House.

डा० कैलरू (बनारस-दक्षिण) महापति महोदय, वित्त मंत्री जी ने जो बजट इस सदन में पेश किया है, मैंने उसको बड़े ध्यान से पढ़ा। मैं ऐसा मानता हूँ और देश के काफी लोगों की ऐसी मान्यता है कि इस बजट से देश प्रगति की ओर अधिक द्रुत गति से अग्रसर होगा और सामाजिक न्याय भी होने लग जायेगा। बजट भाषण में हमने अनुच्छेद अर्थात् पैरा में से अग्रर में एक दो वाक्यों को उद्धृत कर तो यह अनुचित नहीं होगा। मैं कोट कर रहा हूँ :

“केन्द्रीय सरकार के बजट का उद्देश्य केवल राजस्व और व्यय की राशियों को संतुलित कर देना नहीं है। अब उसकी प्राथमिक भूमिका यह है कि वह हमारे मूल सामाजिक और प्राथिक उद्देश्यों की पूर्ति के लिए एक बड़ा साधन हो।”

मैंने ज्यों ज्यों इस बजट पर भाषण की पंढा मुझ ऐसा लगा कि सामाजिक और प्राथिक उद्देश्यों की पूर्ति के लिए एक अच्छा कदम उठाया जा रहा है। वित्त मंत्री जी ने मैं पने

[डा० कैलाश]

अच्छे के भाषण में यह बताने का प्रयत्न किया है कि किस प्रकार देश प्रगति की ओर बढ़ रहा है, क्या क्या 1971 और 1972 में कठिनाइयाँ आईं और उन कठिनाइयों को हमने किस प्रकार दूर करने के प्रयत्न किये हैं। 1971 और 1972 में देश पर क्या क्या बोझा पड़ा उसको बयान करना मैं नहीं चाहता क्योंकि समय कम दिया गया है। सूखा पड़ने के कारण जो आर्थिक बोझ देश पर आया वह भी एक बहुत बड़ा कारण रहा है कि हमारी कीमतें बढ़ी। आवश्यक वस्तुओं के दाम न बढ़ते अगर हमारे ऊपर शरणाथियों का बोझ न पड़ता, बंगला देश न विकसित एक राष्ट्र को पूरी तरह मदद करने के लिए हमें लग जाना पड़ता। अगर सूखा राहत कार्यों में धन लगाना न पड़ता तो मूल्य अवश्य कम होते। वित्त मंत्री जी ने अपने भाषण में यह भी बताया है कि कारखानों से जो उत्पादन हो रहा है तथा पिछले वर्ष 57 या 5.9 था वह सात परसेंट हुआ और यह एक शुभ चिन्ह रहा है कि चीजों के ज्यादा दाम आगे नहीं बढ़ पाये।

जब देश की आर्थिक परिस्थिति ठीक करनी होती है, तो हमें इस बात का ध्यान रखना होता है कि हम बाहरी देशों से कम से कम माल मंगायें और ज्यादा माल बाहर भेजें। वित्त मंत्री ने अपने भाषण में कहा है कि पिछले वर्ष में हमारा एक्सपोर्ट 23 परसेंट बढ़ा है। अगर आने वाले वर्ष भी हमारा एक्सपोर्ट इसी प्रकार बढ़े और हमें आयरन एण्ड स्टील, आयरन और फर्टिलाइजर को इम्पोर्ट करने में ज्यादा रुपया न खर्च करना पड़े, तो शायद हम अपनी वित्तीय स्थिति को और भी मजबूत बना सकेंगे।

अगर हमें लोगों की आमदनी बढ़ानी है, तो हमें नेशनल इनकम को बढ़ाना होगा। इसी लिए वित्त मंत्री जी ने बताया है कि हमें अपनी पाँचवीं पंच-वर्षीय योजना में अपने प्रोडक्ट रेट को 5.5 परसेंट तक बढ़ाना

चाहिए और वही हमारा केन्द्र-बिन्दु बना हुआ है। अपने प्रोडक्ट रेट को बढ़ाने के लिए हमें चीजों के उत्पादन को बढ़ाना होगा, चीजों की वित्तीय-व्यवस्था को सुदृढ़ करना होगा, जनसाधारण, उद्योगपतियों, राज्य सरकारों और केन्द्रीय सरकार को फिजूलखर्ची न कर के बचत करनी होगी और साथ ही छोटे और मध्यम वर्ग के इतने उद्योग बढ़ाने होंगे कि हम ज्यादा से ज्यादा नौकरियाँ बढ़ा सकें और गरीब और अमीर में जो अन्तर है, उसे कम कर सकें।

इस में कोई शंका नहीं है कि पाँचवीं पंच-वर्षीय योजना में देखा जा रहा है ज्यादा से ज्यादा लोगों को घर दे सकें, उसे लिए शिक्षा, चिकित्सा, भ्रम और वस्त्र का बन्दो-बस्त कर सकें। उसे के लिए राष्ट्र की आमदनी आवश्यक रूप से बढ़नी ही चाहिए। हमारा देश एक खेती-प्रधान देश है और इस देश की मजदूरी से बड़ी इन्स्ट्री खेती है। इस लिए राष्ट्र की आमदनी को बढ़ाने के लिए वित्त मंत्री ने इन इन्स्ट्री को तरफ पूरा ध्यान देते हुए 150 करोड़ रुपया छोटी सिंचाई की योजनाओं के लिए रखा है। पर इस के लिए रुकना रखा तो जाता है, लेकिन वह खर्च किया जाता है या नहीं, इस पर हमें ध्यान देना है, राज्य सरकारों को चाहिए कि बचाये इस के कि सूखा पड़ने पर लोगों को तफ्तीफ हो, केन्द्र क. टोमें जाने, आंच करे और फिर रुपया खर्च हो, वे स्वयं छोटी सिंचाई योजनाओं की तरफ ध्यान दे कर उन के लिए निर्धारित रुपये का उपयोग करें। शायद पहले हम रुपये की कमी के कारण छोटी सिंचाई योजनाओं को हत्या में नहो लेते थे। लेकिन अब जो 150 करोड़ रुपया इस काम के लिए केन्द्रीय बजट में रखा गया है, अगर वह खर्च किया गया, तो हम वर्षा पर ज्यादा निर्भर न रहते हुए खेती के उत्पादन को बढ़ा सकेंगे। और अगर खेती का उत्पादन बढ़ गया, तो और भी

की कीमते भी या तो स्थिर हो जायेंगी या घटने लग जायेंगी ।

इसा प्रकार खती को बढ़ावा देने के उद्देश्य से अच्छे बीजों, खाद और कीटनाशक औषधियों के लिए 100 करोड़ रुपया रखा गया है । अगर वह रुपया खर्च हुआ, तो मैं समझता हूँ कि जो हरित क्रांति कुछ वर्षों के लिए आई थी और जो पिछले वर्ष वर्षा की कमी के कारण गड़बड़ हो गई थी, उस के फिर आने की पूर्ण सम्भावना हो जायेगी ।

उसी प्रकार जब भी प्लान बनाए जाते हैं राज्य सरकारों जैसे की कमी की बात किया करनी है । वित्त मंत्री जी ने 720 करोड़ रुपया जो भी प्लान राज्यों के हैं उन में अगर रुपये की कुछ कमी पड़ी तो उनकी सहायता के लिए रख हैं । यद्यपि हमें सेना पर खर्च ज्यादा नहीं करना चाहिये, हम शक्ति प्रिय देश हैं, चाहते हम हैं कि हमारे पड़ोसी देशों के साथ हमारी मित्रता रहे, कभी युद्ध न करना पड़े, लेकिन फिर भी हमें आधुनिक हाथधारों को हमारी सेना को तैयार रखना है । हमारी इतनी लम्बी चौड़ी कोस्ट लाइन है, हमारा इतना बड़ा देश है तो हमें हवाई सेना के अंग को समुद्री ब्रेड को और हमारी पैदल सेना को आधुनिक ढंग से तैयार रखना होगा । इसलिए यद्यपि पिछले वर्ष के बजट में 1408 करोड़ रुपये रख गए थे इस साल 1600 करोड़ रख गए हैं ।

सामाजिक न्याय की बात हम करते रहते हैं । पिछले वर्ष से केन्द्र ने गांवों में हरिजनों को गिरिजनों को, खेत मजदूरों को मकानों के लिए राज्य सरकारों के द्वारा रुपया दिया और 2 लाख हाउस साइट्स के लिए अभी तक रुपया सैंकशन हो चुका है । राज्यों के पास अगर सैंकशन हो कर रुपया चला जाता है तो उनको चाहिये कि वे जल्दी से जल्दी उस रुपये का उपयोग

करें । उन गिरिजनों हरिजनों को हाउस साइट्स दें । केन्द्र की बात हम कर रहे हैं राज्य सरकार की नहीं (व्यवधान) । सामाजिक न्याय की बात तब ही पूरी हो सकेगी ।

17.24 hrs.

SHRI SEZHIYAN in the chair.

मैंने जो कुछ अभी तक कहा वित्त मंत्री जी के बजट का जो एक भाग "अ" था उस पर अपना दृष्टिकोण सामने रखा कि कैसे इन कदमों का प्रभाव देश पर पड़ा है या पड़ेगा । बजट से चीजों की कीमतें घटी हैं ऐसा तो नहीं हुआ, यद्यपि जिन पर कर नहीं लगा उन कुछ चीजों के दाम बड़े हैं और यह शायद जब भी बजट आने को होता है तो चीजों के दाम बढ़ ही जाते हैं । लेकिन मैं कुछ बातें आपके सामने रखना चाहता हूँ । वित्त मंत्री जी ने अपने बजट भाषण में कहा था कि वांचू कमेटी के सजेशन हम ले रहे हैं । डा० के० एन० राज के जो सजेशन हैं वे ले रहे हैं ताकि काला धन कम हो । जो लोग मैनपुलेट करते हैं अपने एकाउंट्स को, उस को हम रोक सकें । लेकिन मैं ऐसा नहीं मानता हूँ कि जिस प्रकार वांचू कमेटी ने यह कहा था कि 5001 से 10 हजार तक आमदनी वालों को 15 परसेंट टैक्स लगाना चाहिए, 10 हजार एक से 15 हजार तक 25 परसेंट, 15 हजार एक से 20 हजार तक 33 परसेंट 20 हजार एक से 30 हजार तक 43 परसेंट, 30 हजार एक से 50 हजार तक 55 परसेंट और 50 हजार एक से ऊपर 65 परसेंट, जिसका जिक्र माननीय वित्त मंत्री कई बार अपने दूसरे भाषणों में भी कर चुके हैं कि उन की यह सिफारिश है, लेकिन जब हम यहां देखते हैं तो आंकड़े कुछ और देखने को मिलते हैं । अभी जो प्रोपोजल रखा है उस में 5 हजार से 10 हजार तक पर 15 परसेंट टैक्स लगाना था उस की जगह वह 17 परसेंट कर दिया

[डा कैलाश]

हैं और 10 हजार एक से 15 हजार तक 25 परसेंट था उसे 23 परसेंट कर दिया। मैं मिलान के रूप में पूरे आंकड़े नहीं पढ़ना चाहता। मैं सिर्फ यह बताना चाहता हूँ कि क्या इस प्रकार कर बढ़ाने से काला धन कम हो सकेगा। क्या जो इन्फ्लिकेट बुक्स रखते हैं नम्बर (2) एकाउंट्स रखते हैं काले धन का, वह कम हो सकेगा, यह हमें सोचना है।

अभी जो प्रोपोजलज हमारे सामने हैं, उन में 15001 से 20000 रु० तक पर 30 परसेंट, 20001 से 25 हजार रुपये तक पर 40 परसेंट, 25001 से 30000 रु० तक 50 परसेंट, 30001 से 40000 रु० तक 60 परसेंट, 50 001 से 60000 रु० तक 70 परसेंट, 60001 से 8000 0६० तक 75 परसेंट, 80001 से 1 लाख रुपये तक 80 परसेंट और एक लाख रुपये से ऊपर 85 परसेंट रखा है। वाचू कमेटी ने जो राय दी थी, वह सोच-समझ कर दी थी, यदि उस की सलाह में हम चलें, तो मैं ऐसा मानता हूँ कि काले-धन की बढ़ोतरी नहीं होगी, बल्कि कम अवश्य होंगी। आज हम शायद अपने व्यापारियों को इस प्रकार कर लगाकर बेइमानी करना सिखा रहे हैं, क्योंकि उन्हें भविष्य में भी कार्य चलाना है, ऐसा भ्रम लोगों के अन्दर क्यों आने दें कि लाख कमा कर सिर्फ 15 हजार ही बचेगे। इस लिये मेरी आप से प्रार्थना है, आप इस पर फिर से विचार कीजिये—क्या हम 85 परसेंट तक बोझा डालें या नहीं डालें? प्रत्यक्ष मैं क्या होगा वह सोचना चाहिये। मैं जानता हूँ कि हमें मोनोपली-हाउसेज को रोकना है, उन की कम कमाई हो। आप जो दूसरे कदम उठाये जा रहे हैं, जिन के बारे में मैं अभी जिक्र करने जा रहा हूँ, वे सराहनीय कदम हैं, उस से बेकारी दूर होगी, लोगों की आमदनी बढ़ेगी, लेकिन एक बात होती है कि इस कर की दर को आप नहीं रखें जो वाचू कमेटी के कब्जे में आया

65 परसेंट तक ही कर हो क्योंकि यह प्रत्यक्षवादी कदम है।

दूसरी बात—एच० यू० एफ० के बारे में आप ने कहा है—मैं उस का केवल एक दृष्टांत दे कर दूसरे विषय पर आ जाऊंगा। हिन्दू अर्नडिवाइडेड फैमिली में अग्रर आमदनी 20 हजार रुपये की हो और वह 6 व्यक्तियों का परिवार हो। अग्रर परिवार के एक व्यक्ति की आमदनी 5010 रु० हो गई तो उन को टैक्स के रूप में 1150 रु० देने पडेगे—पैसा नहीं होना चाहिये। मैं यह मानता हूँ कि एच० यू० एफ० के नाम से काफी टैक्स इन्वेजन हो रहा था, उस पर आप ने हाथ डाला है, वह सराहनीय है, लेकिन सिर्फ 10 रुपये आमदनी बढ़ जाने से अग्रर उस फैमिली को 1150 रु० देने पडे तो यह तो अन्याय सा लगता है। मैं चाहता हूँ कि इस हार्डशिप को खत्म करने के लिये कुछ मार्जिनल रिलीफ देने की व्यवस्था करे।

लोग कम्पनी बना कर उसे अपना व्यापार चलाये वह एक ब्राड-बेस्ट पब्लिक कम्पनी बने, उस के लिये आपने बहुत अच्छा कदम जठाया है। आप ने यहा पर जो 50 हजार रुपये की लिमिट रखी थी, वाइडली-हेल्ड कम्पनी के लिये, उस की लिमिट अब एक लाख कर दी और जो क्लोजली-हेल्ड कम्पनी थी, जिस पर 10 लाख की लिमिट थी उस की लिमिट दो लाख कर दी, मैं ऐसा मानता हूँ फाइनेन्शियल एक्सप्रेस में चाहे जो कुछ भी कहा हो—लेकिन आप ने जिन बातों का प्रयोग किया है, उस से धन ज्यादा बढ़ेगा, लोग ज्यादा बचाकर धन उसा-फो डीक उपयोग कर सकेंगे—इस संबंध में मैं ऐसा मानता हूँ कि इस से वह अत्यंत सफल हो सकेगा कि व्यापार ज्यादा बढ़े।

बचत योजना की सफलता के बारे में आप ने अपने भाषण के (अ) भाग में कहा है कि उस में सफलता प्राप्त हुई है। मैं भी ऐसा मानता हूँ कि आप ने जो कदम बढ़ाया है कि पहले हम हम में 100 परसेन्ट एक हजार रुपये तक की बचत पर माफ करते थे, अब आप ने उस को द्रो हजार कर दिया है—इस में जो लोग प्राविडेंट फण्ड या इशोरम से बचत करेंगे, उन को और ज्यादा प्रोत्साहन मिलेगा। लेकिन मैं ऐसा महसूस करता हूँ कि इस को 5 हजार हरया करना चाहिये था। आज जब कि रुपये का मूल्य इतना कम हो गया है और लोगों को अगर हमें बचत की तरफ ले जाना है मेरा एमा अनुभव भी रहा है, क्योंकि मेरे ही परिवार में एक दो व्यक्ति इण्डियन एजेंट है। कोई भी व्यक्ति 5 हजार से कम बीमा नहीं कराता। पहले हजार, दो हजार बल्कि 500 का ही बीमा लोग कराते थे लेकिन आज 5 हजार से शुरूआत होती है। जैसे जैसे तनख्वाह बढ़ती है और ज्यादा बीमा होना चला जाता है। लिटिल हायर मिडिल क्लास के लोग तक एक लाख रुपए तक का बीमा कराने लगे हैं इसलिए कि कौन जाने कब इस सप्तर से चले जाये और फिर उनके बच्चों और बीवी का क्या हाल हो। इस ध्येय से वह एक लाख रुपए तक का बीमा कराते हैं। मेरी आपसे प्रार्थना है कि आप कृपा करके जो एक हजार से दो हजार की छट बी है आम बचत के लिए उसको और बढ़ाकर 5 हजार कर दे तो इस उद्देश्य में और अधिक सफलता मिलेगी।

सभापति जी, स्पोर्ट्स से मेरा बहुत सम्बन्ध रहा है, मैं कुछ सत्यायों भी चलाता हूँ जो मेडिकल से, एजुकेशन से सम्बन्ध रखती है। और बम्बई एक ऐसा शहर है जोकि डोनेशन देने में पहले नम्बर पर आता है। हमें इस बात का गर्व है कि दूसरे प्रदेशों के लोग भी अपनी सस्थाओं को चलाने के लिए वहाँ से कुछ लेकर ही

आते हैं। माल इडिया रेडियो में एक घंटे की रोज स्पोर्ट्स पर रॉनिंग कमेन्ट्री से नवयुवको और नवयुवतियों में करैक्टर बनाने, सहिष्णुता और स्पोर्ट्समैनशिप लाने के लिए अच्छा कार्य शुरू किया। यह सब को बहुत पसन्द आया है जिसकी भूमि भूमि प्रशंसा हो रही है। लेकिन अब यह जो कदम उठाया गया है कि जो डोनेशन्स स्पोर्ट्स एसोसिएशन, क्लबज को दिये जायेंगे, उनको वही एग्जम्पशन मिलेगा जो मेडिकल रिलीफ सोसायटीज रजिस्टर्ड ट्रस्ट्स को मिला करते थे, इसमें शक नहीं इससे नवयुवको और नवयुवतियों के चरित्र निर्माण में यह कदम अत्यन्त साने 11111 11111

धर्मों में कुछ और सुझाव देना चाहता था लेकिन समय के अभाव के कारण फिर डिमान्ड्स के समय बोलूंगा या मंत्री जी के पाम लिखकर भेज सकूंगा। आपने जो समय दिया उसके लिए धन्यवाद।

SHRI K LAKKAPPA (Tumkur):
Mr Chairman, an honest attempt has been made by our Finance Minister to bring out a socialist budget which will have far reaching consequences on the millions of people in our country. We expected such a budget. The deficit budget is a characteristic not only of the centre but also of the States. Here the deficit is Rs. 255 crores and the State deficit is Rs. 252 crores and if you add Rs. 115 crores of the Pay Commission and other unproductive expenditure, the Central Government will have to go in for deficit financing of about Rs. 800 crores. The question before us is how our Government is going to augment the financial resources to meet the challenge.

The country is undergoing tremendous changes not only in the political and economic front but also in the social structure. We had given a massive commitment to people to relieve the misery and poverty in this country. We had several development plans in the last 25 years to improve the standard of living of the people in our country.

[Shri K. Lakkappa]

I will give the figures of people living below the poverty line in the various States and Union Territories:

States	Rural	Urban
Andhra Pradesh	48.50	57.61
Assam	18.30	48.51
Bihar	42.80	55.55
Gujarat	45.59	54.48
Haryana	21.16	48.11
Jammu & Kashmir	26.63	61.38
Kerala	60.82	66.36
Madhya Pradesh	46.32	54.73
Madras	50.94	55.16
Maharashtra	47.02	43.23
Mysore	48.99	51.81
Orissa	62.04	49.58
Punjab	23.69	43.39
Rajasthan	35.29	51.41
Uttar Pradesh	41.61	62.56
West Bengal	50.19	40.18
Union Territories	33.24	24.12
All India average	44.57	51.24

This is the situation prevalent in the country today.

"Natural calamities" is one of the major hurdles in the way of implementing our massive programmes for eradication of poverty. Of course, natural calamities occur not only in our country but the whole of South East Asia has been facing natural calamities. Whether this is the outcome of the programmes and policies pursued by the Government is a point we have discussed on so many occasions.

Even though we have successful programmes and plans, still we could not augment the resources. Ours

is one of the biggest countries with tremendous resources—mines, minerals and rivers—and we have to exploit the natural resources to relieve the human misery. The question is whether our plans and programmes have succeeded in exploiting our natural resources.

More than half the country—9 States—is facing acute famine with no water even to drink. Life is not worth living in many parts of the country. Recently the Prime Minister visited the drought-stricken areas of Mysore to see things personally. In these circumstances, the problem is whether we can still have the capitalistic economy or we should have a socialist economy. We have followed a mixed economy for more than 25 years, which has not yielded any results. What are the reasons? We know the reasons. The other side is saying "the prices are rising, your government is not in a position to implement any programmes; your *garibi hatao* is only a slogan" I do not agree with the view of the other side that it is only a slogan. Because, I know in their heart of hearts they are supporting the mixed economy which we have followed for the last so many years. A considerable amount of capital of the country even now is in the hands of the reactionary forces, which are controlling the production and sale of many commodities. Yet they are saying that the prices have been rising. I would like to tell my friends that the price rise is a vicious circle for which they are responsible. Today the production of majority of the essential commodities is in hands of these reactionary forces. Agriculture is in the hands of the kulak lobby and the manufacture of essential commodities, including medicine, is controlled by these people. So, when we want to nationalise these industries to get over this difficulty the opposition say that nationalisation is not the remedy for this. Whenever we come forward with progressive ideas, they are opposing them. Take, for example, the proposal for the nationalisation of the wholesale trade. Now these people

board foodgrains and sell at a very high price in a scarcity market, making huge profits. That profit becomes black money which tries to control the economy. When the Government announced their decision to take over the wholesale trades, very recently there was a conference to protest against this, which was presided over by Shri Kirloskar, who had encroached on government land for setting up a factory in Mysore. Shri Kirloskar was pleading for the wholesale traders of this country as against millions of people who are not getting foodgrains at reasonable prices. Is that the policy which the opposition want to support? I say that the entire wholesale trade should be taken over by the government, I would request the Finance Minister to keep the machinery ready to take over the wholesale trade

Our Plans and our present budget are employment-oriented. We have to provide employment in the rural areas, especially to those who are suffering from under-nourishment. For this we need economic development. But this economic development is stalled by the big business and vested interests. We can develop only when the investment is production-oriented. Unless it is production-oriented, the entire money would be wasted. The private sector is not prepared to invest the money in productive channels.

I would say how we can generate resources in the country. We have plenty of wealth in the country. Take the case of temples. Even in South India alone I think more than Rs. 500 crores of wealth is accumulated in the temples. Why could they not utilise these resources? Similarly why could they not unearth and utilize the black money, which runs to hundreds of crores, which is paralyzing and even shattering our economy? To quote one example, in South Kanara there is an institution in the name of Manjunathaswami, which is controlling more than Rs. 1 crore and is exploiting the Hindus. The person in control of it is treating it as a private property and he has spent Rs. 15 lakhs to 20 lakhs

to carry a statue to that place. The people in charge of these institutions are spending this money lavishly and incurring wasteful expenditure at a time when people are starving because of poverty.

I am told, even in Tirupati, in the Lord Vankateswara Temple—I have all respect for the Lord Vankateswara; I worship God—the hand of the Lord Vankateswara is studded with huge diamonds and what has happened is that the devotees working there have removed the real diamonds and have put artificial diamonds. This is the situation prevailing in the country.

If I say, all the wealth attached to certain religious institutions should be nationalised, Shri Atal Bihari Vajpayee will get up because he wants to exploit the people on religious emotions. If I say, the wholesale trade in foodgrains should be taken over, Shri Piloo Mody will get up because he has to safeguard the vested interests. I know that. In addition to that, we have been seeing how parochial emotions of the people are exploited in many States. It is all engineered by international agencies.

How is it that public sector undertakings could not achieve the expected results? How is it that half-hearted measures of nationalisation have not achieved the expected results? Take, for example, the road transport. We are not getting the desired result out of the nationalisation of road transport because there is the tyre manufacturer in the private sector who will quote a higher price; there is the tube manufacturer who will quote a higher price. There are the Tatas and the Birlas and what not. All these people are pressuring and paralyzing the economy. In public sector undertakings, even the technical know-how, the technology, has been engineered in such a way by the imperialist forces to see that our economy is shattered.

Recently, there was a question relating to Agriculture Ministry. In the

[Shri K. Lakkappa]
Agriculture Ministry, there is an officer working and he is making a strong lobby to sabotage the takeover of the wholesale trade in foodgrains. What else can we do?

In conclusion, I say, there are what we call massive programmes that we have at our command. I ask: Why are the States suffering? Why is there a serious drought situation? There are a number of irrigation projects which are pending and which have been stalled at the Centre. In the Cauvery basin, in all the river basin regions, a number of irrigation projects have been stalled. If all the irrigation projects had been completed in Mysore State, I think, we would have relieved at least half the misery of the people in Mysore State. I would urge upon the Finance Minister to see that all these irrigation projects are completed. I would request him to give a thought over these irrigation projects which are food yielding in Mysore State and these should be completed to ease the food situation and to meet the difficulties of the people in the State which I represent. I hope and trust that the Finance Minister will give more financial assistance to Mysore State to meet the challenge of the drought-stricken situation and relieve the miseries of the people in my State.

श्री कृष्ण सिंह (मंडी) : सभापति महोदय, वित्त मंत्री महोदय ने 1973-74 के लिए जो बजट पेश किया है, मैं उसका समर्थन करता हूँ।

पिछले कुछ महीनों से हमारा देश बड़ी विकट स्थिति में से गुजर रहा है। बंगलादेश से बड़ी भारी संख्या में शरणार्थियों का हमारे देश में आना, उन का वापिस जाना और बंगलादेश के स्वतंत्रता-संग्राम में हमारे देश का योगदान ऐसी घटनाएँ हैं, जिन का स्थान भ्रम इतिहास में है। मुझे इस समय उन का उल्लेख करने की आवश्यकता नहीं है। मगर

इस में शक नहीं है कि उन सब परिस्थितियों के कारण हमारी अर्थ-व्यवस्था पर बोझ पड़ा है। इस के साथ ही पिछले कुछ महीनों में हमारे देश में जो सूखा पड़ा है, उस में भी हमारी अर्थ-व्यवस्था पर बहुत बोझ पड़ा है और हमें देश भर में बहुत बड़े पैमाने पर राहत का काम करना पड़ा है। इस लिए हमें इस पृष्ठभूमि में ही इस बजट को देखना चाहिए और इस का मूल्यांकन करना चाहिए।

इस बजट में लगभग 1600 करोड़ रुपया डिफेंस के लिए रखा गया है। इस में कोई शक नहीं है कि एक गरीब देश के लिए, जिस के सामने अभी तक रोटी, कपड़े, मकान और रोजगार जैसी बुनियादी समस्याओं को हल करने का सवाल है, 1600 करोड़ रुपये एक बहुत बड़ी राशि होती है। मगर चूंकि देश की सुरक्षा करना हमारा परम कर्तव्य है, इस लिए कोई भी रकम इस काम के लिए अधिक नहीं है। मैं समझता हूँ कि अगर आवश्यकता पड़ी, तो यह माननीय सदन इससे भी ज्यादा रकम सरकार को देश की रक्षा के लिए देगा।

लेकिन मैं इसके साथ साथ सरकार से यह भ्रवश्य कहना चाहूँगा कि जहाँ इस माननीय सदन और इस देश ने डिफेंस और देश की रक्षा के मामले में कभी भी किसी बात की कमी नहीं दिखाई है और पूरा योगदान किया है, वहाँ सरकार को भी यह देखना चाहिए कि हमारी सशस्त्र सेनाओं, हमारी डिफेंस फ़ौजों, में किसी किसिम की फ़्रिजुलक्ष्मियाँ न हों। जिन लोगों का ग्राम तौर पर इन से वास्ता है, वे देखते हैं कि हमारी फ़ौजों के सम्बन्ध में, डिफेंस में, जो खर्च होता है, उस में भाज भी बहुत सी फ़्रिजुलक्ष्मियाँ होती हैं। और इस लिए इस सम्बन्ध में खर्च को कम करने की गुंजायश है।

मेरा मतलब यह नहीं है कि हम ऐसे खर्च में कमी करें, जिस से हमारी क्षमता में कमी आये। ऐसा नहीं किया जाना चाहिए। लेकिन जहाँ-जहाँ कटौती हो सकती है, वह अवश्य की जानी चाहिए। मुझे याद है कि 1962-63 के बजट में डिफेंस के लिए 350 करोड़ रुपये के लगभग रखा गया था। लेकिन चीन और पाकिस्तान से लड़ाई, बांडर पर दूसरी घटनाओं और इन की परिस्थितियों के कारण आज डिफेंस का बजट बढ़कर 1600 करोड़ रुपये हो गया है। जहाँ मैं इस का समर्थन करता हूँ, वहाँ मैं उम्मीद करूँगा कि सरकार इस तरफ ध्यान देगी और जहाँ-जहाँ क्षमता को कम किये बिना व्यय में कटौती की जा सकती है, वह अवश्य की जायेगी।

राजादी के बाद हमारे देश में काफी बड़े पैमाने पर औद्योगीकरण का प्रयास हुआ है। इस में सन्देह नहीं है कि उस की वजह से हमारा औद्योगिक उत्पादन भी बढ़ा है और औद्योगिक क्षमता भी बढ़ी है। लेकिन हम देखते हैं कि उस की वजह से रिजिनल इम्बैलेंसिज और इनईक्वेलिटीज घटी नहीं हैं, बल्कि बढ़ी हैं। हम देखते हैं कि जो इलाके पहले भागे थे, वे और भागे बढ़े हैं और पिछड़े हुए क्षेत्र भागे नहीं बढ़ पाये हैं। किसी हद तक यह बात समझ में आ सकती है, क्योंकि नये कारखाने और फैक्टरियाँ वहाँ लगती हैं, जहाँ उनके लिए इनफ्रा-स्ट्रक्चर है, सड़कें, बिजली और ट्रेन्ड मैनपावर उपलब्ध है। लेकिन सरकार को देखना चाहिए कि पिछड़े हुए क्षेत्रों का भी औद्योगीकरण हो और वे भी भागे बढ़ें। वह भी भागे बढ़ें। मैं मानता हूँ कि अभी का जो बजट है उस में इसकी ओर संकेत है और सरकार ने कोशिश की है कुछ कर में छूट दे कर और कुछ सन्सिडी दे कर कि जो पिछड़े हुए इलाके हैं उन का औद्योगीकरण हो। लेकिन मैं कह देना चाहता हूँ कि सहाय्य कर में छूट दे कर या कुछ सन्सिडी दे कर उन का औद्योगीकरण नहीं हो सकता। अगर आप चाहते हैं कि पिछड़े इलाकों का

औद्योगीकरण हो तो सब से जरूरी है कि इन पिछड़े इलाकों में इन्फ्रा-स्ट्रक्चर तैयार करें। यहाँ पर सड़कें बनायें, रेलवे लाइन बनायें, बिजली का प्रबन्ध करें और वह दूसरी बातें जो कि वहाँ पर कारखाने लगाने में सहायता देनी हैं, वह चीजें वहाँ मुहैया करें। जब तक हम यह नहीं करते तब तक कोई कारखाना या उद्योग धन्धा वहाँ लगने वाला नहीं है। अगर हम यह समझें कि महज बजट में प्राविजन कर के उम इलाके में उद्योग धन्धे खोल पायेंगे तो मैं रामझता हूँ कि यह होने वाला नहीं है। मैं यह निवेदन करूँगा कि सरकार इस के बारे में ध्यान दे।

मैं एक मिसाल देना चाहता हूँ। हिमाचल प्रदेश से मैं आता हूँ। मैं यह कह सकता हूँ कि पिछले 25 सालों से जब से देश स्वतंत्र हुआ हमारे राज्य में एक इंच भी रेल की लाइन नहीं बनी और जब हम रेल मंत्रालय से पूछते हैं कि आप हमारे यहाँ पर रेल लाएँ तो वह कहते हैं कि रेल किस वास्ते लायें, वहाँ पर तो कोई कारखाना नहीं है। जब उद्योगपतियों से कहते हैं कि आप यहाँ उद्योग लगायें तो वह कहते हैं कि यहाँ रेल नहीं है हम उद्योग कैसे लगायें? तो यह बड़ा विषय सॉल्व बन गया है। मैं नहीं जानता हूँ इब गोइंग टु बेल दि कंट, कहां से शुरूआत करें? इसलिए जब तक आप यहाँ इन्फ्रा-स्ट्रक्चर नहीं तैयार करेंगे तब तक कोई भी कंसेशन आप दें, वह कंसेशन कभी भी उस इलाके को भागे बढ़ाने वाला नहीं है।

आज हमारे देश में भ्रष्टाचारी की समस्या है। यह बड़ी हैरानी की बात है कि एक देश जो कृषि प्रधान देश हो वहाँ पर भ्रष्टाचारी की समस्या हो। यह एक ऐसी बात है जो शापद बाहर के देश न समझ सकें, मगर हम अपने देश की स्थिति को जानते हैं। हम जानते हैं कि किन कारणों से यह स्थिति हमारे देश में है। आज यह जो सूखे की स्थिति हमारे देश में

[श्री श्रीमदश्री]

भाई है उस की वजह से भनाज की कमी हुई है। मगर मैं समझता हूँ कि यह इतनी बड़ी कमी नहीं है जितनी कि भ्रष्टाचारों में और दूसरी जगह इस की चर्चा है और मैं तो समझता हूँ कि हमें यह धारा करनी चाहिए कि इस वर्ष देश के कई भागों में सूखा पड़ते हुए भी खाद्यान्न उत्पादन पिछले वर्ष से कम होने वाला नहीं है। मगर फिर भी इस के बावजूद भी धाज हम जगह जगह देखते हैं कि खाद्यान्न की कमी है और उस की वजह से लोगों को तकलीफ हो रही है। आजादी के बाद हम ने इस मुल्क में एक और बड़ी बड़ी परियोजनाओं पर रुपया खर्च किया, बड़े बड़े बांध, बड़ी बड़ी नहरें और सिंचाई के अन्य साधन बनाने के लिए खर्च किया। मगर उसके बावजूद भी धाज सारे देश भर में शायद 24 प्रतिशत के लगभग भूमि पर ही सिंचाई होती है और धाज भी इतनी बड़ी जमीन हमारे देश में खेती पड़ी है जिसे के लिए सिंचाई की कोई व्यवस्था नहीं है। धाज जरूरत इस बात की है कि हम ज्यादा इस पर रुपया खर्च करें, ज्यादा इन्वेस्टमेंट इस में करें। जब तक कि सिंचाई की व्यवस्था नहीं हो जाती तब तक खाद्यान्न की समस्या हल नहीं हो सकती है। बहुत बात हरित क्रान्ति की की जाती है। मैं समझता हूँ कि जितनी चर्चा की जाती है उतनी हरित क्रान्ति हमारे देश में है नहीं। यह ठीक है कि गेहूँ के मामले में ब्रेक थू हुआ है। गेहूँ का उत्पादन बढ़ा है। लेकिन दूसरे खाद्यान्नों के उत्पादन में कोई विशेष बृद्धि नहीं हुई है। धाज जरूरत है कि दूसरे खाद्यान्नों और जो तेल के बीज हैं उन के अधिक उत्पादन की और धाज ध्यान दें।

इस के साथ साथ जहाँ उत्पादन को हमें बढ़ाना पड़ेगा वहाँ इस बात का हमें विशेष ध्यान रखना पड़ेगा कि जो ड्राई फार्मिंग है उस की तरफ भी ध्यान दिया जाय क्योंकि बड़े खाद्यान्न की समस्या है उस का सम्बन्ध ड्राई फार्मिंग से भी है। जब तक ड्राई फार्मिंग को हम सुधारें नहीं, वहाँ पर उत्पादन बढ़ाने

के तरीके का हम नहीं बढ़ायेगे तब तक हमारे खाद्यान्न की समस्या हल होने वाली नहीं है। सिंचाई की व्यवस्था भी हमें करनी पड़ेगी। नहीं तो हमें हमेशा मौसम पर निर्भर होना पड़ेगा। जब बारिश चायगी तो फसल हागी और जब सूखा पड़ेगा तो फसल कम होगी। इस का मामला हमें हमेशा करते रहना पड़ेगा।

धाज हमारे देश में कीमते बढ़ रही हैं जिस की वजह से काफी अंतर्गत हमारे देश में फैला है। महंगाई का सम्बन्ध खाद्यान्न में है इस में कोई संदेह नहीं। जब खाद्यान्न की कमी होती है तो कीमतों पर भी उस का दबाव पड़ता है। मगर यह कहना कि खाद्यान्न की कमी की वजह से कीमतें बढ़ रही हैं, यह ठीक नहीं है। धाज जो मुन्सफ़ाखोरी को प्रवृत्ति हमारे देश में है, मैं समझता हूँ कि वह इस का बड़ा महत्वपूर्ण कारण है। हमारे जो बड़े बड़े उद्योगपति हैं, व्यापारी हैं, वे जब फसल धाती है, तो उत्पादकों से धाज को खरीद सस्ते दामों लेते हैं और जब बेचने का वक़्त धाता है तो मुंह-माग दाम पर बेचते हैं, इस प्रकार की परिस्थिति देश में पैदा करते हैं, जिस में पैदा करने वाला और उपभोक्ता दोनों को नुकसान होता है।

18.00 hrs.

मैं सरकार को सुधारकबाद देता हूँ— उन्होंने गेहूँ के होल-सेल ट्रेड के राष्ट्रीयकरण का जो कदम जठाया है, वह बड़ा महत्वपूर्ण है। मैं चाहता हूँ कि राष्ट्रीयकरण केवल गेहूँ तक ही महदुद न रहे, बल्कि जो रोबमर्सी की दूसरी चीजें हैं, जैसे कपड़ा या धान चीजें जिन का आम जनता के सम्बन्ध है, उन के होल-सेल ट्रेड का भी सरकार राष्ट्रीयकरण करे ताकि लोगों को उचित दाम पर चीजें मिल सकें।

समय के अभाव के कारण मैं धान की ज्यादा चर्चा न लेते हुए जो ब्रेक थू किया गया है, उस का समर्थन करता हूँ।

SHRI D. BASUMATARI (Kokrajhar): Mr. Chairman, Sir, I have gone through this Budget which has been presented by the hon. Finance Minister and I find he has taken pains to construct this. This budget as compared to former budgets take into account the needs of the common man and also leading towards the socialistic programmes. Whenever we utter 'garibi hatao' slogan, it is criticised by the Opposition parties, but in the last two Elections people have given us a mandate and responds with thumping majority to this direction. In this Budget the Finance Minister has placed two types one is (a) and the other (b). In (a) he has envisaged a number of programmes and schemes just to develop the country; and by (b) he has arranged to step up money from various resources. If you do not have money you cannot develop your country towards socialism which is our goal. By socialism we mean that the poor, backward and the most undeveloped people should be brought to the same level by curtailing the income of rich people and the highest paid. Unless you draw some cut on the high paid you cannot do justice to the low paid.

Sir, I feel the system of our administration is being run on the same lines as it was run by the Britishers. We have not been able to change the system. Sir, who run the Administration? It is only bureaucrats who run the government. We have not been able to touch the bureaucratic system. Our Ministers come and go; they speak here with a loud voice but is it heard by the bureaucrats? Mahatma Gandhi thought that unless you change the system of government; unless you change the society; unless you bring forward the backward people you cannot develop the country.

On the education front when the British left our literacy rate was only 8 per cent. Now, we have developed upto 22.24 per cent.

What about the other section of society? Speaking about the Scheduled Castes and Scheduled Tribes, the literacy percentage of the former is only 10 per cent and that of the latter only 8 per cent.

Come to the appointments. There you will find that the Scheduled Castes have only 1.29 per cent and the Scheduled Tribes 0.29 per cent. Is this the way to uplift the backward section of our society? Is this the way to usher in socialism?

As I said at the beginning, socialism can be brought about only when you organise the society in such a way that the mass of the backward people get their basic need in all spheres.

We have been crying for the Scheduled Tribes for a long time, that the Scheduled Tribe people do not feel that they have their share in the government. Our cry not be heard. But this time I must congratulate our beloved Prime Minister for appointing two Deputy Ministers from among Scheduled Tribes. That is a good gesture. She has also appointed one Minister from among the Scheduled Castes and two Deputy Ministers from this community.

Why do I say this? I say this only to create confidence in the minds of the people. Reference had been made to the agitation in Assam. When people feel neglected, they agitate. They feel that their voice is not heard. So they agitate. This is the case with Assam. Assam is a most backward State. We talk of socialism. Unless disparity is removed, you cannot talk of socialism.

In the budget, 163 districts have been classified as industrially backward areas. I do not understand on what criteria the industrially backward district have been classified. States to States, community to community, class to class, the disparity is so wide and the gap is so big. Unless the gap is squeezed and

(Shri D Basumatari)
brought within a minimum space, you cannot talk of socialism

It is true that a plan has been drawn and money has been spent like anything to develop the tribal areas. The backward belt, that is the tribal blocks have been created. I have visited almost all the tribal blocks and block, which are 898. I had visited in 1960 all the tribal areas. Then I found that the economic condition of the people was poor. Now, after the introduction of the tribal blocks, and with the creation of roads leading to the tribal areas you will find that the tribals have become more backward and economically more shattered. I have also seen that schools are being constructed but many of them are without children. If you go to a school you will find crowding you will find in the schools only the non-Scheduled Castes and non-Scheduled Tribes studying in the name of Scheduled Castes and Scheduled Tribes, in the tribal area or tribal block. In many areas in the south also, I have found that schools have been constructed (especially in the name of the tribals just to show to the people, to prove to the people that they are being helped. The children are kept there a few days or months. After a few days or a few months, they are sent back to their homes. Again, they will collect. If you go to the village you will find not a single man who knows how to read or write because they forget completely. I have seen in the south in your State in Kerala and also in Mysore that money is being spent in the name of the tribals and Scheduled Castes for their housing, but the Scheduled Castes and Scheduled Tribes have no housing sites even.

Our Finance Minister's budget money is being set apart for housing sites. I have visited many housing sites in the tribal blocks. I have also visited many housing sites in the rural areas. What do I find? In the rural areas, for the Scheduled Castes, hou-

ses are constructed, and what is the accommodation? In one room, four to five families are being dumped like pigs. They do not know to open their mouths they feel they are better. I have seen in many States the houses that are constructed for Scheduled Castes and the sweepers. In one room two or three or four families have been dumped in the urban areas also.

AN HON MEMBER Persons or families?

SHRI D BASUMATARI Families

MR CHAIRMAN The hon Member's time is up

SHRI D BASUMATARI I have spoken only for two or three minutes

MR CHAIRMAN You have spoken for 10 minutes. You have rambled from Assam to Kerala.

SHRI D BASUMATARI I have seen the tribals and the Scheduled Castes everywhere and so I have to mention one State after the other.

MR CHAIRMAN Times does not have any State.

SHRI D BASUMATARI I know you do not mind if I touch your State also. I know your State.

MR. CHAIRMAN The Chair does not have a State.

SHRI D BASUMATARI Unless remove this disparity, you cannot talk of socialism. That is what I feel. In regard to the tribals, I must say again that on the plea of establishing many projects and industries, the tribals have been ousted from their homes and hearths in many areas, such as Bihar and Ranchi etc. When projects are started, they are only started in a tribal area, but there is no alternative provision in a tribal area, but native provision made for the tribals in respect of their land or housing. We have been crying in every budget session that these needs of the people should be looked into, but this is not done.

When I visited Ranchi, I found that lakhs of tribals had been ousted from their homes. Even the other day, when I visited, I found that the ousted people have neither shops nor houses nor anything else. They have to run from State to State and have reached up to Assam for their livelihood.

Another point which I like to submit is about the construction of roads only when a war is on. When the war between India and China broke out, the road was constructed which is still incomplete from Barani to Assam. What I mean to say is, you wake up only when a crisis is there and then you think of constructing a road. When the war is over, you forget. As in the case of Assam, it was so in many other cases. We have had a railway line, broad gauge line from Calcutta to Mizo Bangoigaon only in war time. At that time, it was awarded by beloved late Prime Minister Nehru. But for that too, we had to agitate. We got it only after an agitation. Many hon. speakers were referring to Assam. Assam gets something done only when the people agitate. Only when the people agitate and when the agitation reaches its zenith, a railway board gauge line was given. Only when they made an agitation, a refinery was given and that too is not completed up till now. Only when they agitated, a railway board gauge line was granted by the Railway Ministry. When they agitated this time again, one refinery has been sanctioned but the war is not being started yet.

I want to draw the attention of the Finance Minister to this point. You are a national leader. Please do not allow the people to agitate for their needs. I have seen it for a long time; since 1946 I was crying hoarse here, but the same thing is going on. Unless the people agitate, they do not get what they want. Why do you want us to agitate. I do not understand.

About Andhra, I wish to submit a few words. From the very beginning of the bifurcation of the State of Assam, I have been opposing it. Why? Prime Minister Nehru granted Nagaland; then I opposed it; somebody granted Meghalaya; I opposed it. I now very strongly support the Government for opposing the bifurcation of Andhra. If the Andhra State is bifurcated on economic grounds, I tell you, as our national leader, there will be no end. Everywhere, there will be a cry for bifurcation. So, for God's sake, stop this bifurcation. Otherwise, you, as our national leader, there will be for Madhya Pradesh and for your State also and you will have to do the same for other States like Bihar and West Bengal also. Therefore, I request you to see that, as a national leader, the bifurcation of Andhra Pradesh is stopped. To me bifurcation is not at all? Solution of developing the country. Another point . . .

MR. CHAIRMAN: You have taken 15 minutes.

SHRI D. BASUMATARI: I have taken only five minutes.

MR. CHAIRMAN: No. Please conclude.

SHRI D. BASUMATARI: Only one minute.

Lastly, the Finance Minister should try to change the system of Government and the system of education. We constitute committees after committees should be inclusive of the Member by a committee nobody looks into it. You know that in the United States of America the decisions of the Committee are implemented by the executive. If you mean business, the reports of statutory committee should be implemented by the Ministers and the Government here. The committees should be inclusive of the Members from the opposition also, I have visited many projects with Mr. A. K. Gopalan and also with many opposition hon. members and when I ask them they say that it is wonderful and one could not have imagined such a

[Shri D. Basumatari]
beautiful projects being done by our own men. But look at what they say here. Therefore I say that you should appoint committees including the opposition Member and the report of such committee should be implemented by the Ministers. I am sorry to point out that the Ministers have been misled all the time by the bureaucrats. It is important that you should not be misled like that.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) The hon Member says that he has been three or four families being made to live together in one room in these Houses. Is it three or four members of the same family or three or four families in the same room? We share his concern and I want him to clarify it.

SHRI D. BASUMATARI This is not only for the Scheduled Castes. I have visited tribal blocks. There also I have found many beautiful houses being constructed and two or three families being clubbed together. They lost their land to moneylenders and exploiters. You should examine whether the money is utilised properly.

I have not given my thanks to the Finance Minister and I should like you to give me a few seconds to do that.

श्री श्री० गण। देही . (भादवाबाद)
सभापति महोदय, मैं आप का तहे दिल में मन्कूर हूँ कि आप न मूझे यह मौका इनायत फर्मिया। मैं इस बजट की तहे दिल से नाईद करता हूँ। हालात हाजरा मैं इस से अच्छा बजट पेश नहीं हो सकना था, गो कि मेरे बहुत से भाईयो ने हम की काफी तनकीद की है।

बराधत के मसले में हमारा मुस्क कुछ साल पहले खुदमुक्तकी हुआ था। और हम की यकीन हो गया था कि हमें बाहर से गिजा नहीं मंगानी पड़ेगी। मगर पलक अचकते

ही गिजाई अ इनास की वेदावार में कमी हो गई और आज हालत यह है कि हम को दस लाख टन अनाज बाहर से मंगवाना पड़ रहा है। हमन अचानक हीन रिबोल्यूशन की तहत गढ़ के मामले में तरकी की, मगर चावल में यह बात नहीं हुई। और अजनास की भी बहुत कमी हो गई है। मन्ना और तेल के बीजों की वेदावार में शार्टफाल हो गया। हम ने किन्नी हद तक समदरी गिजाये मुस्त हाव नहीं की। हम समुदरी गिजा से ज्यादा में ज्यादा मुस्तफीद होन की कोशिश करे।

[SHRI K. N. TRWARI in the Chair]

हालत बहुत नाजुक होनी जा रही है। अगर इस बारे में हमन गौर नहीं किया तो चन्द सालों में देश का भा अकाल हो जायेगा। माल हाल के दौरान में मूज की वजह से सरकार ने 220 करोड़ रुपया डाउट रिलीफ वर्क्स के लिए, 150 करोड़ रुपया फेश प्रोग्राम और माइगर रैरिगेशन के लिए और चालीस करोड़ रुपया कर्जों के लिए मुहैया किए हैं। गिजाई सुरत हाल को सम्हालने के लिए बीस लाख टन अजनास खुरदनी की दरामत शुरू की है जिस पर 160 करोड़ रुपया बरनी पर मर्फ होया। बदकिस्मती यह है कि आप में डाउट रिलीफ वर्क मुतासिर हो गए हैं और जो एजोटेसन बहा हुआ है उसकी वजह में भी हालत बहुत खराब हो गई है। बहा का हालत बहुत नाजुक है। इस बास्ते सरकार को बराधत को फरोग देने के लिए बहुत ज्यादा तरकीब देनी चाहिए और खुरकी कास्त के लिए बररी और कीरी इकठामाव उठाने चाहिये। हिन्दुस्तान एक जर्ई मुस्क है। इस बास्ते बराधत पर आपकी ज्यादा से ज्यादा सवकण्ड देनी चाहिए और उसमें बिलबस्ती लेनी चाहिए।

इस साल आपने जरई ग्रामदनी पर टैक्स भी लायगा है। इसकी मैं ताईद करता हूँ। हमारा मुल्क एक जरईमुल्क है। मुल्क की आधी से ज्यादा मुआशरत जराअत पर है। मैं समझता हूँ कि जअरत पेशा लोगों को भी मुल्क की बहुत मअशरयात के लिए हाथ बंटाना चाहिए। लेकिन सरकार जअरत की अनोखी नवैयत और कुदरत पर ही ज्यादा तर इसका दारोमदार होने की वजह से पानी, बिजली, खाद और कर्जें मदामी और बरवक्त मुहैया करे तभी इस टैक्स को जायज करार दिया जा सकेगा।

सरकार को फसल की इनयोरेंस को फौरी तौर पर अमल में लाना चाहिए। जराअत पेशा लोग बहुत सीधे सादे होते हैं। इसलिए उनके हिसाबत की जांच को आप सहूलियत दें और उनको गैर जरूरी परेशान न किया जाए और उनको अरुसरों के रहम कर्म पर आप छोड़ न दें।

मुल्क के जेर काश्त अराजी के सिर्फ 24.5 हिस्से की ही आवपाशी की सहूलियत है। पचास फीसदी जमीन सैराब करने की गुंजाइश है। साल हाल में आवपाशी के लिए ज्यादा रकम मुहैया की जानी चाहिए। ऐसा नहीं किया गया है। इसके बारे में मैं चाहता हूँ कि मजोद गौर किया जाए तो सुनासिब होगा। साथ ही जो भी प्राजैक्ट जरअतमील हैं उनको रकम मुहैया करके आप उनकी पूरी तकमील करवायें ताकि फौरी फायदा हो। यू०एन० डी० पी० मिशन की जो रिपोर्ट है उस में यह कहा गया है कि 2000 में हिन्दुस्तान में पानी की किल्लत होगी। मैं समझता हूँ कि इसके लिए नैशनल वाटर ग्रिड जरूरी है। इसे आप पांच साला प्लान में शरीक करें, गंगा-कावेरी कॅनाल और ब्रह्म-पुत्र गंगा लिंक की तरह की जो और स्कीमें हैं उनको आप फौरी तौर पर अमल में लायें इससे हज़ारों बेरोजगार इंजीनियरों को रोजगार मिलेगा।

हिन्दुस्तान में हज़ारों नदी नाले हैं जिन का पानी राहेगा जाता है। छोटी आबपाशी पर पूरी तबज्जह दे कर उनको आप पूरा करें एक और बूद भी पानी आप जाया न जाने दे। आपने डेढ़ सौ करोड़ रुपए इस बार में इस काम के लिए दिए हैं। ये नाकाफी हैं। मेरी गुजारश है कि आपने जो रिम्युनरेटिव स्कीम मुल्क में लागू की है जिस में आप कहते हैं कि इतने रुपए खर्च किये जा सकते हैं ये स्कीमें हर एक प्रांत में अलग अलग नौइयत की हैं। इस लिए काफी अच्छी स्कीम भी हिसाब किताब को हेराफेरी में मंजूर नहीं हो पाती। मेरी प्रार्थना है कि आपको रिम्युनरेटिव स्कीम का तरीका तबदील करना चाहिए और इस बारे में यूनिफार्म पालिसी एडाप्ट करनी चाहिए।

हिन्दुस्तान में जमीन दोज काफी पानी है और इसको मुहैया किया जा सकता है। इसके लिए मशीनें जैसे रिग्न वगैरह की जरूरत है जो हमारे मुल्क में बहुत कम हैं। लिहाजा या तो यहां इतको ज्यादा तादाद में बनाया जाना चाहिए वना हो सके तो बाहर से भी इनकी दरामद को जानो चाहिए।

लिनड डैरिगेशन को भी वार फुडिंग पर आपको अमन में लाना चाहिए।

हर शब्द जानता है कि पानी के बहुत से झगड़े चल रहे हैं। इन झगड़ों के बारे में भी मैं पिछले छः साल से कहता आ रहा हूँ लेकिन अब तक इसके बारे में कुछ नहीं हुआ है। पानी के तनाजों में चौदह रियासत घुसी हुई हैं सिर्फ नवदा के पानी के तनाजे से हर रोज दस लाख रुपए का नुकसान हो रहा है। यह डा० के० एल राव का अंदाजा है। इसी तरह से नागार्जुन सागर है। इसको आप नसब न करें तो आंध्र को हर साल सत्तर करोड़ रुपए के गल्ले का नुकसान हो रहा है। यही हाल गोदावरी के पानी का है। पोचमपाड़ प्राजैक्ट जो हिन्दुस्तान की

[श्री श्री० गंगा देवडी]

क्षेत्र से अच्छी प्राजैक्ट है वह भी इससे परे-
जान है। वर्षा प्राजैक्ट बहुत छोटी सी
प्राजैक्ट है। यह भी पानी के झण्डे में
कसी हुई है। चार सौ एकड़ जमीन के गर
क्रियाब होने की वजह से यह पिछले चौदह
साल से झरूरी पडी हुई है और झण्डे में फसी
हुई है। एक बार आपने यह माना था कि
जो दरिया एक से ज्यादा दरियातों में से
हो कर गुजरते हैं उन दरियाओं के पानी
को कौमी पानी करार किया जा सकता है।
हर चीज को कौमी करार देने का जब आप
नाग लगाते हैं तो इसको कौमी आप करार
क्यों नहीं देते हैं। ऐसा आप कर दे तो ये
जो झण्डे हैं हमेशा के लिए खत्म हो सकते
हैं। हमारी पार्टी सभी सूबों में बहुमत में है।
इस वक्त अगर इनका तमकिया नहीं किया
जा सकता है तो फिर कब किया जायेगा।

बिजली का भी यही हाल है। आप तो
जानते ही हैं इस साल जर्बदमन पावर क्राइ-
सिस है और हमारा बिजली का उत्पादन
को है वह बहुत कम है। बिजली के उत्पादन
के लिए 88 करोड़ रुपए से बढ़ा कर 115
करोड़ रुपए रख गये हैं। बिजली की कमी
की वजह यह है कि हमारा मुक्त में 45 फीसदी
बिजली की पैदावार पानी-हाइडल-से होती
है और चूक पानी का दारोमदार मानसून
और कुदरत पर होता है, इस लिए हमें
इस सिलसिले में मुश्किलता का सामना
करना पड़ता है। इस हालत में हमें
ज्यादा से ज्यादा थर्मल और स्लामिक बिजली
पैदा करने की कोशिश करनी चाहिए।

डा० के० एल० राव ने यह बयान किया
है कि मौजूदा ग्रान्ध के लिये 980
मेगावाट बिजली की जरूरत है, जब कि इस
वक्त जैनीरेंटिंग कैपेसिटी 650 मेगावाट
की है। हमें पाचविस साल के आखिर तक
2300 मेगावाट बिजली की जरूरत पड़ेगी।
इसके लिये 250 करोड़ रुपये सरकार होंगे।
साहस है कि हर साल 50 करोड़ रुपये

वेना ग्रान्ध के बस के बाहर है। सिहाजा
सेन्टर को कुछ रकम देकर बिजली की
पैदावार में सहायता देनी चाहिये। जिस
तरह दूसरी स्टेट्स में नाइवेली, कल्पाकम
और तारापुर जैसी सेंट्रली स्पार्स स्कीमे चल
रही हैं, उस तरह की कोई स्कीम ग्रान्ध में
नहीं है। इसलिये यह जरूरी है कि ग्रान्ध
में भी सेंट्रली स्पार्स स्कीमे शुरू की जाये
और जो प्रोजेक्ट्स इस वक्त जेरे-तकमील है,
उनके लिये सरकारजी हकूमत इम्पाद दे। एक
नैशनल पावर ग्रिड की भी बहुत जरूरत है।
440 के० वी० की ट्रांसमिशन लाइन के काम
को भी फौरी तौर पर हाथ में लिया जाये,
ताकि हम पावर के मामले में पाचविस साल
में पीछे न रह जाये।

आज सनधती मजदूरो और इंडस्ट्रियल
रिलेशन्स की समस्या बड़ी गम्भीर है।
आये दिन हम देखते हैं कि किसी न किसी
जगह हड़ताग या लाक-आउट होता रहता है
जिससे मुक्त को करोड़ों रुपये का नुकसान हो
रहा है, यहा तक कि हमारी पब्लिक सेक्टर
इण्डस्ट्रीज में भी पचास फी-सदी उत्पादन नहीं
हो रहा है। इसलिये यह जरूरी है कि
इण्डस्ट्रियल रिलेशन्स के बारे में अज-सर-
नी गौर किया जाये और ऐसा हल निकाला
जाये, जिससे उत्पादन पर बुरा असर न
पड़े और मुक्त को नुकसान न हो।

आज-कल सरकार की पालिसी यह है कि
कोई स्ट्राइक होने के बाद काफी देर तक उम
तरफ ध्यान नहीं दिया जाता है और जब
हालात काबू से बाहर हो जाते हैं, तो इम्प्लाईज
की मांगों को मान लिया जाता है और उनकी
गैर हाजिरी के दिनों को रकसत में तब्दील
कर दिया जाता है। जब सरकार राजा-
महाराजाओं के जेब-ब्यास और अख्यारत
बगीरह को खत्म करने के लिये कांस्टीट्यूशन
में तरमीन कर चुकी है तो उसको कांस्टीट्यू-
शनल गारंटीज बगीरह को एक तरह रक
कर यह तरीका अख्यारत करना चाहिये कि

जो एम्प्लॉयज बेजा तौर पर हड़ताल करते हैं, उनको मुलाजिमत से निकाल दिया जाये और उनकी जगह दूसरे लोगों को रख लिया जाये। इससे उनके मिजाज ठिकाने आ जायेंगे।

इंडस्ट्रियल डेवेलपमेंट मिनिस्ट्री ने तेलंगाना में दो और आन्ध्र में एक सीमेंट फैक्टरी लगाने की सिफारिश की है। तेलंगाना एक बैकवर्ड स्टेट है। अगर इंडस्ट्रियल डेवेलपमेंट मिनिस्ट्री पांचवे प्लान में तेलंगाना में दो सीमेंट फैक्टरियां, जिन में से एक मेरे ज़िले में हो, लगाने की मंजूरी दे दे, तो हमारी स्टेट उसकी आभारी होगी।

फैमिली प्लानिंग की रकम में जो कटौती की गई है, उसका बहुत बुरा परिणाम निकलेगा हमारे सामने पापुलेशन एक्सप्लोजन का बड़ा मसला है। बाकी सब मसाले इसकी वजह से ही पैदा हो रहे हैं। हम कुछ और पैदा करें या न पैदा करें, बच्चे जरूर पैदा कर रहे हैं। अगर हम फैमिली प्लानिंग की स्कीम पर फौरी अमल नहीं करेंगे, तो शायद हमारी सब स्कीम नाकाम हो जायेंगी।

जहां तक टूरिज्म का ताल्लुक है, इससे फोकट का रुपया कमाया जाता है। बहुत से मुल्कों में बेशरत आमदनी का जरिया टूरिज्म है। इसलिए टूरिज्म के लिये रुपये में जो कमी की गई है, वह ठीक नहीं है।

ब्लैक मनी के बारे में हम बहुत चर्चा सुनते हैं। हमारे कई दोस्त इसके बारे में बहुत स्टिकी और ऐलर्जिक हो गये हैं। मैं नहीं समझता हूँ कि कोई मनी ब्लैक या ह्वाइट है। अगर हम ब्लैक मनी को अनएकाउन्टेबल मनी कहें, तो बेहतर है। मेरे खयाल में वांचू कमीशन रिपोर्ट जैसी पच्चीस रिपोर्टों से भी कुछ नहीं होने वाला है। अनएकाउन्टेबल मनी इस वक्त सर्कुलेशन में है।

उससे जो खराबियां हो रही हैं, उन को रोकना जरूरी है। मेरा सुझाव यह है कि जिस तरह पहले दो तीन मर्तबा ऐलान किया गया है, तीस, चाबीस या पचास परसेंट टैक्स लेकर उस मनी को एकाउन्टेबल मनी बना दिया जाये और यह शर्त भी लगा दी जाये कि लोग उसको अपने घर में नहीं रख सकेंगे। हमारी बड़ी बड़ी डेवेलपमेंट प्लान्ज में सर्फ करने के लिये वह पैसा ले लिया जाये और उसके बदले में बांड्स दे दिये जायें। वह पैसा लोगों के पास न रहने दिया जाये, वरना वह कई गलत कामों में इस्तेमाल किया जायेगा।

तो मेरा निवेदन है कि उनके पास जो भी पैसा है उस पर जो भी टैक्स लगाना चाहिये वह लगाइये और उनके पास वह पैसा मंत छोड़िये। वह पैसा अपने प्रोजेक्ट्स में इन्वेस्ट कराइए। लेकिन हम इतने ऐलर्जिक हो गये हैं कि जिसकी कोई हद नहीं। ये ऐग्रेक्लचरिस्ट्स को कुलक कहते हैं। जो खेत पर काम करेगा वह उन्हें कभी कुलक नहीं कहेगा। लेकिन मैं इनको इसलिए दोष नहीं देता कि ये कुछ जानते नहीं हैं। ये सिर्फ लीडरी करते हैं। बैठ कर बड़े बड़े भाषण देना जानते हैं। जिरायत नहीं करते। मैं कहता हूँ कि हर चीज की दवा नेशनलाइजेशन नहीं है। मैं आपको एक उदाहरण देता हूँ। मोरारजी भाई जब इस कुर्सी पर थे तो मैंने उनको आंकड़े दिये थे। आन्ध्र में रोड ट्रांसपोर्ट को नेशनलाइज किया। 3 हजार बसें चला रहे हैं मोनो-पलाइज्ड रूट्स पर और हर साल दो तीन करोड़ का नुकसान होता है। कौन खा जाता है? अगर मुलाजिम खा जाते हैं तो नेशनलाइजेशन का यह मतलब तो नहीं है कि कौम की पूरी दौलत खा जाय। आप यह देखिए कि किस तरह से देश को फायदा हो सकता है, किस तरह से देश की उन्नति हो सकती है। यह नहीं कि टैक्स पेयर पर बोझ पड़ता रहे और सारा पैसा इस तरह से

[श्री पी० गंगा रेड्डी]
 लोग खा जाएं। आप सही नीति अपनायें
 और उस पर अमल करें। यह जो वेस्टेड
 इन्वेस्ट्स हैं टाटा विंग्लज को खाली गाली
 देने से कुछ काम नहीं होगा। हमें उनकी
 महानुभूति लेनी चाहिये। इन्ही शब्दों के
 माथ में इस बजट का समर्थन करता हूँ।

SHRI Y. S. MAHAJAN (Buldana):
 Mr. Chairman, Sir, the Centre and the
 States between them dispose of 25
 per cent of the national expenditure.
 Besides, 60 per cent of the total in-
 vestment in the country takes place
 in the public sector. Therefore, the
 annual Budget is a very important
 instrument of fiscal policy.

The policy behind the Budget affects
 vitally the economic development of
 this country. I congratulate the
 Finance Minister on the Budget pre-
 sented by him. In the last financial
 year, the year which has just ended,
 was a critical year. We had to bear
 the burden of the Indo-Pakistan war
 and the maintenance of 10 million
 refugees in the country. On the top
 of this came the drought which has
 affected four large provinces in our
 country. By any standards, this was
 a terrible burden. Under these condi-
 tions, I do not think that the Finance
 Minister or any other person in his
 position could have presented a better
 Budget. Under the circumstances, it
 is the best Budget, best in the sense
 that with the crippling effects of
 drought, inflationary and rise in
 prices, he has done his best in mobilis-
 ing the resources in the manner prac-
 ticable and using them in such a way
 as to bring us nearer to the realisa-
 tion of our social and economic objec-
 tives.

Naturally, the first object of the
 Budget is growth, but growth with
 stability and social justice. As he has
 himself admitted it is difficult to
 harmonise the requirements of stability
 with the requirements of growth. But
 the stability that he has to achieve is
 a dynamic stability, i.e., the relative

stability, of a growing society. To
 ensure growth, in the current year, he
 has increased the Plan provision by
 Rs. 220 crores for the Centre and the
 Union Territories. If we take the
 Centre, the States and the Union
 Territories together, the increase in
 Plan investment will be Rs. 345 crores,
 that is, an increase of 8 per cent over
 the provision of Rs. 2624 crores for
 the last year. This will enable the
 Government to lay emphasis on certain
 critical areas, such as, power, fertili-
 sers and chemicals. Needless to say
 that this will have a highly favour-
 able effect on growth. In addition, a
 provision of Rs. 150 crores has been
 made for preliminary works and ex-
 peditious execution of certain pro-
 jects, so that their benefits would be
 available within the period of the next
 plan. In view of the fact that these
 essential projects have a long gestation
 period, this provision is of a very far-
 sighted character.

Then, to sustain the tempo of invest-
 ment, the hon. Finance Minister has
 provided a number of incentives for
 increasing savings. First of all, he
 has encouraged the small man to save
 in the long run by giving him incen-
 tives for saving in insurance and
 provident fund. Secondly, the provi-
 sion for an initial depreciation allow-
 ance of 20 per cent of the cost of
 machinery and plant in selected indus-
 tries will provide additional resources
 to those industries in the early years
 of their development. This, along with
 the substantial concession of prefer-
 ential tax treatment to new indus-
 tries in backward areas, would cer-
 tainly give a momentum to the de-
 velopment of those areas. Here I
 would like to agree with some hon.
 members of the House when they said
 that, in backward areas, these provi-
 sions would not be sufficient to streng-
 then the process of industrialisation
 there unless provision is made to re-
 move the dearth of infra-structure.

The provisions for encouraging
 R & D i.e., science and technology are
 also important because they will re-

juvenate or enable the change-over in the techniques of production in the industry. In a number of industries we find that the machinery is old, the methods of production are outdated and the owners of these industries or managers have not taken steps to rationalise those industries. This is one of the reasons why we have taken over the textile mills—about 126 of them. Therefore, the provisions for science and technology will enable them not only to become more productive but also profitable in both the private sector and the public sector.

The main thrust of the Budget is in the direction of growth, but growth tempered with social justice. Hence we find a number of provisions such as the liberalised scheme of differential interest rates which, now, will be applicable to the small farmers' development agency, the marginal farmers' development agency and the agricultural labour schemes. The income limit for eligibility has now been raised from Rs. 2000 to Rs. 3000 for urban and semi-urban areas and from Rs. 1200 to Rs. 2000 for rural areas. The ceilings for loans have also been appropriately raised.

Secondly, there is a provision of Rs. 100 crores for increasing employment opportunities to the educated people. I need not dilate on it because we have discussed this subject so often in this House—how large the dimension of the problem is, how difficult it is to create employment opportunities. Though the provision is small in comparison with the dimension of the problem, I am sure that if the provision is fully utilised, we will have made considerable forward.

Thirdly, the minimum needs programme which we started in 1971-72 is a very important programme. This is a real attack on the poverty of the needy sections of our population. As the hon. Finance Minister has assured us, these programmes are getting into full swing and will certainly subserve the cause of social justice.

I now come to the most controversial aspect of the Budget, namely, the price level and its possible effects on growth and inequality of incomes. The Budget for 1972-73, as disclosed by the Finance Minister, reveals a deficit of Rs. 550 crores. This implies an unexpectedly larger deficit financing than we had expected. But the critics of the Budget—some hon. members on the other side and, unfortunately, some members on this side also—have said that the real deficit is much larger; some have gone to the extent of saying that the deficit is about Rs. 1,450 crores. I would like to say that this is not correct. It is not correct to include, for instance, in this Rs. 421 crores, the amount of overdrafts taken over by the Centre from the States because these overdrafts had been accumulating over a period of three years, upto April 1972.

As far as the additional borrowings of Rs. 263 crores are concerned, I would like to point out that in fact these constitute an anti-inflationary measure. They reduced the possible deficit financing which Government would have resorted to otherwise. It is wrong to say that the deficit amounts to Rs. 1450 crores. Some Members said that this deficit alone, with the new customs and excise duties to the tune of Rs. 234 crores, will have the effect of raising the price level. Some of them said that the inflationary trend will be taken over by the industrial commodities. But we have to bear in mind that the crucial causes which will determine the price level in India are the prices of agricultural commodities. That is, the commodities of mass consumption, commodities which have been studiously excluded by the Finance Minister from his new taxation proposals. Some hon. Members of the opposition said that the new tax proposals will raise the prices by 8 per cent. One hon. Member has even said that it will be raised by 15 per cent and all that. It is an exaggeration. I do not deny that price

[Shri Y. S. Mahajan]

situation will continue to cause anxiety during the next few months because scarcities are there and they will continue to be so till the new crop is harvested. In addition, there will be the burden of the Pay Commission and perhaps more money will be required for financing wholesale trade in foodgrains which we have taken over. Even then I will say, if the monsoon is satisfactory—by the law of averages there is every reason to believe that it would be satisfactory, and if industrial production maintains its momentum, I am sure, it would exercise a considerable modernating influence on the tendency of prices to rise.

Some hon. Members have said that this eight per cent rise in price will neutralise the eight per cent increase in real investment intended by the Finance Minister, and further they came to the conclusion that there will be no growth at all. This is quite a wrong and a fallacious argument. Growth depends upon the capital output ratio which has been worked out by the Planning Commission at 2.4 and on the monsoon in the peculiar context of our country. If the monsoon is satisfactory and industrial production maintains its momentum, there is no reason to be pessimistic about the future growth rate and I believe that if the rains are satisfactory we may even expect a growth rate of seven percent in agriculture as we had in 1970-71.

The social and economic objective of our policy is to reduce inequality of income and this objective has been borne in mind by the Finance Minister in his budget proposals. The things which have been taxed are things which are consumed by the richer and higher middle classes of people such as mixers, electrical appliances, refrigerators and air-conditioners. Secondly, he took the opportunity to plug the loopholes which enabled people to avoid taxation. And so he has adopted higher

rates of taxation on the Hindu Undivided Family.

MR. CHAIRMAN: Please be brief.

SHRI Y. S. MAHAJAN: I am just concluding. There is the higher rate of taxation on capital gains. These are very important changes in our fiscal system.

So far as the poorer sections of the community are concerned, he has excluded them completely from the tax net. He has provided for employment opportunities to be created and also for minimum needs of people to be met.

I welcome the provisions which he has made for R&D, that is, for science and technology, which has now become the most significant factor in the economic progress, advancement and development of any country.

Sir, after the First World War, Germany was reduced to ashes. But like a Phoenix, it grew out of it and achieved a degree of prosperity which is really unparalleled in the history of the world. Even their material apparatus of production was destroyed, but yet the people had scientific knowledge and technology, with which they could build up a new Germany.

Therefore, these provisions regarding R and D are very important. The Finance Minister has been kind enough to encourage sport lovers. But there is one lacuna. No provision has been made for encouraging research in social sciences. As society develops industrially; as its economic apparatus becomes more and more complicated it gives rise to social tensions and problems and a study in depth of these problems is necessary for the solution of these problems. I will give one instance. The stark and soul destroying poverty of millions of people in this country is due to the fact that they are unemployed i.e. they have no

means of livelihood. If you ask the statisticians and economists as to how many people are unemployed they say they cannot quantify the answer. They say that in the peculiar social and economic conditions they cannot give one dimensional answer. In view of these deplorable conditions, I request the Finance Minister to encourage social sciences also as he has encouraged R. & D.

With these few words I again congratulate the Finance Minister on the very good Budget he has presented to the House.

श्री नाथू राम अहिरवार (टीकमगढ़) : सभापति महोदय, माननीय वित्त मंत्री जी ने जो बजट पेश किया है उस का मैं समर्थन करता हूँ, और मैं इस बात को मानता हूँ कि पिछले सालों में देश ने संकट उठाया है और जनता ने बड़ी तकलीफ उठायी है। हमारी प्रधान मंत्री जी ने पाकिस्तान से युद्ध के समय कहा था कि यद्यपि हम जीत गये हैं लेकिन इस जीत की हम को बड़ी कीमत चुकानी पड़ेगी। वही कठिनाई आज हमारे सामने है कि हमारे देश में चीजों की कमी के कारण महंगाई बढ़ी। जहाँ हमारे देश में बंगला देश से 1 करोड़ शरणार्थी आये थे, उन के खाने-पीने, ठहरने की व्यवस्था करनी पड़ी, उस के साथ ही लड़ाई समाप्त होने के बाद और बंगला देश स्वतंत्र राज्य बनने के बाद उन शरणार्थियों को उन के देश भी पहुंचाया गया, साथ ही हमारे देश में जिस चीज की कमी पड़ी उस को भी पूरा करना पड़ा। इस के साथ ही हमारे देश में अकाल की स्थिति पैदा हुई। आज देश के 9 प्रान्त ऐसे हैं जहाँ पर अकाल है। आज देश के सामने आर्थिक संकट खड़ा हुआ है,

हम किस प्रकार से उस से बाहर निकल सकते हैं, यह प्रश्न सरकार के सामने है। मानसून फेल हो जाने की वजह से खरीफ की फसल 25 फीसदी भी नहीं हुई है, इस वजह से अन्न का संकट है। इस के साथ ही पिछले कुछ सालों में हमारे देश के औद्योगिक उत्पादन में मंदी रही। अब उस के कारण क्या हो सकते हैं, चाहे वह उद्योग पब्लिक सेक्टर में हो या प्राइवेट सेक्टर में हो, उस का एक कारण तो है ही कि हम को कच्चा माल नहीं मिला, या और कोई दूसरा कारण हो गया। लेकिन मुख्य कारण यह है कि हमारे देश का जो श्रमिक वर्ग है उस का आज राजनीतिक पार्टियां बुरी तरह से एक्सप्लायटेशन कर रही हैं। जब देश आगे बढ़ रहा है हमें इस बात को महसूस करना चाहिए कि आपसी भेदभाव मिटा कर जितने भी श्रमिक केन्द्र हैं उन में ईमानदारी से काम करें, पूरे घंटे काम करें तब ही हमारे देश का उत्पादन बढ़ सकता है। परन्तु हम देखते हैं कि दुर्गापुर में 150 करोड़ रु० का प्रति वर्ष घाटा हो रहा है। आखिर क्या कारण है जब कि कर्मचारी पूरे हैं, प्रबन्धक हमारे हैं, फिर भी घाटा हो रहा है, जब कि बराबर में ही निजी क्षेत्र (प्राइवेट सेक्टर) के कारखाने में फायदा हो रहा है? मेरी राय में घाटे का कारण यह है कि जो हमारा मैनेजमेंट है उस के अन्दर कोई दोष है, या प्राइवेट सेक्टर से उन की मिली भगत है जो हम को नुकसान हो रहा है। इसलिए सरकार इस बारे में छानबीन करे कि आखिर इस घाटे का क्या कारण है।

अपनी अर्थ व्यवस्था को मजबूत बनाने के लिए, अपने लोगों को किस प्रकार से रोजी, रोटी दें, मकान दें, कपड़े के लिए क्या इंतजाम करें, यह सरकार की जिम्मेदारी है। खाद्यान्नों का भाव एक दम से बढ़ गया और सब चीजों के भाव आसमान पर चढ़ गये। सरकार ने सोचा कि गल्ले का भाव 100 से 150 रु० तक पहुंच गया है इस लिये उस ने फूड ग्रेन का

[श्री नाथू राम अहिर्वाज]
 ट्रेड अपने हाथ में ले लिया। हम को बड़ी खुशी हुई कि हम से पिछले वर्ष जो गल्सा व्यापारियों ने 70-72 ₹० में खरीदा था वही गल्सा आज 150 ₹० फिबटल बिक रहा है। लेकिन इस के साथ ही साथ मैं सरकार से एक बिनती करना चाहता हूँ, और उस को इस पर गम्भीरता से विचार करना चाहिए। मैं खुद किसान हूँ और मैंने देखा है कि जहाँ हम पहले एक एकड़ में 172 ₹० का फट्टिलाइजर डालते थे वहाँ आज हम को 200 ₹० के हिसाब से फट्टिलाइजर लेकर डालना पड़ रहा है। आज रूट बनाने के लिए हम को बाजार में स्टील मंहंगा मिल रहा है, और दूसरी चीजों का भी वही हाल है। जो स्टील हम को 800 ₹० टन मिलता था वही आज 2200 और 2500 ₹० टन मिल रहा है। जो बीजल पहले सस्ता मिलता था वह आज मंहंगा मिस रहा है। जो भी चीजें खेती के काम में आने वाली हैं उन की कीमत दुगुनी और त्रिगुनी हो गई है। आज जो चीजें खेती के काम में आती हैं उन के मंहंगी हो जाने के बाद और गल्ले के व्यापार के सरकार के हाथ में लिये जाने के बाद भी हमारा गल्सा 70-75 ₹० में खरीदा जा रहा है जब कि किसान को खेती के उपकरण एवं स्वयं के उपयोग की सभी वस्तुएं मंहंगी मिल रही हैं। अतः गेहूँ का भाव 100 रुपया होना चाहिए।

सब से दुःख की बात यह है कि मध्य प्रदेश में 26 तारीख से गेहूँ का थोक व्यापार सरकार द्वारा अपने हाथ में लिये जाने के बाद बाजार में उस को कोई खरीदने वाला नहीं है। एक सी धाई की तरफ से उस को खरीदने के लिए बाजार में कोई नहीं पहुंचा। जिन लोगों के पास थाल गेहूँ था नया है जब वह बाजार में उसको ले आते हैं तो वह बिकता नहीं है। मध्य इरिगैटेड व्हीट जो है उस का भाव सरकार ने तय नहीं किया है कि इस भाव पर उस को खरीदेगी। ऐसी हालत में जब खेती के काम आने वाली चीजों के दाम बढ़ते जा

रहे हैं तब किसान का गल्सा किस तरह से सस्ता बिक सकता है? और यह कहाँ तक उचित है?

मैंने जगह जगह सुना है कि पिछले वर्षों में जो लोग मेक्सिकन व्हीट बोते थे वह जो खाद डालते थे और जो इरिगेशन करते थे उस के दाम बढ़ा दिये गये हैं, इसलिये वह गेहूँ की पैदावार कम करेंगे क्योंकि गेहूँ पुरानी दरो पर खरीदा जा रहा है। वह लोग कार्बोसिल क्रॉप उगायेंगे, या दूसरी चीजें बोयेंगे जैसे तम्बाकू है प्रायि, जिस से उन को ज्यादा नकद पैसा मिलेगा। सरकार चीजों की कीमत तो बढ़ा देती है लेकिन उनकी कीमत को बढ़ने से नहीं रोकती। जब सरकार ने कारों की कीमत घटाई थी तो उद्योगपतियों ने सुप्रिम कोर्ट से स्टे ले लिया कि सरकार को इन्स्ट्रूइज द्वारा उत्पादित की हुई चीजों के दाम कम करने का अधिकार नहीं है। लेकिन किसान की पैदा की गई वस्तुओं के भाव सरकार तय करती है। सरकार ने गेहूँ का व्यापार अपने हाथ में लिया लेकिन उस के भाव तय नहीं हुए हैं। क्या जब पुरानी कीमत पर गल्सा बिक जायेगा तब सरकार उस के भाव तय करेगी? आज बाजार में उस के गेहूँ को कोई खरीदने वाला नहीं है और किसानों के सामने संकट धारा हुआ है। सरकार को इस बारे में गम्भीरता से विचार करना चाहिए।

सरकार लैंड रिफार्म की बहुत बात करती है। कई राज्य सरकारों ने कानून पास कर दिये हैं। कानून पास करने के बाद जो जमीन निकलने वाली है वह साधारण आदिमियों तक पहुंचने वाली नहीं है क्योंकि जिन के पास जमीन है वह लोग उसका आपन में बटवारा कर रहे हैं। जहाँ जमीन पकती पकी हुई है उस की स्थिति भी अच्छी नहीं है। मध्य प्रदेश में जमीन पकी हुई है। येरे ही जिले में कम से कम दो लाख एकड़ जमीन पकी हुई है। सरकार ने इस जमीन को बांटने के लिए

आर्थिकवस्तु और गान-अर्थिकवस्तु की एक कमेटी बनाई है। उस के द्वारा जमीन बांटी जायेगी। लेकिन जो बड़े बड़े आधमी हैं वह पटवारियों द्वारा पूरे के पूरे नये खाते लिखावा रहे हैं दो-दो, तीन-तीन या पांच-पांच साल पुराने। हमारे यहां एक कानून बनाया गया है कि 1970 में जिस के कब्जे में जो जमीन होगी उस को वह जमीन मिल जायेगी। इस तरह से जिन लोगों के पास पैसा है उन को जमीन मिल जायेगी। भूमिहीनों को वह कैसे मिलेगी? सरकार को मुख्य मंत्रियों को बुला कर इस बारे में बात करनी चाहिए। और भूमिहीनों को जमीन की समस्या हल करनी चाहिए।

अभी सरकार ने एक धीरे बात कही है कि माजिनल और छोटे किसानों को बैंकों द्वारा आर्थिक सहायता दी जायेगी। यह पुराना आईडर है। हम रोजाना चक्कर लगाते हैं। जिनके पास पांच एकड़ से कम जमीन है उनको कुछ खोदने के लिये पैसा नहीं दिया जाता। बैंक अधिकारी कहने हैं कि बिबेके पास पांच एकड़ से कम जमीन है उनको हम पैसे नहीं दे सकते हैं। ऐसी हालत में किसान क्या करेंगे? मैं अपने जिले की बात कह सकता हूँ। वहाँ पर 1 लाख 37 हजार किसान लैण्ड होल्डर्स हैं। उनमें से 85 हजार के लगभग वह लोग हैं जिनके पास पांच एकड़ या उससे कम है 30 हजार वह लोग हैं जिनके पास दस एकड़ है और बाकी के पास दस एकड़ से ज्यादा है। इस तरह से अगर देखा जाय तो 85 हजार किसानों को कुछ खुदवाने के लिये पैसे नहीं मिल रहा है। सिर्फ 51 हजार लोग फायदा उठा रहे हैं। भले ही सरकार करोड़ों रुपये देती जाय, लेकिन पांच एकड़ से कम वालों को वह नहीं मिल पाता। और पांच एकड़ से कम वाले कारखानों के लिये कुछ खुदवाना होना तो उनको भी चार हजार रुपये खर्च करने होंगे और अगर दस एकड़ वालों को खुदवाना होना तो वह भी

चार हजार रुपये में खुदेगा। इसलिये मैं सरकार में निवेदन करता कि वह इस धीरे ध्यान दे। जब तक किसान की हालत नहीं सुधरेगी तक तक देश की आर्थिक स्थिति में सुधार नहीं लाया जा सकता।

आज सरकार कहती है कि हम रहने के लिये देहातो में जमीन दे रहे हैं, मकान बनाने के बान्ते जमीन दे रहे हैं। एक प्रश्न के उत्तर में उन्होंने बताया था कि मकानों के लिये रुपया भी देगे। मध्य प्रदेश में तकलीफ यह है कि वहाँ गाँवों में लोगों के पास शॉपड्रियां डालने के लिये जमीन नहीं है। अगर बड़ा सरकारी जमीन पड़ी है या रक्षित जमीन पड़ी हुई है और जिनके पास शॉपड्रिया बनाने के लिये जमीन नहीं है और किसी ने अगर उस पर शॉपड्रिया डाल लिया है तो उन पर डाई डाई सी जुर्माना किया जा रहा है। पचास रुपये का तो शॉपड्रिया है और डाई सी रुपया जुर्माना किया जा रहा है। हरिजनो और आदिवासियों ने ये आपड़े डाले हैं। तहसीलदार इस तरह में भारी जुर्माने कर रहे हैं। एक तरफ सरकार समाजवाद की बात कहती है और कहती है कि मकान बनाने के बिबे जमीन देती है और दूसरी तरफ ये जुर्माने किये जा रहे हैं। हम सब चीज को मुझे अभी हाल के दौरे में मालूम हुआ है। मैं प्रार्थना करता हूँ आप राज्यों के मुख्य मंत्रियों को बुला करके उनको मलाह दे कि जो भी सरकारी जमीन हो, कौसी भी हो, लेकिन बेकार पड़ी हुई हो उस जमीन को मकानों के लिये दे दें जिनके पास मकान बनाने तक के लिये जमीन नहीं है। अगर आप मकान बनाने के लिये पैसा नहीं दे सकते तो कम से कम उनको जमीन तो आप को दे देना चाहिये।

बिजली की बढ़ी भारी कमी हो रही है। मैं बार बार कहता हूँ कि मध्य प्रदेश में सबसे

[श्रीमत् पद्म कृष्णदास]

कमिया बर्नालिटी का कोयला निकलना है और हमारे यहाँ पर जहाँ पिट हैडम है वहाँ पर आप थर्मल पावर स्टेसन लगा दें। नेशनल ग्रिड से पूरे देश को आप बिजली दे सकते हैं। आप बड़े बड़े प्रोजेक्ट बना देते हैं जिनमें अधिक धन एक समय लगता है लेकिन इस तरफ आप सोचते नहीं हैं।

एक छोटी सी और बात कह कर मैं समाप्त कर दूंगा। मध्य प्रदेश में बिन्द्याचन से सारी नादिया निकलती है, नर्मदा, सोन बेतवा आदि। उन पर जहाँ मध्य प्रदेश सरकार बाध बनाती है तो दूसरी राज्य सरकारें आपस में झगडा खडा कर देती हैं। नर्मदा को लेकर गुजरात और महाराष्ट्र के बीच में झगडा है। बाढ मागर को लेकर बिहार और मध्य प्रदेश में झगडा चल रहा है। मैं प्रार्थना करता हू कि नेशनल प्लाइट आफ व्यू में मध्य प्रदेश जैसे पिछड़े हुये प्रदेश की ओर आपको विशेष ध्यान देना चाहिये और वहाँ सिंचाई की व्यवस्था करनी चाहिये। मध्य प्रदेश के बास्ते सिंचाई के तो भी प्रोजेक्ट हैं उनको, जल्दी से जल्दी पूरा करायें। वहाँ एक तिहाई जनता आदिवासी है और बहुत गरीब है। उनके नये ग्राम सिंचाई तथा आवागमन के माधनों की व्यवस्था कर दें। जिसमें उनकी प्राथिक स्थिति में सुधार लाया जा सके।

श्री मूल कृष्ण दत्त (पाली) . जनता की आशयों को व्यक्त करना मेरा काम है। उनको ही मैं आपके सामने रखना चाहता हू। आप बड़ी अच्छी प्रोपोजेक्शन रखते हैं। लेकिन मैं आपसे पूछना चाहता हू कि आपने 150 करोड़ रुपये को खर्च करके की, कृषि के कामों के लिये, इनके

कारे में कौन कौन सी प्रोपोजेक्शन आपके पास हैं। अबत आंकड़े देने देखे हैं। आपने हुये पट्टिखरजी यह नहीं बताया है कि ये कौन काम पर होंगे। आपमें डेढ बी करोड रुपये खर्च है कि आप गाँवों की देंगे। हमारे लक्ष्य में सभी स्टेज के आंकड़े होने चाहिये थे। हमको पता चलना चाहिये कि इतना रुपया हम में राजस्थान के लिये है और इस काम पर वह खर्च होगा, इतना रुपया इस काम के लिये इस स्टेज के लिये है। 1950 से मैं चुन रहा हू कि 33 परसेंट जमीन पर आपके बन लगे। लेकिन मैं दखलत हू कि 23 साल के बाद बन और कम हो गये है करोडों रुपये खर्च कर लिये लेकिन बन कम हो गये। वित्त मंत्री को धन्यवाद दिया जाता है कि इसके लिये उन्होंने इतना रुपया बनी पर खर्च किया। लेकिन 23 साल के बाद बन और कम हो गये और करोडों रुपये चले गये। जब तक आपके पास पूरी डिटेल्स न हो आप कोई योजना न बनायें। आपको पता होना चाहिये कि आप करना क्या चाहते हैं? आप कहते हैं कि पानी के लिये इतना पैसा राजस्थान को दिया गया। वह पैसा कहा गया। उसे नये कुआँ में लगाया गया गल्फि जो कूँच पहले से बन चुके थे, उनपर दिखा दिया। बजट प्रोपोजेक्शन बनाते वक्त आपके पास पूरे आंकड़े होने चाहिये थीय साथ साथ काम होने चाहिये कि डेढ बी करोड में से 25 करोड आप राजस्थान में खर्च करेंगे, गजानगर में या कहीं और दल भील नहरे चलगी, दो भील लाइन खिंचेगी। इससे हम लोगो को बता चलेगा कि ये काम होंगे और हम देख सकेंगे कि ये काम पूरे हुये या नहीं हुये। मैं एक उदाहरण देता हू। आज मेरे गाँव के धरवर पन्द्रह साल से एक बाढ चल रहा है। कभी इंजीनियर कहता है कि नहर नहीं बनी और कभी कोई दूसरे काम नहीं हुये। वह धरुवा ही पका हुआ है। उस पैसे का सदुपयोग नहीं हो पाया है।

19.00 hrs.

गवर्नमेंट तब तक कोई योजना न बनायें, जब तक कि योजना की सारी डीटेलज उस के पास न हों और यह तय न हों जाये कि उस पर कितना खर्चा होगा। अभी श्री महाजन क्रीश प्रोग्राम की बड़ी तारीफ कर रहे थे। इस बारे में एक अड़चन लगाई गई है कि 15 परसेंट मीटीरियल काम्पोनेंट हो और 85 परसेंट लेबर पर खर्च होगा। इस का नतीजा यह होगा कि न पक्की सड़कें बन सकती हैं और न पक्के ब्रिज बन सकते हैं। कच्ची सड़कें बनती हैं और वे बरसात में खराब हो जाती हैं। जो रास्ते पहले ठीक थे, वे भी बिगड़ गए हैं, क्योंकि पंचायतों के पास उन को सुधारने के लिए पैसा नहीं है।

यह बताया गया है कि सरकार गांवों में शिक्षितों के लिए 150 करोड़ खर्चा करना चाहती है। आखिर यह प्रोजेक्ट क्या है? किस स्टेट में कितनी धनराशि किस काम के लिए खर्च होगी? तय यह है कि करोड़ों रुपये खर्च करने के बाद भी गांव गांवों में पानी नहीं मिलता है। गांव गांवों में पानी की पाइपलाइन लगाने की बात कही जाती है, जिस से सब आमला गड़बड़ हो जाता है। सरकार को गांवों में कुछ खुदवाने की व्यवस्था करनी चाहिए। लेकिन ऐसा करने के बजाय बारह लाख रुपये की जल-प्रदाय योजना के अन्तर्गत पाइपलाइन लगाने का प्रयास किया जाता है और वह योजना फेल होगी।

सरकार खर्चा तो मंजूर करती है, लेकिन उन प्रोजेक्ट्स की जांच नहीं की जाती है। पिछले साल एक एक डिस्ट्रिक्ट में साढ़े बारह लाख खर्चा दिया गया। सबाल यह है कि उस खर्च से उन डिस्ट्रिक्ट्स में क्या काम हुआ। जिस किसी योजना के लिए पैसा रखा जाय, उस योजना की पूरी डीटेल सरकार के पास होनी चाहिए। पिछले

बजट से यह साफ मालूम होना चाहिए कि प्रमुक्त स्टेट में प्रमुक्त प्रमुक्त काम किए गए।

वित्त मंत्री ने 85 करोड़ रुपये के घाटे का जिक्र किया है। ये कमोशन की रिपोर्टें 31 मार्च तक आने वाली है। उस सिलसिले में खर्च होने वाले 200 करोड़ रुपये को उस के साथ साथ जोड़ दीजिए। सब स्टेट्स का डेफिसिट मिला कर कुल कितना डेफिसिट हुआ? हम यह डेफिसिट बजट भी बर्दाश्त कर लें, लेकिन हमें बताया जाय कि सरकार की नौकरशाही, सरकार के ब्यूरोक्रेट्स, कितना काम करते हैं। क्या सरकार ने किसी आफिसर को जिम्मेदार ठहराया है कि उस ने इतना काम करना है। क्या सरकार ने किसी बड़े आफिसर को इस आधार पर कोई सजा दी है कि उस ने अपना काम नहीं किया है? जहरत इस बात की है कि सरकार यह तय करे कि चाँक इंजीनियर को इतने समय में प्रमुक्त जगह बिजली की व्यवस्था करनी होगी, वरना उसे जाना पड़ेगा।

गांव सब तरफ यही भावना है कि एम्प्लॉयमेंट को तनखाहें बढ़ाई जाये और किसी को नाराज न किया जाये। गांव कोई भी नौकरीपेशा के खिलाफ नहीं जाना चाहता है, क्योंकि सब को डर है कि चुनाव में उन के लिए खतरा पैदा हो जायेगा। हर आदमी कहता है कि नौकरी पैसे की तनखाह बढ़नी चाहिए और हिम्मत के साथ धावा देता है कि नौकरी पेशे की तनखाह बढ़ाओ। ज्यों ही सेंटर में तनखाह बढ़ी स्टेट्स के धंवर हल्ला होता है जोरों से कि हमारी भी बढ़ाओ। राजस्थान जैसे डेफिसिट स्टेट में भी वह कहेंगे कि केन्द्र की सरकार ने इतने धरब रुपये दे दिए, हमें भी ज्यादा मिलना चाहिए। बसिए एक कर और लग जायेगा। उस घाटे का कौन जिम्मेदार होगा? सेंटर से कदम उठाया। प्राइस राज हो गई। जो डेफिसिट स्टेट हैं उन से कह दिया कि तुम जानों, अपना

[श्री मूलचन्ध डाणा]

देखो, हम तुम्हारे सरकारी कर्मचारियों को पैसा नहीं दे सकते हैं। हमारे पास पैसा नहीं है। मैं कहता हूँ आप गवर्नमेंट सर्वेंट्स को हिम्मत कर के कहिए कि हम नहीं बढ़ाते, जाइए। बाजार में आप की क्या कीमत है जरा जा कर पता लगाइए। आप विकल जाइए हम नहीं बढ़ाते। जिन को 2 हजार मिलता है यहा बाजार में उन्हें क्या 2 हजार मिलेगा? लेकिन नहीं करेंगे ऐसा। जब कास्टोडियन बना था तब यह प्रतिज्ञा की थी कि कि भ्रामदी भ्रामदी के बीच में जो धार्मिक भेद है उस को खत्म कर देगे, एक भ्रामदी मीनार पर नहीं बैठा रहेगा और एक भ्रामदी जमीन पर नहीं बैठा रहेगा। लेकिन एक मीनार पर अभी भी बैठा हुआ है और एक जमीन पर रोद रहा है। यह डिस्पैरिटी मिटाने के लिए प्रसिद्धा की थी कि गरीब की गरीबी मिटेगी और अमीर की अमीरी कम होगी। लेकिन आज गरीब पिस रहा है। और अमीर एश प्राराम कर रहा है। यह चीज चल नहीं सकती है। आज आपके कर्मचारी ईमानदार नहीं। जितनी चीजे भी आपने करने की कोशिश की, सामुदायिक विकास योजनाएँ ली गईं, देश के अन्दर हर जगह एक धावाज हुई थी कि हम सामुदायिक विकास योजना को ले रहे हैं... (ध्वज-धाम)... सामुदायिक विकास योजनाओं की हालत देखिए। आज आप किसी भी गांव में जाइए चाहे ग्राम सेवक हो, चाहे बी.डी.ओ. हो, चाहे पंचायत समिति को जीजिए, आखिर उनकी तनख्वाह कहां से जाती है और उनका उत्पादन क्या होता है? इन पंचायत समितियों के जितने कर्मचारी हैं आपने एक बड़ा भारी गुनाह किया है कि सारे कर्मचारियों को आपने आइडिल बना दिया है। जिम्बेबी में आखिर कमाना ही एक चीज नहीं है। लेकिन किसी को पैसा दे कर निकम्मा बना देना यह एक आप मोल लेना है। आज सरकारी कर्मचारी निकम्मे हो गए हैं। ऐसा हुआ कैसे? क्योंकि उस को पैसा बिना लेबर के

मिलता है। सामुदायिक विकास योजना में धाम सेवक से मैं पूछता हूँ कि आपका क्या काम है? वह कहता है कि हम बीज बांटते हैं। कितने रुपये मिलते हैं? दो सौ पचास। क्या काम करते हैं? यही, महीने में दो सफे बीज लाते हैं। तो जिन पंचायत समितियों से, जिन सामुदायिक विकास योजनाओं से जनता में क्रान्ति आनी चाहिए थी उनकी यह दशा है। और आप देखिए, हमारे राजस्थान के रेगिस्तान के इलाके में मलेरिया इसपैक्टर बैठ हुए हैं।

सभापति महोदय यह प्रार्थनामय सबजेक्ट मत छोड़िए।

श्री मूलचन्ध डाणा . सभापति महोदय, उसके लिए रुपया दिया जाता है सेक्टर से। लेकिन आप उसको एग्जामिन नहीं करना चाहते। मैं यह कह रहा था कि सरकारी कर्मचारी बिलकुल निकम्मे हो गए तो क्यों हो गए? वह जानते हैं कि उन्हें कोई कुछ कहने वाला नहीं है। बड़ी भारी गिनती उनकी है। आज देखिए बम्बई में सब चौपट हो गया। वह क्या आई प्रोपेनर नहीं है हमारे लिए? जो हमने क्रान्ति करनी चाही, जो हमने योजना बनाई, आज बम्बई में वह सब मामला चौपट हो गया। क्यों? क्या हम नहीं जानते हैं कि क्या करना है? हम जानते हैं कि हमें काम करना है। हमें अपनी काप्रेस की नींव मजबूत करनी है।

आज बही मिनिस्टर जाते है तो कितना खर्चा होता है, ए० पी० मीजूद हैं, कलैक्टर मीजूद हैं, डिप्टी कलैक्टर मीजूद हैं, कपों इतने लोगों की भीड़ लगाते है ?

सभापति जी, एक और बात बतलाता हूँ—पहले चोरियां होती थी, तो उस इलाके के बानेदार को कह दिया जाता था, तुम्हारी तनख्वाह कम है। जब तक चोरी नहीं बकड़ी जायगी, बाल बरामद नहीं होगा, तुम को पैसा नहीं मिलेगा—लेकिन आज क्या होता है ?

सभापति महोदय : भ्राप भ्रव समाप्त कीजिये ।

श्री मूलचण्ड डागा : सभापति जी, मुझे ज्यादा समय चाहिये । भ्राप जानते हैं, हम को उस समय वक्त मिलता है, जब हाउस का बैकयूम पूरा करना होता है । मुझे समय दें तो भ्राप को भ्रांकड़े देकर बतलाऊं...

सभापति महोदय : भ्राप तो सभी विषयों पर बोलते हैं

श्री मूलचण्ड डागा : ऐसी बात नहीं है ।

श्रीपति सुब्रीला रीहतथी : भ्राप इतनी सुलन्द भ्रावाज में बोलते है

श्री मूलचण्ड डागा : अगर भ्राप प्राइवेट में बात करे तो भ्राप को सारे भ्रांकड़े दे कर बतलाऊंगा । सप्लाई डिपार्टमेन्ट को ले लीजिए

सभापति महोदय : भ्राभी भ्राप प्राइवेट की बात कर रहे थे, लेकिन फिर सप्लाई पर भ्रा गये है ।

श्री मूलचण्ड डागा : इन्होंने बतलाया है कि तीन साल में पांच करोड़ रुपये की डिग्री हो गई है—यह किस की नेग्लिजेंस से हुआ । यह डिग्री क्यों हुई । केन्द्र के अन्दर बड़े बड़े महारथी बैठे हैं, एअर-कन्डीशनिंग में बैठ कर काम करते हैं, फिर ये डिग्री किस प्रकार हुई । 20 करोड़ रुपये का पेट्रोल खर्च करते हैं कौन जिम्मेदार है ? कोयला तक चोरी चला जाता है ।

मैं इनसे एक बात पूछता हूँ—यह जो पैसा हम देते हैं इस का सही उपयोग होता है या नहीं ? जनता पैसा देने को तैयार है, किस को दें, उस काम के लिये वे जिस में करोड़ों रुपये का घाटा हो ।

भ्राप काले घन को लीजिये—मैं भ्राप को "कामर्स" मैगसीन सुनाता हूँ —

"There was, however, a marked deterioration in the financial performance of Hindustan Steel, whose

net loss increased from Rs. 4.72 crores in 1970-71 to Rs. 45.63 crores in 1971-72."

भ्रव भ्राप अन्दाजा लगाइये—40 करोड़ का घाटा एक साल में बढ़ गया । सारा पब्लिक सेक्टर घाटे में चल रहा है । मैं जब इन को देखने के लिये गया तो मैंने देखा कि अफसरों के बंगले इतने बेल-फर्निशड है कि शायद मिनिस्ट्रों के भी नहीं होंगे, परों भी लगे हुए हैं ।

सभापति महोदय : 17 मिनट हो ए हैं. भ्रव भ्राप समाप्त कीजिए ।

श्री मूलचण्ड डागा : किसी के मन की बात को रोकने में भी बीमारी होती है ।

भ्राप जानते हैं कोई भ्रापनी बात कहना चाहे....

सभापति महोदय : भ्रापने 17 मिनट ले लिए हैं, भ्रव भ्राप समाप्त कीजिए ।

श्री मूलचण्ड डागा : भ्राज राजस्थान की जो हालत है, वहां पर जो फेमिन घ्राते हैं उसको स्टेट साब्जेक्ट मानते हैं । नेशनल कैलेमिटी के तौर पर उसको टेकअप नहीं किया जाता । जहां भी अकाल हो वहां पर राष्ट्रीय योजना लागू होनी चाहिए । राजस्थान के इतने बड़े हिस्से में कई सालों से अकाल पड़ता है लेकिन उसके लिए सरकार कोई राष्ट्रीय योजना नहीं बनाती है । हमको कुछ रुपया दिया नहीं और जो काम हो रहे है राजस्थान में फेमिन के सिलसिले में वह टिकाऊ होंगे नहीं—ऐसे सर्कुलर्स है । जो पैसा दिया जाता है उसका बेस्टेज होगा । ऐसा क्यों हो गया है ? भ्राप कहते है कन्नेन्ड्स वगे ।

सभापति महोदय : भ्रव भ्राप समाप्त कीजिए ।

19.17 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 13, 1973/Phalguna 22, 1894 (Saka)